

**LIST OF CANDIDATES WHO ARE CLEARLY ELIGIBLE FOR THE POST OF ADDITIONAL DISTRICT & SESSIONS JUDGE(S)**

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
1	1	Zubair Ahmed	S/o Mohd. Taufique Khan, Chamber No.L-22, P.s. Rathi Block, Tis Hazari Court, Delhi - 110 054.	B.Com., LL.B., LL.M.	5/Jul/1975	18/Oct/2002	1. Matric Certificate; 2. DMCs of 10+2, LL.B. and LL.M.; 3. Degrees of LL.B; 4. Enrolment Certificate; 5. Character Certificates; 6. IT Returns. 7. Experience Certificate	IPO Nos.35H- 238683 to 687 for Rs.100/- each; total Rs.500/-	
2	2	Satish Chand	S/o Sh. Mahesh Chand, 18/358, MCD Flats, Sector- 20, Rohini, Delhi - 110 086.	B.A.,M.A, LL.B.	2/Feb/1969	16/Mar/1999	1. Matric Certificate; 2. DMCs of 10+2, B.A., M.A. & LL.B. and degrees; 3. Enrolment Certificate; 4. IT Returns; 5. Character Certificates; 6. Experience & Character Certificate.	IPO Nos.35H- 232614 to 618 for Rs.100/- each; total Rs.500/-	
3	3	Sohan Lal	S/o Shri Kishan Lal, 14, Rajpur Road, Opp. MCD Flats, Civil Lines, Delhi - 110 054.	B.Com., LL.B.	26/Nov/1973	18/Dec/2003	1. Character Certificates; 2. Experience Certificate; 3. Matric Certificate; 4. DMCs of 10+2, B.Com. and LL.B.; 5. Degrees of B.Com. and LL.B.; 6. Enrolment Certificate; 7. IT Returns	IPO Nos.35H- 232609 to 613 for Rs.100/- each; total Rs.500/-	
4	5	Kishan Singh Verma	S/o Sh. Sohan Singh Verma, Assistant Distt. Attorney, House No.22/4, Hospital Road, Upper Suhara, District Mandi, H.P. - 175 001.	B.A., LL.B.	2/Dec/1974	23/Mar/1999	1. Matric Certificate; 2. DMCs of 10+2, BA, LL.B.; 3. Degrees of BA and LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. IT Returns; 7. Character Certificates; 8. Undertaking under FR-13.	IPO Nos.37H- 837306 to 310 for Rs.100/- each; total Rs.500/-	
5	6	Salender Singh	S/o Shri Prem Singh, C/o Sh. Salender Singh Narwal, 108, Ganesh Nagar, Burari, Delhi - 110084.	B.A., M.A., LL.B., LL.M., NET (Law)	10/Apr/1974	22/ Aug/2001	1. Matric Certificate; 2. Detailed Marks of 10+2, B.A.,M.A., LL.B. & LL.M.; 3. Degrees of B.A.,LL.B. & LL.M.; 4. National Eligibility Test (Law) Certificates; 5. Enrolment Certificate; 6. Experience & Character Certificate; 7. IT Returns; 8. Character Certificates.	Bank Draft No.285405, dtd.03.8.2013 for Rs.500/-.	

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6	7	Yatesh	W/O Sh. Arvind Kumar R/O A-53/54, Shish Ram Park, Uttam Nagar, New Delhi-110059	BA., B.Ed, MA, LL.B, B.Ed	3/Jul/1973	18/Jul/2001	1. Matric Certificate; 2. DMCs of Matric, 10+2, BA, MA, LL.B, B.Ed; 2. Degree of B.A, MA., LLB; 3. Enrolment Certificate; 4. Income Tax Return; 5. Experience and Character Certificate; 6. Character Certificates;	Bank Draft No.221875, dtd.05.8.13, for Rs.500/-.	
7	8	Narain Singh Chauhan	S/o Late Sh. Kishan Ram, Assistant District Attorney, Joginder Nagar, District Mandi, H.P. - 175 015.	B.A., LL.B.	19/May/1970	27/Sep/1995	1. Matric Certificate; 2. Enrolment Certificate; 3. Character Certificates. 4. Experience Certificate; 5. IT Returns.	IPO Nos.37H- 837236 to 837240 for Rs.100/- each; Total Rs.500/-	
8	10	Ajay Shakti Goyal	S/o Shri Amrit Lal Goyal, House No.33-A, Veer Nagar, Behind Gupta Petrol Pump, Jagadhri, District Yamuna Nagar, Haryana - 135 003.	B.Com., LL.B., LL.M.	13/Jul/1977	30/Nov/2002	1. IT Returns; 2. Character Certificates; 3. DMCs of Matric,10+2, B.Com., LL.B., LL.M. and Degrees; 4. Enrolment Certificate; 5. Experience Certificate.	Bank Draft No.837502, dtd.10.8.2013 for Rs.500/-.	
9	11	Baljinder Singh Sra	S/o Late Shri Mohinder Singh, # 345, Advocates Enclave, Sector 49-A, Chandigarh - 160 047.	B.A., LL.B., LL.M.	14/Jan/1977	8/May/2000	1. Character Certificates; 2. Matric Certificate; 3. Experience Certificate; 4. Enrolment Certificate; 5. DMCs of 10, 10+2, B.A., LL.B. and LL.M. and Degrees; 6. Articles Published; 7. List of Cases; IT Returns.	Bank Draft No.200182, dtd.7.8.2013 for Rs.500/-.	
10	12	Dharmendra Mehla	S/o Shri Dharam Singh, House No. 1750, Sector-13, Urban Estate, Karnal (Haryana) - 132 001.	B.Com., LL.B.	15/Nov/1969	23/Sep/1995	1. Matric Certificate; 2. DMCs of B.Com & LL.B.; 3. Experience Certificate; 4. Enrolment Certificate; 5. Character Certificates; 6. IT Return.	IPO Nos.37H- 867906 to 910 for Rs.100/- each; total Rs.500/-	

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11	13	Aman Pratap Singh	S/o Sh. Maman Singh, H.No.64, MC Colony, Rohtak Road, Bhiwani, Teh., Sub-Division and District Bhiwani (Haryana) - 127 021.	B.A.,LL.B.	19/Feb/1977	29/ Aug/2002	1. Experience-cum-Character Certificate; 2. Matric Certificate; 3. Enrolment Certificate; 4. Character Certificates; 5. DMCs of 10,10+2,LL.B. and degrees of B.A., LL.B.; 6. IT Returns.	Bank Draft No.767255, dtd.10.8.2013 for Rs.500/-.	
12	15	Sanjeev Kumar	S/o Sh. Anant Ram R/O Anant Vihar, Mirzapur Farm, P.O. Gurukul, Kurukshetra, Haryana -136 119.	B.A., LL.B, LL.M	3/Jul/1974	27/Oct/1998	1. Experience Certificates; 2. Character Certificates; 3. DMCs of Sec. & Sr. Sec. Exam, LL.B., LL.M,; 4. B.A, LL.B, LL.M.Degree; 5. Enrolment Certificate; 6. Character Certificates; 7. Income Tax Return.	Bank Draft No.200197, dtd.7.8.13, for Rs.500/-.	
13	16	Navin Kumar Gautam	S/o Shri Hari Singh, H.No.3255, Sector-11, Uran Estate, Tehsil & Distt. Jind - 126 102 (Haryana).	B.A., LL.B.	23/Apr/1970	28/Nov/1998	1. Matric Certificate; 2. DMCs of 10+2, B.A. & LL.B.; 3. Degrees of BA & LL.B.; 4. Enrolment Certificate; 5. IT Returns; 6. Experience Certificate; 7. Character Certificates.	Bank Draft No.444068, dtd.20.6.2013 for Rs.500/-.	
14	18	Surender Singh	S/o Sh. Rohtas Singh, Lawyers' Chamber No. 356, Courts Complex Bhiwani, Tehsil & Distt. Bhiwani - 127 021 Haryana	B.Sc.,B.Ed., LL.B.	2/Mar/1970	5/May/1999	1. Experience-cum-Character Certificate; 2. Experience Certificate; 3. Character Certificates; 4. Matric Certificate; 5. Enrolment Certificate; 6. DMCs of 10,10+2,B.Sc.,LL.B. and degrees of B.Ed.; 7. IT Returns.	Bank Draft No.767256, dtd.10.8.2013 for Rs.500/-.	
15	20	Sundeep Attri	S/o Shri G.P. Attri, C/o Attri Cottage, Near Mazitha House, Chhotta Shimla, District Shimla, H.P. - 171 002.	B.Sc., LL.B.; PGDPM&LW	24/Jan/1971	9/Nov/1994	1. Matric Certificate; 2. Enrolment Certificate; 3. Degrees of B.Sc., & LL.B.; 4. DMCs of LL.B. and PGDPM&LW; 5. Experience and Character Certificates; 6. IT Returns.	Bank Draft No.104634, dtd.19.6.2013 for Rs.500/-.	

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16	21	Pankaj	S/o Sh. Kehar Singh, # 147, Wadhawa Nagar, PO Baltana, Zirakpur, Sub Div. Derabassi, District Mohali, Punjab - 140 604.	B.A., LL.B., LL.M.	27/Jul/1977	1/Aug/2001	1. 10th, 10+2, BA Law, LL. B Professional, LL. M, Phd; 2. Enrolment Certificate; 3. Character Certificates; 4. Experience Certificates; 5. IT Returns;	Bank Draft No.598485, dtd.05.8.2013 for Rs.500/-.	
17	22	Urmila Devi	W/o Shri Shirish Bassi, House No.24, Ward No.2, Near Arya Samaj Mandir, VPO Nagrota Bagwan, Teh. & Dist.. Kangra,H.P.- 176 047.	B.A., LL.B.	31/Aug/1976	10/Jun/2003	1. Experience-Cum-Character Certificates; 2. Degrees of BA & LL.B.; 3. Enrolment Certificate; 4. Matriculation Certificate.	Bank Draft No.855929, dtd.13.8.2013 for Rs.500/-.	
18	23	Gursharn Singh	S/o S. Kartar Singh, R/o 38, New Officer's Colony, Stadium Road, Patiala, Punjab- 147001	B.A., M.A., LL.B.	23/Jun/1971	8/Aug/2001	1. Enrolment Certificate; 2. Certificates of 10th, 10+2, B.A., M.A., LL.B., Certificate course in Computer Basics, Diploma in Divinity;; 3. IT Return; 4. Characters Certificates.	IPO Nos.37H- 841921 to 925 for Rs.100/- each; total Rs.500/-	
19	24	Shirish Bassi	S/o Late Shri Surjit Prashad Bassi, House No.24, Ward No.2, Near Arya Samaj Mandir, VPO Nagrota Bagwan, Teh. & Dist.. Kangra,H.P.- 176 047.	B.A., LL.B.	19/Dec/1972	2/Apr/2004	1. Experience-cum-Character Certificate; 2. Character Certificate; 3. Degrees of BA & LL.B., Matriculation Certificates; 4. Enrolment Certificate.	Bank Draft No.855928, dtd.13.8.2013 for Rs.500/-.	
20	25	Rahul Chopra	S/o Shri Ishwar Dass Chopra, VPO Khudla, Teh. Sarkaghat, District Mandi, H.P. - 175 033.	B.Com., LL.B.	27/Jan/1978	6/Sep/2002	1. Matric Certificate, 10+2, B.Com, LL.B.; 2. Enrolment Certificate; 3. Experience Certificates; 4. Character Certificates; 5. IT Returns.	Bank Draft No.781081, dtd.08.8.2013 for Rs.500/-.	
21	26	Ramesh Kumar	S/o Shri Puran Chand, Vill. Ghangal, P.O. Mahadev, Teh. & Sub Division Sunder Nagar, District Mandi, H.P. - 175 018.	B.A., LL.B.	14/Dec/1971	27/Feb/1996	1. Matric Certificate; 2. Degrees of B.A. & LL.B.; 3. DMCs of BA & LL.B.; 4. Enrolment Certificate; Bonafied Certificate; Experience Certificate; 7. Character Certificates.	5. 6. Bank Draft No.005110, dtd.13.8.2013 for Rs.500/-.	

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22	28	Sunita Rani	W/o Shri Manoj Kumar, H-126, B-Block, IInd Floor, P.O. Jangpura, South Delhi, Kilokari, Delhi-110 014.	B.A., LL.B., LL.M.	17/Jun/1972	20/Aug/1996	1. Matric Certificate; 2. DMC of 10+2; 3. Degrees of B.A.,LL.B. & LL.M.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. Mediation Training Certificate; 8. IT Return;	Bank Draft No.978571, dtd.07.8.2013 for Rs.500/-.	
23	29	Sunil R. Rana	S/o Sh. Ramlal Rana, Flat No. 208, M-Wing, Ganpati Kutir Chs Ltd 100 Ft Road, Near Old Viva College Bolinj, Virar (West) Distt Thane, State Maharashtra, Pin - 401 303	B.L.S., LL.B (5 Years Course)	20/Nov/1974	11/Jul/2000	1. DMCs of 10, 10+2, LL.B (5 Years Course); 2. Enrolment Certificate; 3. Character Certificates; 4. Standing Certificate from Bar Council;	Bank Draft No.744882 dtd.08.8.13 for Rs.500/-.	
24	30	Pavit Garg	S/o Sh. Surendra Prakash, C- II, City Plaza, Opp. District Court, The Mall, Solan, H.P.	B.A., LL.B.	25/Jun/1973	31/Aug/1999	1. Matric & 10+2 Certificates; 2. Degrees of B.A. & LL.B.; 3. Enrolment Certificate; 4. Character Certificates; 5. IT Returns.	Bank Draft No.317723, dtd.26.6.2013 for Rs.500/-.	
25	31	Preeti Thakur	D/o Sh. Tek Chand R/O Chandra Villa, Thakur Bagh, Near Transformer Annadale, Shimla-171003	B.Sc., LL.B	7/Dec/1976	1/Sep/2000	1. Experience Certificate; 2. Character Certificates; 3. DMCs of 10th, B.Sc., LL.B. 4. Enrolment Certificate;	Bank Draft No.103842, dtd.08.8.13, for Rs.500/-.	
26	32	Bhuvnesh Awasthi	S/o Shri Manohar Lal Awasthi, V&PO Bharwana, Via Panchrukhi, Teh. Palampur, Distt. Kangra, H.P. - 176 103.	B.Sc., LL.B.	28/Mar/1973	30/Mar/1999	1. Declaration under F.R.13; 2. Experience Certificates; 3. Character Certificates; 4. Enrolment Certificate; 5. Matric Certificate; 6. DMCs of 10+2, B.Sc. & LL.B.; 7. IT Returns;	Bank Draft No.487792, dtd.12.8.2013 for Rs.500/-.	
27	33	Sharad Kumar Lagwal	S/o Sh. Mehar Singh, Deputy District Attorney, Una, District Una, H.P. - 174 303.	B.A.(Hons.), MA (Geog & Eng.), LL.B.,MBA & LL.M.	7/Jul/1971	3/Nov/1998	1. Matric Certificate; 2. DMCs of BA, MA, LL.B., MBA and LL.M.; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificates.	Bank Draft No.109015, dtd.13.8.2013 for Rs.500/-.	

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28	34	Rajni Kumari	W/o Sanjeev Kaushal, VPO Banikhhet, Near Bus Stand Banikhhet, Sub Division Dalhousie, Tehsil Dalhousie, Distt. Chamba, HP-176303	BA, LL.B., LL.M.	20/Jan/1973	9/Apr/1999	1. Matric Certificate; 2. DOB Certificate, 3. DMCs of 10, 10+2, BA, LL.B.,LL.M.; 3. Enrolment Certificate; 4. IT Returns; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.563098, dtd.06.8.13, for Rs.500/-.	
29	35	Namita Verma	W/o Sh. Sharad Kumar Lagwal, Advocate, District Courts, Una, District Una, H.P. - 174 303.	B.Com., LL.B., LL.M.	29/Dec/1977	13/Sep/2002	1. Matric Certificate; 2. DMCs of 10+2, B.Com., LL.B. & LL.M.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.109014, dtd.13.8.2013 for Rs.500/-.	
30	36	Suresh Chandra Sati	S/o Sh. Mohan Chandre Sati, 1021, G.F., Block-2, Sector- 4 A, P.O. Vasundhara, Distt Ghaziabad, Uttar Pradesh, Pin- 201012	B.A., LL.B.	29/Jun/1972	8/Dec/1995	1. Experience & Character Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of 10+2, B.A., LL.B.; 5. Enrolment Certificate; 6. IT Return	Bank Draft No.712077, dtd.07.8.2013 for Rs.500/-.	
31	37	Rakesh Kumar	S/o Sh. Omkar Singh R/O H-17/268, Sector-7, Rohini, Delhi-110085	BA, LL.B	25/Feb/1976	30/Mar/2001	1. Experience & Character Certificate; 2. Character Certificates; 3. DMC's of 10th, 10+2, BA, LL.B. 4. Enrolment Certificate; 5. Income Tax Return; 6. PAN Card	Bank Draft No.823678, dtd.08.8.13 for Rs.500/-.	
32	38	Shekwar Bhatnagar	C/o M/S Banwari Lal & Son's Jeweller's, VPO Paprola, Tehsil Baijhatn, Distt Kangra, HP- 176115	B.Com, LL.B.	5/Aug/1977	17/Sep/2002	1. Matric Certificate; 2. DMCs of 10+2, B.Com., LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.094710, dtd.13.8.13 for Rs.500/-.	
33	39	Vivek Sherait	S/o Sh. D.R. Suman, Sherait Niwas, Kufthadhar (A G) Post Office 3, Shimla, HP 171003	BA, LL.B., LL.M.	26/Oct/1975	28/Sep/2004	1. Matric Certificate; 2. DMCs of 10+2, B.A., LL.B., LL.M.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.000302, dtd.14.8.13 for Rs.500/-.	
34	40	Ashutosh Pandey	S/o Sh. Rajendra Prasad, C/o Pawan Kumar, WB-198A, Gali No. 10, Ganesh Nagar-II, Shakar pur, Delhi-110092	BA, LL.B.	24/Dec/1977	30/Jul/2005	1. Matric Certificate; 2. DMCs of 10+2, B.A., LL.B.; 3. Enrolment Certificate; 4. Experience & Character Certificate; 5. Character Certificates.	Bank Draft No.221981, dtd.07.8.13 for Rs.500/-.	

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35	41	Rajiv Kumar	S/o Sh. O.P. Bhagat, R/O H.No. 594, Sector-37, Faridabad (Haryana), PIN- 121003	B.Com., LL.B	10/ Aug/1972	21/ Apr/1998	1. DMCs of Matric,10+2, B.Com, LL.B, 2. B.Com, LL.B Degree; 3. Enrolment Certificate; 4. Income Tax Return; 5. Experience-cum-Character Certificates;	Bank Draft No.222275, dtd.14.8.13, for Rs.500/-.	
36	42	Ajit Atri	S/o Late Sh. Lal Chand, # 42, GH 9, Sec. 5, MDC, Panchkula, Haryana - 134 019.	B.Sc.,M.A., LL.B.,LL.M. & Ph.D.	6/Sep/1973	4/Oct/2000	1. Matric Certificate; 2. DMCs of 10+2, B.Sc., LL.B.,M.A.,LL.M. ; 3. Degrees of LL.B., Ph.D. ; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Returns.	Bank Draft No.200189, dtd.07.8.2013 for Rs.500/-.	
37	44	Mithilesh Kumar	S/o Sh. Ram Dayal Prasad Verma, Gandhi Lane, Panchashil Nagar, PO. Digha, Sub Division Danapur, Distt. Patna, Bihar 800012	B.A., M.A., LL.B.	19/Jun/1973	12/May/2005	1. Matric Certificate; 2. DMCs of 10+2; 3. Degrees of B.A., M.A., & LL.B. ; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Return.	Bank Draft No.203478, dtd.14.8.2013 for Rs.500/-.	
38	45	Neeraj Kumar	S/o Balbir Singh, H.No. 103- B\29, Opposite Luxmi Indane Gas Agency, Sonapat Road, Sub Division & Distt. Rohtak, Haryana-124001	B.A (Law), LL.B., LL.M.	17/Jul/1975	23/ Aug/2000	1. Experience Certificate; 2. Character Certificates; 3. IT Return; 4. Matric Certificate; 5. DMCs of 10+2, B.A.(Law), LL.B., LL.M. ; 6. Degree of B.A.(Law),LL.B., LL.M. ; 7. Enrolment Certificate;	Bank Draft No.819290, dtd.16.8.2013 for Rs.500/-.	
39	46	Anita Nuniwal	D/o Sh. Ram Mehar, Sundri Sadan, 788/28, Bharat Colony, Near Shiela Bye Pass Crossing, Rohtak, Haryana-124001	B.A., M.A., LL.B.	29/ Aug/1971	22/Oct/1997	1. Matric Certificate; 2. DMCs of 10+2; 3. Degrees of B.A., M.A., LL.B. ; 4. Enrolment Certificate; 5. Experience Certificates; 6. Character Certificates; 7. IT Return.	Bank Draft No.811409, dtd.06.8.2013 for Rs.500/-.	

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40	47	Om Prakash Bhardwaj	S/o Sh. Narotam Chand Bhardwaj, Advocate, District Courts Chamba, Teh., PO & District Chamba, H.P. - 176 310.	B.Com., LL.B.	12/Feb/1976	26/Dec/2003	1. Enrolment Certificate; 2. Matric Certificate; 3. Degrees of B.Com. & LL.B.; 4. Caste Certificate; 5. Experience Certificate; 6. Character Certificates.	IPO Nos.36H- 853961 to 965 for Rs.100/- each; total Rs.500/-	
41	48	Mahesh Kumar Yadav	S/o Shri Rohtash Singh, H.No. 142, Sector 18, VPO Sarhaul, Near Govt. Sr. Secondary School, Sarhaul, Teh. & District Gurgaon, Haryana - 122 015.	B.A., LL.B.	9/Aug/1974	27/Oct/1998	1. Matric Certificate; 2. DMCs of 10+2, BA, LL.B.; 3. Degrees of BA & LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates. 7. IT Returns;	Bank Draft No.326438, dtd.14.8.2013 for Rs.500/-.	
42	49	Amaresh Warudu Jayanty	S/o Shri Satya Narayana Murty, 1-7-1331, Road No.5. Advocates Colony, Balasamud Ram, Hanamkonda, Warangal, A.P-506001.	LL.B.	8/Aug/1974	5/Nov/1998	1. Matric Certificate; 2. Enrolment Certificate; 3. Experience Certificate; 4. Detailed Marks of Intermediate; 5. LL.B. Degree; 6. Character Certificates.	Bank Draft No. 227014, dtd.17.6.2013 for Rs.500/-.	
43	50	Jagdeep Sahajpal	S/o Shri Manohar Lal Sahajpal, V&PO Kotla Khurd, Teh. & Distt. Una, H.P. - 174 303.	B.Sc., LL.B.	16/Mar/1978	23/Jul/2002	1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs of 10+2, B.Sc. and LL.B.; 4. Degrees of B.Sc. & LL.B.; 5. Diploma in Medical Jurisprudence & Foresic Science; 6. Character Certificates; 7. Experience Certificate.	Bank Draft No.609397, dtd.01.8.2013 for Rs.500/-.	
44	51	Satyander Singh Rana	S/o Shri Kishore Singh Rana, Green Field Lodge, Mohal, VPO Mohal, Teh. and District Kullu, H.P. - 175 126.	B.Sc., LL.B.	1/Jun/1976	11/Sep/2001	1. Enrolment Certificate; 2. Experience Certificate; 3. Matric Certificate; 4. DMC of 10+2; 5. Degrees of B.Sc. & LL.B.; 6. Character Certificates;	Bank Draft No.034239, dtd.18.6.2013 for Rs.500/-.	
45	52	Pankaj Sharma	S/o Shri Narain Lal Sharma, H. No. 210/4, Sunder Nagar, Patiala - 147 001 Punjab.	B.A., LL.B., M.A.	1/Aug/1974	29/Aug/1998	1. Experience Certificate; 2. Character Certificates; 3. Matric Certificate; 4. Detailed Marks Certificates of 10+2, B.A., LL.B., M.A.; 5. Enrolment Certificate; 6. IT Returns.	Bank Draft No.079310, dtd.16.8.2013 for Rs.500/-.	



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46	54	Ashish Sharma	S/o Sh. Surinder Kumar Sharma, Flat No. 2, Atlantis, Near Pari Mahal, Kasumpti, Shimla-171009, HP	B.Com, LL.B.	9/Aug/1978	18/Feb/2005	1. Matric Certificate; 2. Detailed Marks Certificates of 10+2, B.Com III year; 3. Degree of LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	IPO Nos.37H-860270 to 271, 37H 860267 to 269 for Rs.100/- each; total Rs.500/-	
47	55	Sheetal Bansal	D/o Shri Narinder Kumar Bansal, Advocate Old Court Road, PO & Sub Division Kandaghat, District Solan, H.P. - 173 215.	B.A., LL.B.	19/Oct/1972	1/Jan/1998	1. Photocopy of Draft; 2. Matric Certificate; 3. DMCs of 10+2,B.A. Part III & LL.B. Part III; 4. Degree of BA, LL.B.; 5. IT Returns; 6. Enrolment Certificate; 7. Character Certificates; 8. Experience Certificate; 9. Declaration under F.R. 13	Bank Draft No.134133, dtd.16.8.2013 for Rs.500/-.	
48	56	Sanjay Kumar	S/o Sh. Mohi Ram R/O Amit Avenue, Set No.2, 2nd Floor on Dhobhi Ghat Road, Near DC Office Solan, Head PO Solan, Distt. Solan-173212	BA, LL.B	20/Jun/1970	23/Mar/1999	1. Enrolment Certificate; 2. DMC's of 10th; 3. Degree of BA, LL.B; 4. Experience Certificate; 5. Character Certificates; 6. Income Tax Return; 7. Certificates from LNJN National Institute of Criminology & Forensic science	Bank Draft No.259570, dtd.26.06.13, for Rs.500/-.	
49	57	Bhawani Shankar Sharma	S/o Late Sh. Sewa Ram Sharma, House No. 806, SFS Sector-11, Vasundhara, Sahibabad, Distt. Ghaziabad, U.P. - 201 012.	B.Com. (Hons.), LL.B., Diploma in Human Rights Law	3/Apr/1975	13/Aug/1999	1. Enrolment Certificate; 2. Experience & Character Certificates; 3. Character Certificates; 4. Matric Certificate; 5. DMCs of 10+2, B.Com. (Hons.) and LL.B; 6. Degrees of B.Com, LL.B; 7. IT Return.	Bank Draft No.222018, dtd.8.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
50	58	Abhishri Deo	D/o Sh. Dnyaneshwar Manwar, R/O B-101, Anora Towers Suncity, Nr. St. Francis School, Vasai-West, Thane-401 202, Maharashtra.	BSL, LL.B., LL.M.	24/Jan/1975	8/Sep/1998	1. Certificate of Age-Nationality & Domicile; 2. Matric & 10+2 Certificate (Age Proof). 3. DMC's & Degree of BSL, LL.B, LL.M; 4. Enrolment Certificate; 5. Copy of I.Card; 6. Experience Certificate; 7. Income Tax Return; 8. Character Certificate.	Draft No. 344603, dtd. 30.7.13, for Rs.500/-.	
51	59	Saurabh Sharma	S/o Sh. Sachindra Nath Sharma, 126/4, First Floor, Kilokari, Opp. Maharani Bagh, PO Jangpura, New Delhi - 110 014.	B.A., LL.B.	4/Nov/1975	26/Jul/1999	1. Matric Certificate; 2. Certificate of Merit; 3. Certificate of 10+2, DMCs of BA,LL.B.; 4. Degree of B.A., LL.B.; 5. Enrolment Certificate; 6. IT Returns; 7. Passport Copy; 8. Character Certificates; 9. Experience Certificate;	Bank Draft No.548600, dtd.14.6.2013 for Rs.500/-.	
52	60	Adish Jain	S/o Sh. Sat Bhooshan Jain, 134, B-3 Block, Manu Apartment, Mayur Vihar, Phase-I, Delhi - 110 091.	B.Com., LL.B.	25/Apr/1969	13/May/1994	1. Matric Certificate; 2. DMC of 10+2, B.Com,LL.B.; 3. Degree of BA, LL.B.; 4. Enrolment Certificate; 5. Experience & Character Certificate; 6. IT Returns; 7. Character Certificates;	4. Bank Draft No.221853, dtd.05.8.2013 for Rs.500/-	
53	61	Hambir Singh Baghel	S/o Sh. Mahabir Singh, B-3/9, Sultan Puri, Delhi - 110 086.	B.A., M.A, LL.B.	1/Feb/1970	21/ Aug/1998	1. Enrolment Certificate; 2. IT Returns; 3. Matric Certificate; 4. DMCs of 10+2, BA, MA and LL.B.; 5. Degrees of BA, MA and LL.B.; 6. Character-Cum-Experience Certificates.	Bank Draft No.222017, dtd.08.8.2013 for Rs.500/-.	

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54	62	Jitender Kumar	S/o Late Shri Om Prakash, Assistant Distt Attorney, Chachiot at Gohar, Distt. Mandi, H.P. - 175 029.	B.A., LL.B.	31/Oct/1976	4/Sep/2001	1. Matric Certificate; 2. DMC of 10+2, BA III year & LL.B.; 3. Enrolment Certificate; 4. Experience Certificates; 5. Character Certificates; 6. IT Returns.	Bank Draft No.852138, dtd.12.8.2013 for Rs.500/-.	
55	63	Vinod Bhardwaj	S/o Shri Shankar Dyal, C/o Office of ADA cum App Sarkaghat, VPO. Sarkaghat, Tehsil Sarkaghat, District Mandi, H.P.-175 024.	B.A., LL.B.	8/Apr/1977	11/Sep/2001	1. Matric Certificate; 2. Detailed Marks of 10+2, BA & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificates. 7. Provisional Seniority List of ADA	Bank Draft No.262484, dtd.16.8.2013 for Rs.500/-.	
56	64	Rohit Gupta	S/o Shri Rajinder Kumar Gupta, H.No.268, Vill. Ghuggar Tanda, P.O. & Sub Division Palampur, District Kangra, H.P.-176061	B.Sc., LL.B.	25/Sep/1973	5/Jan/1999	1. Character Certificates; 2. Matric Certificate; 3. Detailed Marks of 10+2, B.Sc & LL.B.; 4. Degree of B.Sc. & LL.B.; 5. Enrolment Certificate; 6. Experience Certificate;	Bank Draft No.000577, dtd.14.8.2013 for Rs.500/-.	
57	65	Sanjeev	S/o Sh. Krishan Singh Dhiman, Krishan Niwas (Near GPG College) Koshrian, sector No. 6, PO & Sub Division Sadar (Bilaspur), Distt. Bilaspur, HP-174001	B.A., LL.B.	29/Jul/1973	7/Mar/2001	1. Matric Certificate; 2. Detailed Marks of 10+2, B.A & LL.B.; 3. Degree of LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	IPO Nos.39H- 044032 to 036 for Rs.100/- each; total Rs.500/-	
58	66	Karnail Singh	S/o Sh. Punnu Ram O/o Assistant District Attorney, Nurpur, Tehsil Nurpur, District Kangra, HP.	BA, LL.B	3/Mar/1976	3/Sep/2002	1. DMCs of 10th, BA, LL.B; 2. Degree of BA, LL.B; 3. Experience Certificate; 4. Enrolment Certificate; 5. Character Certificates; 6. Income Tax Returns;	Bank Draft No.507402, dtd.16.8.13, for Rs.500/-.	
59	67	Sandeep Kumar	S/o Shri R.A. Agnihotri, Assistant District Attorney, Amb, Distt. Una, H.P.- 177203	B.Sc., LL.B.	19/May/1975	25/ Aug/2000	1. Matric Certificate; 2. Detailed Marks of 10+2, B.Sc. & LL.B.; 3. Enrolment Certificate; 4. Character Certificates; 5. IT Returns; 6. Experience Certificates.	Bank Draft No.753641, dtd.16.8.2013 for Rs.500/-.	

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60	68	Rinku Sharma Kaul	W/o Sh. Rajeev Kaul, R/O 2nd Floor, Annadale View Building (Sadgamy), Near Caher Cottage, Thakur Bag, Annadale, PO AGPO, Distt. Shimla-3, HP	B.Sc., LLB	8/Aug/1973	23/Mar/1999	1. DMCs of 10th, BA, LL.B; 2. Enrolment Certificate; 3. Experience Certificate; 4. Character Certificates; 5. Income Tax Return; Voter ID Card.	6. Bank Draft No.583507, dtd.24.6.13, for Rs.500/-.	
61	69	Rohit Sharma	S/o Brahma Nand Sharma R/O "Sadgamy", Near Caher Cottage, Thakur Bagh, Annadale, Shimla-3, HP	BA, LL.B	1/Dec/1975	25/Aug/2000	1. DMC's of 10th, BA, 2. Degree of LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 4. Character Certificates; 5. Income Tax Return; Aadhaar Card.	6. Bank Draft No.583506, dtd.24.6.13, for Rs.500/-.	
62	71	Guna Nand	S/o Shri Puran Chand, Verma Niwas, Near Cemetary Gate, P.O. Kamala Nagar, Sanjauli, Shimla, H.P. - 171 006.	B.Sc., LL.B.	3/Oct/1976	23/Sep/2005	1. Enrolment Certificate; 2. Matric Certificate 3. DMCs of 10+2, B.Sc. and LL.B.; 4. Character Certificates; 5. Experience Certificate.	IPO Nos.37H-858675 to 79 for Rs.100/- each; Total Rs.500/-	
63	72	Kiran Lata Sharma	D/o Sh. Mahendra Dutt Sharma, R/o Lakhanpal Cottage, Near Majitha House, PO Chotta Shimla-171002, HP	B.A., LL.B, M.A.	15/Apr/1976	30/Apr/2002	1. Character Certificates; 2. Experience Certificate; 3. Matric Certificate; 4. Enrolment Certificate; 5. DMCs of 10+2; 6. Copy of I.Card & PAN; 7. Income Tax Returns; 8. B.A, LL.B., M.A, Degrees.	Bank Draft No.064472, dtd.20.8.13, for Rs.500/-.	
64	73	Bhawna Kumari	D/o Sh. Lakshmi Chand, C/o Sh. Mukesh Kumar, VPO Chand, Teh. Kasauli, District Solan, H.P.- 173206	B.Com., LL.B.	27/Apr/1978	15/Oct/2004	1. Character Certificates; 2. Enrolment Certificate; 3. Matric Certificate; 4. DMCs of 10+2 and LL.B.; 5. Experience Certificate.	IPO Nos.25H-384393-97 for Rs.100/- each; Total Rs.500/-	
65	74	Viajy Kumar Chorariya	S/o Late Sh. Kanti Lal Chorariya, R/o Vill Dhar-Ki-Ber, Chacha Inder Building, Dharampur, P.O. Dharampur, Teh. Kasauli, District Solan, H.P. - 173 209.	B.A., LL.B.	22/Feb/1976	6/Apr/2003	1. Enrolment Certificate; 2. DMCs of B.A. & LL.B.; 3. Matric Certificate; 4. Experience Certificate. 5. Character Certificates; 6. IT Returns.	IPO Nos.25H-384398 to 400, 25H 383210 & 211 for Rs.100/- each; Total Rs.500/-	

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66	75	Jaideep Garg	S/o Sh. Satyendra Kumar Garg R/O 201, Sector 17, HUDA, Jagadhri, District Yamuna Nagar, Haryana, PIN-135003	B.Sc., LL.B	10/Apr/1969	21/Mar/1992	1. Experience-cum-Character Certificate; 2. Character Certificates; 3. DMCs of 10th,10+2, B.Sc, LL.B; 4. Enrolment Certificate; 5. Income Tax Returns;	Bank Draft No.064728, dtd.21.6.13, for Rs.500/-.	
67	76	Sanjeev Singh Rana	S/o Shri Baldev Singh Rana, Durga Bhawan, V&PO Charri, Teh. Shahpur, District Kangra, H.P. - 176 217.	B.Sc., M.Sc., LL.B.	29/Mar/1974	24/Oct/2000	1. Matric Certificates; 2. DMCs of B.Sc., M.Sc., & LL.B.; 3. Degree of LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Returns; 8. Certificate Undertaking FR 13(2).	Bank Draft No.165518, dtd.06.8.2013 for Rs.500/-.	
68	78	Anuj Sharma	S/o Shri Jagdish Ram Sharma, House No.43/1, Behind Police Station Ghumarwin, PO & Sub Division Ghumarwin, District Bilaspur, H.P. - 174 021.	B.Sc., B.Ed., LL.B., LL.M.	7/Dec/1977	7/Oct/2003	1. Matric Certificate; 2. DMCs of 10+2, B.Sc., B.Ed, LL.B. & LL.M.; 3. Enrolment Certificate; 4. Experience Certificates; 5. Character Certificates; 6. IT Returns;	Bank Draft No.505916, dtd.19.8.2013 for Rs.500/-.	
69	79	Saru M. Kaushik	W/o Shri R.P. Kaushik, H.No.995, Sector-17, HUDA, Jagadhri, Distt. Yamuna Nagar, Haryana - 135 003.	M.Sc., LL.B., LL.M.	5/Mar/1971	19/Sep/1998	1. Matric Certificate; 2. DMCs of 10+2, B.Sc., M.Sc., & LL.B; 3. Degrees of B.Sc., M.Sc. & LL.B.; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience Certificates; 7. IT Return.	Bank Draft No.065364, dtd.16.8.2013 for Rs.500/-.	
70	80	Mir Chand Saini	S/o Sh. Gian Chand Saini, H.No. 441, Roop Nagar Colony, Jagadhri, PO & Sub Division Jagadhri, Distt Yamuna Nagar-135001, Haryana	B.Com, PGDHRM, LL.B.	22/Jun/1977	6/Oct/2004	1. Experience Certificates; 2. Character Certificates; 3. Enrolment Certificate; 4. Matric Certificate; 5. DMCs of 10+2, B.Com., PGDHRM & LL.B; 6. Degrees of B.Com. & LL.B.	Bank Draft No.871241, dtd.19.8.2013 for Rs.500/-.	

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71	81	Vinay Kumar	S/o Shri Hukam Chand Sharma, 5/170, Nehru Park, Bahadur Garh, District Jhajjar, Haryana - 124 507.	B.Com., MBA, LL.B.	25/Dec/1974	27/ Aug/2001	1. Secondary Certificate; 2. DMCs of 10+2, B.Com., MBA & LL.B.; 3. Degree B.Com., LL.B.; 4. Enrolment Certificate; 5. Experience & Character Certificate; 6. Character Certificates; 7. IT Returns.	Bank Draft No.840586, dtd.16.8.2013 for Rs.500/-.	
72	83	Neelambar Jha	S/o Sh. Lakhan Jha, Hira Nath Thakur, Ministerial Quarter No. 7, Ministerial Colony, Gandhi Chowk, PO. Chapra, Distt. Chapra at Saran, Bihar-841301	Pre Law, LL.B.	11/May/1975	12/Feb/2005	1. Character Certificates; 2. Matric Certificate; 3. Enrolment Certificate; 4. Experience Certificates; 5. DMCs of Matric, 10+2, Pre Law & LL.B.; 6. Degrees of Pre Law & LL.B.;	Bank Draft No.759146, dtd.14.8.13, for Rs.500/-.	
73	84	Jagdeyal Negi	S/o Late Sh. Basant Ram Negi, Duggal Cottage, PO. Taradevi, Tehsil & Distt. Shimla, H.P. - 171 010.	B.A., M.A., LL.B.	10/Dec/1971	20/ Apr/1999	1. Experience Certificate. 2. Character Certificates; 3. Matric Certificate; 4. DMCs of B.A. M.A. & LL.B.; 5. Enrolment Certificate; 6. Caste Certificate.	Bank Draft No.583562, dtd.14.8.2013 for Rs.500/-.	
74	85	Deepak Gupta	S/o Late Sh. Mahesh Chandra Gupta, S.H. -242, Shastri Nagar, PO. Kavi Nagar, Tehsil & Distt. Ghaziabad, UP- 201002	B.Com, M.Com, LL.B.	7/Mar/1977	12/Jul/2003	1. Matric Certificate; 2. DMC of 10+2, B.Com, M.Com,LL.B.; 3. Degree of B.Com, M.Com, LL.B.; 4. Enrolment Certificate; 5. IT Returns; 6. Character Certificate; 7. Experience Certificates.	IPO Nos.16H- 594766 to 770 for Rs.100/- each; Total Rs.500/-	
75	86	Vivek Singal	S/o Sh. Ram Niwas Singal, House No.1182, Sector 15-B, Chandigarh (UT) - 160 015.	BSL, LL.B.	2/Nov/1974	18/ Aug/1998	1. Character Certificates; 2. Matric Certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. Degree of LL.B, BSL; 6. DMC of Matric, 10+2, BSL, LL.B.; 7. IT Returns;	4. Bank Draft No.200450, dtd.20.8.2013 for Rs.500/-.	

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76	87	Ravinder Kumar Verma	S/O Sh. Krishan Dutt Verma R/O Trinetra Bhawan, 2nd Floor Near Disrrict Courts, The Mall Solan , Tehsil & District Solan -173212, HP	BA, LL.B, MA	14/Jun/1976	24/Jun/2003	1. Enrolment Certificate; 2. DMC's of 10th, MA. 3. Degree of BA, LL.B; 4. Copy of PAN card; 5. Experience-cum-Character Certificates;	Demand Draft No. 000666 Dated 16.08.13 for Rs.500/-	
77	88	Sandeep Gupta	S/o Sh. C.R. Gupta, R/O House No.174, Sector 40- A,Chandigarh, Union Territory (UT), PIN-160036	B.E (Electronics), LL.B	25/Feb/1971	15/Sep/2003	1. DMCs of Matric, 10+2, B.E, LL.B; 2. Degree of B.E & LL.B; 3. Enrolment Certificate; 4. Income Tax Return; 5. Experience Certificates; 6. Character Certificates.	Bank Draft No.628385, dtd.21.6.13, for Rs.500/-.	
78	89	Ashutosh Sharma	S/o Shri K.C. Sharma, "Hari Kunj", 43/2 Jakhan Canal Road, Dehradun, Uttarakhand - 248 001.	B.Sc., LL.B.	15/Feb/1970	31/Mar/1996	1. Experience Certificates; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of 10+2,B.Sc. and LL.B.; 5. Provisional Degree of B.Sc., LL.B; 6. Enrolment Certificate.	Bank Draft No.389453, dtd.20.8.2013 for Rs.500/-.	
79	90	Lokesh Kumar	S/o Sh. Ranbir Singh, Chamber No. 934, Civil Court, Compound, Rajnagar, PO Kavinagar, Ghaziabad (UP), Pin 201002	B.A., LL.B	15/May/1971	18/Jan/1995	1. Matric Certificate; 2. DMCs of 10+2, B.A, LL.B.; 3. Degree of B.A.,LL.B; 4. Enrolment Certificate; 5. Experience & Character Certificates; 6. Character Certificates; 7. IT Returns;	IPO Nos. 16H- 691982 to 986 for Rs.100/- each; Total Rs.500/-	
80	91	Santosh Pandey	S/o Sh. Tribhuan Dutt Pandey, Bunglow No. 1, Raj Mandir, Geeta Nagar, Phase 2, Behind old petrol pump, Mira Bhayander road, Mira road (East), Thane- 401107	B.Sc., LL.B.	3/Jun/1975	27/Mar/1999	1. Matric Certificate; 2. Degree of B.Sc.,LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificate.	Bank Draft No.768068, dtd.16.8.2013 for Rs.500/-.	
81	92	Vikram Singh Chouhan	S/o Sh. Ganpat Singh Chouhan, C/o Ramesh Chandra Chittora, 869 Madhv Colony Kalkamata road, Udaipur (Raj), pin 313001	B.A., M.A., LL.B.	1/Jul/1977	31/ Aug/2003	1. Matric Certificate; 2. DMC of 10+2, B.A., M.A., LL.B.; 3. Enrolment Certificate; Character Certificate; Experience Certificate. □	4. 915267 to 271 for 5. Rs.100/- each; Total Rs.500/-	

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82	93	Vikrant Oberoi	S/o Shri Karan Oberoi, House No. 499, Top Floor, Sector 15-A, Chandigarh (U.T.) - 160 015.	BA, M.A., LL.B.	1/Aug/1976	3/Sep/2003	1. Enrolment Certificate; 2. Experience Certificate; 3. IT Return; 4. Character Certificates; 5. Matric & 10+2 Certificate; 6. Degrees of B.A., MA & LL.B.;	Bank Draft No.000182, dtd.13.8.2013 for Rs.500/-.	
83	94	Puneet Shukla	S/o Sh. O.P. Shukla, Distt. Court Dhalpur, District Kullu, H.P.- 175 101.	B.Sc., LL.B.	26/Feb/1978	19/Sep/2003	1. Experience Certificate; 2. Enrolment Certificate; 3. Matric Certificate; 4. DMCs of B.Sc. and LL.B.; 5. Degree of B.Sc., LL.B.; 6. Character Certificates;	IPO Nos.37H- 598407 to 411 for Rs.100/- each; Total Rs.500/-	
84	95	Uma	D/o Sh. Braham Singh, A-1, S.F., Eldeco Green Meadows, Sector -Pi, Pocket- C, PS- Kasna, Teh. Gautambudh Nagar, Distt Gautam Budh Nagar, Greater Noida, UP - 201306	B.A., LL.B., Diploma in LL	20/Jul/1971	17/Aug/1995	1. Certificates of Diploma in Labour Law; 2. Enrolment Certificate; 3. Degree of B.A.,LL.B; 4. DMCs of 10+2, B.A, LL.B.; 5. Matric Certificate; 6. ID Card; 7. Experience & Character Certificates; 8. Character Certificates; 9. IT Returns;	Bank Draft No.222452, dtd.19.8.2013 for Rs.500/-.	
85	96	Sandeep Sharma	S/o Sh. V.P. Sharma, H. No. 20, Ganesh Nagar Ext II, Shakarpur, Delhi - 92	B.A., LL.B.	10/Jul/1972	26/Sep/1998	1. Enrolment Certificate; 2. Experience & Character Certificate; 3. IT Returns; 4. Matric Certificate; 5. DMC of 10+2, B.A.,LL.B; 6. Degree of B.A.,LL.B.; 7. Character Certificate.	IPO Nos.35H- 239170 to 174 for Rs.100/- each; Total Rs.500/-	
86	97	Bhishm Jwal Badreesh Chand	S/o Thakur Shamsher Chand, O/o Assistant District Attorney, Jawali, District Kangra, H.P. Pin - 176023	B.Com., LL.B.	1/Jan/1972	23/Mar/1999	1. Character Certificates; 2. Matric certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. LL.B. Degree; 6. IT Returns; 7. Declaration under FR 13.	IPO Nos.37H- 811229 & 230 and 811372 to 374 for Rs.100/- each; Total Rs.500/-	



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87	98	Luddar Mani	S/o Sh. Hans Raj C/O Assistant District Attorney, Nurpur, District Kangra- 176202, H.P.	BA, LL.B	22/Nov/1975	4/Sep/2001	1. DMCs of 10th, B.A., LL.B.; 2. Degree of BA, LL.B; 3. Experience Certificate; 4. Enrolment Certificate; 5. Character Certificates; 6. Income Tax Return.	Bank Draft No.507404, dtd.16.8.13, for Rs.500/-.	
88	99	Vijay Singla	S/o Sh. Ram Niwas Singla, C/o Pappu General Store, 162, Main Bazar, PO & Sub Division Bawana, Distt. North West, Delhi - 110039	LL.B. (5 Years)	25/Jun/1977	7/Sep/2001	1. DMCs of 10th, 10+2, LL.B.; 2. Degree of LL.B; 3. Enrolment Certificate; 4. Experience cum Character Certificates; 5. Income Tax Return; 6. Character Certificates.	Bank Draft No.222187, dtd.13.8.13, for Rs.500/-.	
89	100	Virender Singh Khurana	S/o S. Gobinder Singh Khurana, Upper Saarthi Vihar, Haridwar road, P.O. Nehrugrame, Dehradun, Uttarakhand 248001	B.A., M.A., LL.B.	14/Jun/1978	30/Nov/2003	1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. DMC of LL.B, B.A., M.A.; 5. Degrees of B.A.; 6. Matric & 10+2 Certificate;	Bank Draft No.367402, dtd.19.8.13, for Rs.500/-.	
90	101	Chander Bhan Sharma	S/o Sh. Tirkha Ram Sharma, Chamber No. 948, Civil Court, PO Raj Nagar, Distt. Ghaziabad, (U.P.) 201002	B.Sc., LL.B.	29/Mar/1971	28/Mar/1999	1. Character Certificates; 2. Experience & Character Certificate; 3. Matric & 10+2 Certificate; 4. DMC of Final Year Science Exam, LL.B; 5. Provisional Certificate of Final Year TDC Exam; 6. Enrolment Certificate; 7. IT Return.	IPO Nos.16H- 594761 to 765 for Rs.100/- each; total Rs.500/-	
91	102	Nidhi	D/o Sh. Surender Verma, H.No. 34, PWD, B & R Colony, Sec 15-A, Distt Hisar - 125001, Haryana	B.A., LL.B., LL.M.	24/Jun/1974	21/Nov/1998	1. DMCs of 10th,10+2, B.A., LL.B., LL.M; 2. Degree of BA, LL.B; 3. NCC Certificate 'C' Enrolment Certificate; 5. Experience Certificate; Character Certificates; 7. Income Tax Return.	4. 6. Bank Draft No.449768, dtd.16.8.2013 for Rs.500/-.	

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92	103	Afzal Ahmed	S/o Sh. Jang Mohammed, Chamber No. 945, Civil Court Compound, PO. Raj Nagar, Distt. Ghaziabad (UP)- 201002	B.Com, LL.B.	20/Apr/1974	25/Oct/1999	1. Character Certificates; 2. Matric Certificate; 3. Enrolment Certificate; 4. Experience & Character Certificate; 5. DMC of 10th, 10+2, B.Com, LL.B; 5. Degree of B.Com; LL.B; 7. IT Return.	IPO Nos.16H- 594756 to 760 for Rs.100/- each; total Rs.500/-	
93	104	Rajesh Kumar Verma	S/o Sh. Shiv Lal Verma, H. No. 394, Sector 12 D, Avast Vikas Colony, Sikandra Yozana, Distt Agra (UP) - 282007	BA, MA, LL.B	1/Jul/1971	14/Jul/2001	1. Experience Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMC of 10th, 10+2, BA, MA, LL.B; 5. Degrees of B.A., LL.B; 6. Enrolment Certificate.	IPO Nos.18H- 398327 to 331 for Rs.100/- each; total Rs.500/-	
94	105	Bhuvnesh	S/o Sh. Hans Raj, Assistant District Attorney, Dalhousie, District Chamba, H.P. - 176 304.	B.Sc., LL.B.	20/Apr/1976	15/Sep/2000	1. Matric Certificate; 2. DMCs of 10+2 and B.Sc.;; 3. B.Sc. & LL.B. degrees; 4. Enrolment Certificate; 5. Experience Certificate. 6. Character Certificates; 7. IT Returns.	Bank Draft No.563121, dtd.19.8.2013 for Rs.500/-.	
95	106	Rajeev Kumar	S/o Sh. Khush Naseeb Singh, H.No. 1165, Urban Estate, P.O. & Sub Division Jind, Distt Jind, Haryana 126102	B.Com, LL.B.	5/Mar/1971	11/Mar/1993	1. Experience Certificate; 2. Character Certificates; 3. DMC of 10th, Pre University exam, B.Com, LL.B; 4. Enrolment Certificate; 5. IT Return.	IPO Nos.77G- 681751 to 760 for Rs.50/- each; total Rs.500/-	
96	107	Manoj Anand	S/o Sh. Kapoor Chand, 29, Mayapuri, Kalindipuram Mau Road, Agra ,(UP)- 282005	B.Sc., LL.B.	20/May/1973	19/Dec/1998	1. Experience Certificate; 2. Character Certificates; 3. DMC of 10th, Intermediate exam, B.Sc., LL.B; 4. Degree of B.Sc., LL.B; 5. Enrolment Certificate.	IPO Nos.18H- 398332 to 336 for Rs.100/- each; total Rs.500/-	
97	108	Vivek Negi	S/o Late Sh. Shyam Singh Negi, 57/3, The Mall, GPO Shimla, Distt. Shimla - 171 001, HP	B.A., LL.B., MBA	22/Jul/1975	20/Oct/2000	1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs of 10+2, B.A., LL.B. & MBA; 4. Degrees of B.A., LL.B., MBA; 5. IT Return; 6. Tribe Certificate; 7. Experience Certificate; 8. Character Certificates.	Bank Draft No.064478, dtd.22.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
98	109	Umesh Kumar	S/o Shri Jawahar Lal, Asstt. District Attorney, Dehra, Sub Division Dehra, Distt. Kangra, H.P. - 177 101.	B.A., LL.B.	22/Dec/1977	1/Mar/2002	1. Enrolment Certificate; 2. Experience Certificate; 3. Character Certificates; 4. Matric Certificate; 5. Detailed Marks & Degree of BA and LL.B.; 6. IT Returns.	Bank Draft No.525527, dtd.17.8.2013 for Rs.500/-.	
99	110	Bikramjit Arora	S/o Sh. Roshan Lal, H.No. 728, First Floor, Sector 22A, Chandigarh (U.T.)- 160022	B.Com, MA, LL.B	23/Jul/1974	12/Nov/1997	1. Matric Certificate; 2. Degree of B.Com.,LL.B., MA; 3. Enrolment Certificate; Experience Certificate; 5. IT Returns; Character Certificate; 7. Name change Notice in Newspaper	4. Bank Draft No.200394, 6. dtd.16.8.2013 for Rs.500/-.	
100	111	Shivani Bakshi	D/o Sh. Ranjit Singh Bakshi, VPO Jassur, Tehsil Nurpur, District Kangra, H.P. Pin 176201	B.Sc., LL.B., PGDPM&LW	14/ Aug/1976	12/Sep/2000	1. Matric Certificate; 2. Degree of BA, LL.B, PGDPM&LW; 3. Enrolment Certificate; Experience Certificate; 5. IT return; 6. Character Certificate.	4. Bank Draft No.507453, dtd.19.8.2013 for Rs.500/-.	
101	112	Jitendra Chaudhary	S/o Sh. Azad, R/o Vill.&PO Nagwain, Sub Tehsil Aut, District Mandi, H.P. - 175 121.	B.A., LL.B.	12/ Aug/1969	14/Sep/1995	1. Matric Certificate; 2. Enrolment Certificate; 3. DMCs of B.A., LL.B. ; 4. Experience Certificates; 5. IT Returns; 6. Character Certificates;	Bank Draft No.982144, dtd.19.8.2013 for Rs.500/-.	
102	113	Ashwani Sharma	S/o Shri Kiru Ram, VPO Dhulara, Sub-Tehsil Sihunta, Distt. Chamba, H.P. - 176 207.	B.Com, M.Com., PGDSP,LL.B.	9/Sep/1970	24/Sep/1999	1. Enrolment Certificate; 2. Experience Certificate; 3. Character Certificates; 4. Matric Certificate; 5. Detailed Marks of 10+2 and DSP; 6. Degrees of B.Com, M.Com., LL.B;	Bank Draft No.107697, dtd.19.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
103	114	Poonam Kumari	D/o Shri Hem Singh, Vill. Betehar, P.O. Saigloo, Sub Tehsil Kotli, District Mandi, H.P. - 175 052.	B.A., LL.M.	30/Jun/1972	18/Dec/1997	1. Matric Certificate; 2. Enrolment Certificate; 3. DMCs of B.A., LL.B. and LL.M.; 4. Degrees of LL.B. and LL.M.; 5. Experience Certificate; 6. Character Certificates; 7. IT Returns;	Bank Draft No.037526, dtd.21.8.2013 for Rs.500/-.	
104	115	Vikramjit Sharma	S/o Shri Kamlesh Kumar Sharma, Advocate, District & Sessions Courts, Tehsil, Sub Division & PO. Dharamshala, Kangra, H.P. - 176 215.	B.A., LL.B.	23/Oct/1973	6/Apr/1999	1. Matric Certificate; 2. Enrolment Certificate; 3. Experience Certificate; 4. DMCs of BA & LL.B.; 5. Character Certificates.	Bank Draft No.555105, dtd.16.8.2013 for Rs.500/-.	
105	116	Satish Kumar	S/o Sh. Rattan Singh, H.No. 5113-A, Sector 38 (West), Chandigarh 160014	BA, LL.B., LL.M.	15/Aug/1977	3/Sep/2003	1. Matric Certificate; 2. Enrolment Certificate; 3. DMCs of BA, LL.B., LL.M; 4. Degree of LL.B; 5. IT Return; 6. Experience Certificate; 7. Character Certificates.	Bank Draft No.598587, dtd.20.8.2013 for Rs.500/-.	
106	117	Virendra Sharma	S/o Shri Om Prakash Sharma, House No.HIG-20, Housing Board Colony, PO & Distt. Kangra,H.P. - 176 001.	B.Com., LL.B.	11/Dec/1974	30/Mar/1999	1. Matric Certificate; 2. DMCs of 10+2, B.Com & LL.B.; 3. Degree of B.Com & LL.B; 4. Enrolment Certificate; 5. Experience Certificate. 6. Character Certificates; 7. IT Returns;	Bank Draft No.506566, dtd.20.8.2013 for Rs.500/-.	
107	118	Arun kumar	S/o Sh. Tarsem Lal, Arsh Cottage, Andora road, Partap Nagar, Amb, PO Amb, Distt Una, HP -177203	BA, LL.B.,PGDCA	28/Apr/1976	4/Apr/2003	1. Matric Certificate; 2. DMCs of BA, LL.B. & PGDCA; 3. Degree of LL.B; 4. Enrolment Certificate; 5. Experience Certificate; 6. NSS Certificate; Character Certificates.	Bank Draft No.753651, dtd.20.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
108	121	Neenakshi Kumari	D/o Sh. Surat Singh Rao, H. No. B5, Officer's Colony, Near P.W.D. Rest House, Rewari, Haryana-124 401.	B.Sc., LL.B.	1/May/1973	21/Aug/1997	1. Matric Certificate; 2. DMCs of 10th, 10+2, B.Sc., & LL.B.; 3. Degree of B.Sc. & LL.B.; 4. Enrolment Certificate; 5. Character Certificates; 6. IT Returns; 7. Experience & Character Certificates.	Bank Draft No. 874123, dtd.08.8.2013 for Rs.500/-.	
109	123	Surinder Sharma	S/o Sh. Mangat Ram Sharma, Dinesh Niwas, Ram Nagar, PO Chaura Madan, Tehsil & Distt. Shimla, H.P. - 171 004.	B.A., LL.B.	31/Oct/1977	6/Dec/2002	1. Enrolment Certificate; 2. DMCs of 10th, 10+2, B.A. & LL.B.; 3. IT Return; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.064313, dtd.28.6.2013 for Rs.500/-.	
110	126	Harish Sharma	S/o Shri Devi Dutt Sharma, C/o Sh. D.D. Sharma, Niwas, Cemetery Road, PO. Sanjauli, Distt. Shimla - 171006.	B.A., LL.B.	28/Oct/1976	7/Oct/2003	1. Character Certificates; 2. Enrolment Certificate; 3. Experience Certificate; 4. Matric Certificate; 5. Detailed Marks of 10+2, B.A. & LL.B..	Bank Draft No.567701, dtd.20.8.2013 for Rs.500/-.	
111	127	Kapil Mohan Gautam	S/o Late Shri R.L. Gautam, O/o Prosecution, Mini Secretariat, Room No. 405, Kandaghat, District Solan, H.P. - 173 215.	MBA, LL.B.	13/Feb/1975	2/Apr/2002	1. Enrolment Certificate; 2. Matric Certificate; 3. IT Returns; 4. Experience Certificates; 5. DMCs of B.Sc., MBA, LL.B.; 6. Character Certificates; 7. Declaration Under F.R. 13	Bank Draft No.878241, dtd.03.8.2013 for Rs.500/-.	
112	128	Ramesh Chand Sharma	S/o Sh. Chet Ram Sharma, Shano Niwas, Beer Khana, Belwo Talland, GPO Shimla, Tehsil & Distt. Shimla, H.P. - 171 001.	B.Sc., LL.B.	20/Jan/1970	28/Sep/1995	1. Enrolment Certificate; 2. Experience Certificate; 3. Matric Certificate; 4. DMCs of B.Sc., LL.B.; 5. Character Certificates; 6. IT Returns.	Bank Draft No.064325, dtd.29.6.2013 for Rs.500/-.	
113	129	Vikas Chaudhary	S/o Sh. H.P. Chaudhary, D-316, GH-2, Sector 5, MDC, Panchkula, Haryana - 134 114.	B.A., LL.B.	3/Oct/1976	27/Sep/2000	1. Experience Certificate; 2. Enrolment Certificate; 3. Degrees of B.A. & LL.B.; 3. DMC of Matric & 10+2; 4. IT Returns; 5. Character Certificates.	Bank Draft No.001290, dtd.13.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
114	130	Brijesh Chauhan	S/o Sh. B.R. Chauhan, 15/10, Ram Bhawan, Katcha Tank, Near Bus Stand, Nahan, Distt. Sirmaur, H.P. - 173 001.	B.Sc., PGDCA, LL.B.	6/Dec/1976	6/Sep/2002	1. Matric & 10+2 Certificates; 3. DMCs of B.Sc., PGDCA & LL.B.; 3. Degrees of B.Sc., PGDCA & LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Returns.	Bank Draft No.335370, dtd.17.8.2013 for Rs.500/-.	
115	131	Sanjeev Katoch	S/o Shri Rajinder Chand Katoch, Deputy District Attorney, Labour Court, O/o Distt. Attorney, Kangra at Dharamshala, Distt. Kangra, H.P. - 176 215.	B.A., LL.B., PGDHRM.	22/Dec/1968	25/Sep/1992	1. Matric Certificate; 2. Enrolment Certificate; 3. Degree of BA, LL.B & PGDHRM; 4. Certificate of Merit; 5. Experience Certificate; 6. IT Returns; 7. Character Certificates; 8. Declaration Under F.R. 13.	Bank Draft No.141023, dtd.20.8.2013 for Rs.500/-.	
116	132	Sanjeev Kumar	S/o Hira Singh R/O Village Kharouth, PO Parour, Tehsil Palampur, District Kangra- 176064, HP	B.A., LL.B	7/Oct/1969	9/Nov/1994	1. Character Certificates; 2. Experience Certificate; 3. Enrolment Certificate; 4. DMCs of Matric; 5. Degrees of BA, LL.B.,	Bank Draft No.102861 dtd.21.6.13, for Rs.500/-.	
117	136	Sanjeev Kumar Sharma	S/o Sh. Kishori Lal Sharma, House No.141, Ward No.1, P.O. Daulatpur Chowk, Teh. Amb, Distt. Una, H.P. - 177 204.	B.Sc., LL.B.	20/Oct/1973	14/ Aug/2001	1. Matric Certificate; 2. DMCs of 10+2, B.Sc., LL.B; 3. Degrees of B.Sc. and LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates;	Bank Draft No.753640, dtd.14.8.2013 for Rs.500/-.	
118	137	Som Raj	S/o Shri Attar Singh, Chamber No.19, Judicial Courts Complex, Jawali, District Kangra, H.P.-176 023.	B.Com, LL.B.	15/Mar/1977	17/ Aug/2001	1. Matric Certificate; 2. Detailed Marks of 10+2, B.Com. & LL.B.; 3. B.Com & LL.B. Degrees; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.836502, dtd.18.6.2013 for Rs.500/-.	
119	138	Prittam Singh	S/o Shri Roop Lal, Chamber No.5, Judicial Court Complex, Jawali, Teh. Jawali, Distt. Kangra, H.P. - 176 023.	B.Com, LL.B.	18/ Apr/1977	14/ Aug/2001	1. Matric Certificate; 2. Detailed Marks of 10+2, B.Com & LL.B.; 3. B.Com & LL.B Degrees; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.836499, dtd.18.6.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
120	139	Shashi Kant	S/o Sh. Dhani Ram R/O Village Bhalwan, PO Upper Behli, Tehsil Sunder Nagar, District Mandi-175018, HP	B.A., LL.B	26/Sep/1977	6/ Aug/2004	1. Enrolment Certificate; 2. Matric Certificate; 3. Degree of BA, LL.B.; 4. Experience-cum-Character Certificate; 5. Character Certificates.	Bank Draft No.021505, dtd.19.8.13, for Rs.500/-.	
121	140	Neeraj Kishore Sharma	S/o Sh. L.R. Sharma, R/O H.No. 42/5, Haripur, PO & Tehsil Sunder Nagar-1, District Mandi, PIN-175018, HP	B.A., LL.B.	30/Sep/1977	13/Sep/2002	1. Enrolment Certificate; 2. DMCs of Matric, B.A, LL.B; 3. LL.B Degree; 4. Experience Certificate; 5. Character Certificates;	Bank Draft No.021504, dtd.19.8.13, for Rs.500/-.	
122	141	Ravinder Singh	S/o Sh. Piar Singh Verma, Vill. Chhajoli, P.O. Dangar, Teh. Ghumarwin, District Bilaspur, H.P. - 174 023.	B.A., LL.B.	28/Jul/1974	3/Sep/1999	1. Character Certificate; 2. Experience Certificate; 3. DMCs of LL.B.; 4. Matric Certificate; 5. Enrolment Certificate; 6. Degree of B.A., LL.B;	Bank Draft No.093854, dtd.20.8.2013 for Rs.500/-.	
123	142	Paramjeet Singh	S/o Shri Fithu Ram, R/o Vill. Lohna (near PCCN), P.O. Bandla Tea Estate, Tehsil Palampur, District Kangra, H.P. -176 061.	B.A.,M.A., LL.B.	9/Dec/1975	31/ Aug/1999	1. Character Certificates; 2. Matric Certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. Detailed Marks of 10+2, BA, MA & LL.B.; 6. Degree of BA, LL.B.	IPO Nos.36H-851079 to 83 for Rs.100/- each; total Rs.500/-	
124	146	Shashi Kant	S/o Sh. S.K. Kaushal, O/o Assistant District Attorney, Karsog, District Mandi, H.P. - 175 011.	B.Sc., LL.B.	28/May/1976	10/Sep/1999	1. Matric Certificate; 2. DMC of B.Sc, LL.B; 3. Degree of LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. IT Returns; 7. Character Certificates.	Bank Draft No.387338, dtd.21.6.2013 for Rs.500/-.	
125	149	Neelam Kadyan	D/o Sh. Suraj Bhan Kadyan, H.No. 23, Type - III, Duplex, MDU Campus, Rohtak, Haryana 124001	LL.B., LL.M.	1/May/1975	19/Sep/1998	1. Character Certificates; 2. Matric Certificate; 3. Degree of LL.B., LL.M.; 4. Enrolment Certificate; 5. Experience-cum-Character Certificates; 6. Income Tax Return.	Bank Draft No.485883, dtd.19.8.2013 for Rs.500/-.	

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126	151	Lokender Kutlehria	S/o Sh. Jawahar Lal, Vill. Sambal, P.O. Bijni, Tehsil Sadar, District Mandi, H.P. - 175 001.	B.A., LL.B.	1/Aug/1976	26/Sep/2003	1. Matric Certificate; 2. DMCs of 10+2,B.A. and LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.037525, dtd.21.8.2013 for Rs.500/-.	
127	153	Vivek Kumar Sahajpal	S/o Sh. Manohar Lal Sahajpal R/O VPO Kotla Khurd, Tehsil and District Una-174303, HP.	BSL, LL.B	4/Mar/1976	8/Jan/2002	1. Enrolment Certificate; 2. DMC's of 10th, 10+2, LL.B; 3. Degree of BSL, LL.B; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.609354, dtd.25.6.13, for Rs.500/-.	
128	155	Digvijay Singh	S/o Sh. Bhup Singh Katoch, H.No.214/11, Thanera Mohalla, PO Mandi, Tehsil Sadar, District Mandi, H.P. - 175 001.	B.A., LL.B.	3/Feb/1969	25/Apr/1995	1. Matric Certificate; 2. Provisional Certificate of LL.B.; 3. Enrolment Certificate; 4. B.A. Degree; 5. Character Certificates; 6. Experience Certificate; 7. IT Returns; 8. DMC of 10th, 10+2, BA, LL.B.	Bank Draft No.971531, dtd.07.8.2013 for Rs.500/-.	
129	158	Anil Kumar Malik	S/o Sh. Ram Kumar Malik, H.No.53, HUDA Plots, Sector-19, Panchkula, Haryana - 134 109.	B.A., LL.B.	14/Oct/1976	30/Mar/2001	1. Enrolment Certificate; 2. Matric and 10+2 Certificates; 3. DMCs of B.A. & LL.B.; 4. Experience Certificate; 5. Character Certificates; 6. IT Returns;	Bank Draft No.200497, dtd.22.8.2013 for Rs.500/-.	
130	159	Shuchi Singla	D/o Lt. Sh. Kishan Dass, H.No. C-IV / 1564, Old Grain Market Jagadhri, Distt Yamunanagar, Haryana, Pin 135003	B.A., LL.B	13/Oct/1977	23/ Aug/2002	1. Matric Certificates; 2. DMCs of 10+2, B.A. & LL.B.; 3. Degree of LL.B; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.871257, dtd.22.8.2013 for Rs.500/-.	
131	160	Pradeep Kumar	S/o Sh. Ram Jas R/O Flat No. 202, Savitri Apartment, VIP Road, Zirakpur, Distt. Mohali ( Punjab), Pin- 140603	BA, M.Sc., LL.B., LL.M	1/Nov/1972	2/Sep/2005	1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. DMC's of 10th, 10+2, BA, M.Sc., LL.B, LL.M.,	Bank Draft No.631142 dtd.19-8- 13, for Rs.500/-.	



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132	161	Mohd. Aqil Saifi	S/o Sh. Mohd. Ishtiyaq saifi, B-24/2, New Brij puri, Khureji, Delhi- 110051	B.A., LL.B.	26/Feb/1970	15/Dec/1994	1. Experience/Character Certificate; 2. Character Certificates; 3. DMC's of 10th, 10+2, BA, LL.B; 4. Degree of BA, LL.B.; 5. Enrolment Certificate; 6. IT Return.	Bank Draft No.222477 dtd.19-8- 13, for Rs.500/-.	
133	164	Vineet Kaushik	S/o Sh. Krishan Kumar Kaushik, 6/8, Shanti Kunj, Geeta Colony, PO. Kurukshetra, Haryana, Pin - 136118	B.A., LL.B	27/Feb/1974	4/Sep/2004	1. Character Certificates; 2. Experience Certificates; DMC's of 10th, 10+2, B.A., LL.B; 4. Degree of LL.B; 5. Enrolment Certificate.	3. IPO No. 34H 839979- 83, dtd.20.8.13, for Rs.100/- each; total Rs.500/--.	
134	165	Parvendra Kumar Sharma	S/o Sh. Bani Prasad Sharma, R/O M-630, Shakurpur, Delhi- 110034	B.Com., LL.B, C.S(Inter)	10/Apr/1974	16/Mar/1999	1. Income Tax Returns; 2. Character Certificates; 3. Experience & Character Certificate; 4. Enrolment Certificate; 5. Degree of B.Com, LL.B, C.S. (Inter); 6. DMCs of High School, Higher Secondary, B.Com LL.B, intermediate exam;	IPO No. 38H 906336- 40, dtd.21.8.13, for Rs.100/- each; total Rs.500/--.	
135	166	Arvind Nashier	S/o Shri Rohtas Nashier, E-36,/B, New Multan Nagar, New Delhi - 110 056.	B.Sc., LL.B., LL.M.	3/Apr/1976	13/Nov/2000	1. Character Certificates; 2. Enrolment Certificate; 3. Experience & Character Certificates; 4. Experience Certificates; 5. Secondary School Certificate; 6. DMCs of 10th, 10+2, B.Sc., LL.B. & LL.M.; 7. Degrees of B.Sc.,LL.B. & LL.M.; 8. IT Returns.	Bank Draft No.646943, dtd.08.8.2013 for Rs.500/-.	
136	167	Ramneek Yadav	S/o Sh. Hari Ram Yadav, Kanha Cooperative Society, KS 703, Floor No. 7, Distt. Rewari- 123401, Haryana	B.A., M.A., LL.B	22/Jun/1975	14/Sep/2003	1. Income Tax Returns; 2. Experience Certificate; 3. DMCs of 10th, 10+2, B.A.,M.A., LL.B; 4. Degree of LL.B; Enrolment Certificate; Character Certificates.	5. 6. Bank Draft No.874144, dtd.19.8.2013 for Rs.500/-.	

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137	168	Umesh Kumar	S/o Sh. Hardyal, Advocate, District Courts Complex, Chamba, District Chamba, H.P. - 176 310.	B.A., LL.B.	10/Mar/1971	27/Oct/1998	1. Experience Certificate. 2. Character Certificates; 3. Enrolment Certificate. 4. Caste Certificate; 5. Matric Certificate; 6. DMCs of B.A. and LL.B.	Bank Draft No.103115, dtd.24.6.2013 for Rs.500/-.	
138	169	Joginder Singh	S/o Shri Balbir Singh, Khasra No. 858, Chelms Ford Country Club Road, Ghitorni, New Delhi - 110 030.	B.A., LL.B.	10/Feb/1970	17/Mar/1999	1. Experience & Character Certificates; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of 10+2, B.A. & LL.B.; 5. Degrees of BA(Honours) & LL.B.; 6. Enrolment Certificate; 7. IT Return.	IPO No. 38H 939424- 28, dtd.21.8.13, for Rs.100/- each; total Rs.500/--.	
139	170	Avinash Kumar	S/o Sh. Shankar Prasad Singh, Amarpali Green, Flat No. A- 604, Plot No. 1/3, Vaibhav Khand, Indirapuram, Distt. Ghaziabad, UP - 201 014.	B.A., LL.B.	16/Feb/1976	22/Nov/2000	1. Experience Certificate; 2. Enrolment Certificate; 3. Character Certificates; 4. Matric Certificate; 5. DMCs of 10+2, B.A.; 6. Degree of B.A.( External), LL.B; 7. IT Returns;	IPO No. 38H 939419- 23, dtd.21.8.13, for Rs.100/- each; total Rs.500/--.	
140	171	Narender Kumar Choudhry	S/o Late Shri Om Parkash, 521, Z-Type, Opp. B.D. Estate Market, Timarpur, Distt. North Delhi, State Delhi - 110 054.	B.A., LL.B., MBA (HRM)	12/Jun/1970	10/Mar/1998	1. Experience and Character Certificates; 2. Enrolment Certificate; 3. Matric Certificate; 4. DMCs of 10+2, B.A. & LL.B.; 5. Degrees of B.A., LL.B. & MBA; 6. Character Certificates; 7. IT Return.	IPO No. 35H 239271- 75, dtd.16.8.13, for Rs.100/- each; total Rs.500/--.	
141	172	Paras Doger	S/o Late Shri J.C. Sood, Amrik Singh Building, 1st Floor, Khalini, Shimla - 171 002.	B.Com., LL.B.	19/Jun/1977	10/Jan/2001	1. Matric Certificate; 2. DMCs of 10+2, B.Com. & LL.B.; 3. LL.B. Degree; 4. Enrolment Certificate; 5. IT Returns; 6. Experience Certificate; 7. Character Certificates.	Bank Draft No.701238, dtd.12.8.2013 for Rs.500/-.	

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142	173	Neelam Kaplas	D/o Sh. Ram Dass Kaplas, R/O Santosh Cottage, Engine Ghar, PO Sanjauli, Sub Division & Distt. Shimla 6, HP	BA, LL.B., LL.M	22/Jul/1970	26/Mar/1999	1. DMC's of 10th, 10+2, BA, LL.B, LL.M; 2. Degree of BA, LL.B., LL.M; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate.	Bank Draft No. 064476, Dtd.22-8-13 for Rs. 500/-	
143	174	Atul Jhingan	S/o Sh. K.N. Jhingan, Dawns' Dale, Airaholme Estate, Shimla, H.P. - 171 009.	B.A., M.A., LL.B.	28/Jul/1970	31/Aug/1999	1. Matric Certificate; 2. Degrees of B.A. & LL.B.; 3. DMC of LL.B.; 4. Enrolment Certificate; 5. IT Returns; 6. Experience Certificate; 7. Character Certificates.	Bank Draft No.582533, dtd.28.6.2013 for Rs.500/-.	
144	175	Abhishek Banta	S/o Sh. Ashok Kumar, 14/4, Lakkar Bazar, Shimla - 171 001, HP	BBA, MIBM, LL.B	3/Nov/1977	21/Sep/2004	1. Experience Certificates; 2. Character Certificates. 3. Enrolment Certificate; 4. Degrees of LL.B., MIBM, BBA; 5. Matric Certificate & DMC of 10+2; 6. IT Returns; 7. Aadhaar Card.	Bank Draft No.118499, dtd.22.8.2013 for Rs.500/-.	
145	176	Mohan Singh	S/o Sh. Beeja Ram, 403, Pt. Padam Dev Complex, Phase II, The Ridge, Tehsil & Distt. Shimla 171001, HP	B.A., LL.B.	23/Jan/1976	4/Sep/2001	1. Matric Certificate & DMC of 10+2; 2. Degrees of B.A., LL.B.; 3. Enrolment Certificate; 4. Experience Certificates; 5. Character Certificates.	IPO No. 37H 862252- 56, dtd.24.8.13, for Rs.100/- each; total Rs.500/--.	
146	177	Harish Sharma	S/o Sh. Sant Ram Sharma, Krishna Niwas, Middle Sangti, P.O. Challey, Sub Division Shimla (Rural), Tehsil & Distt. Shimla, H.P. - 171 005.	B.Sc., M.A., LL.B.	23/Feb/1975	10/Sep/1999	1. Matric Certificate; 2. Degrees of B.Sc. & LL.B.; 3. Enrolment Certificate; 4. DMC of LL.B., M.A. (History); 5. Character Certificates; 6. Experience Certificate.	Bank Draft No.064488, dtd.26.8.2013 for Rs.500/-.	
147	178	Neelkamal	D/o Sh. Fazilat Masih, Near CNI Church, Mission Road, Pathankot, Distt. Pathankot, Punjab - 145001	B.Sc., LL.B.	10/Jul/1971	30/Mar/1999	1. Enrolment Certificate; Matric & 10+2 Certificate; 3. Degrees of B.Sc. & LL.B.; 4. IT Return; 5. Experience Certificate; 6. Character Certificates.	2. IPO No. 37H 562053- 57, dtd.22.8.13, for Rs.100/- each; total Rs.500/--.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
148	179	Sarvendra Pratap Singh	S/o Late Sh. S.K. Verma, HIG/C-4, Neeti Nagar, Advocate Colony, Sector 23, Ghaziabad, UP 201002	B.Sc., LL.B.	5/Jun/1972	11/Jul/1998	1. DMC of Matric,10+2, B.Sc. LL.B. Certificate; 2. Enrolment Certificate; 3. Experience Certificate; 4. Character Certificates; 5. IT Return.	IPO No. 16H 569972- 76, dtd.24.8.13, for Rs.100/- each; total Rs.500/--.	
149	180	Devesh Pathak	S/o Sh. Suresh Chand Pathak, 22 A, Telephone Colony, Tonk Phatak, Jaipur 302015, Rajasthan.	B.Com., LL.B., LL.M.	9/Oct/1973	5/Dec/1999	1. Experience Certificate; 2. Character Certificates; 3. DMC of Matric, B.Com., LL.B. & LL.M. Certificate; 4. Enrolment Certificate.	Bank Draft No.143385, dtd.21.8.2013 for Rs.500/-.	
150	181	Manish Kumar Gupta	S/o Late Sh. Govind Ram Gupta, Dogra Niwas, Near Shivalik Bhawan, PO. Sanjauli, Shimla, H.P. - 171 006.	B.A., MA., LL.B., MBA	10/Feb/1976	16/Oct/2001	1. Matric Certificate; 2. DMCs of B.A.,M.A.,LL.B., M.A. (History) and MBA; 3. Enrolment Certificate; 4. Experience Certioficate; 5. Character Certificates.	Bank Draft No.583572, dtd.26.8.2013 for Rs.500/-.	
151	182	Maneesh Kumar Sharma	S/o Late Sh. Parma Nand, R/o Vill. Baghash, P.O. & Teh. Kandaghat, Distt. Solan, H.P. - 173 215.	B.A., LL.B.	22/Oct/1976	1/Mar/2002	1. Matric & 10+2 Certificates; 2. DMCs and Degrees of B.A. & LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.765083, dtd.24.8.2013 for Rs.500/-.	
152	183	Rajesh Kumar Singla	S/o Late Sh. Jagdish Rai, G-21/177-178, Sector-7, Rohini, Delhi - 110 085.	B.A., LL.B.	30/ Aug/1970	2/Feb/1996	1. Enrolment Certificate; 2. IT Return; 3. Character Certificates; 4. Matric Certificate; 5. DMC of Parbhakar, BA, LL.B; 6. Degree of B.A., LL.B; 7. Experience & Character Certificate.	Bank Draft No.317451, dtd.10.8.2013 for Rs.500/-.	
153	184	Paramtap Mudgil	S/o Sh. Shyam Lal, H.No.1164, Sector-4, Urban Estate, Gurgaon - 122 001. Haryana.	B.A., M.A., LL.B.	7/Feb/1971	30/Mar/1999	1. Enrolment Certificate; 2. IT Returns; 3. Matric Certificate; 4. DMCs of 10+2, B.A.,M.A. & LL.B.; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.326440, dtd.16.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
154	185	Mukesh Kumar	S/o Sh. Nawal Singh, H.No. 1134, Neelwal Road, VPO Tikri Kalan, Delhi - 41	B.A., LL.B	5/Aug/1976	21/Aug/2000	1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs of 10+2, B.A. & LL.B.; 4. Degree of B.A., LL.B; 5. Experience & Character Certificates; 6. IT Returns; 7. Character Certificates.	Bank Draft No.222637, dtd.23.8.2013 for Rs.500/-.	
155	186	Raj Kumar	S/o Sh. Prithvi Raj, 7/89, Ambedker Nagar Colony, Haider Pur, Delhi -110088	B.A., LL.B	11/Jul/1977	3/Aug/2002	1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs of 10th, 10+2, B.A. & LL.B.; 4. Degree of B.A., LL.B; 5. Experience & Character Certificates; 6. Character Certificates; 7. IT Returns.	Bank Draft No.222632, dtd.23.8.2013 for Rs.500/-.	
156	187	Ashok Kumar Jha	S/o Sh. Parmanand Jha, Civil Bar Room No. 3, Tis. Hazari Courts, Delhi - 110054	B.Sc., LL.B	5/Apr/1969	28/Sep/2000	1. Matric Certificate; 2. DMCs of 10th, 10+2, B.Sc. & LL.B.; 3. Degree of B.Sc., LL.B; 4. Enrolment Certificate; 5. IT Returns; 6. Experience & Character Certificates; 7. Character Certificates.	Bank Draft No.222585, dtd.22.8.2013 for Rs.500/-.	
157	188	Sanjay Kapoor	S/o Parvesh Chand R/O 259, Ranjit Enclave, Loharka Road, Amritsar, (Pb), Pin - 143 008.	BA, LL.B	1/Apr/1975	31/Mar/1999	1. Matric Certificate; 2. DMCs of 10th, 10+2, LL.B(Part-III); 3. Degrees of BA, LL.B; 4. Enrolment Certificate; 5. Income Tax Returns; 6. Character Certificates; 7. Experience Certificate.	Bank Draft No.022991, dtd.24.6.13, for Rs.500/-.	
158	189	Satish Sangwan	S/o Sh. Sumer Singh, H. No. 15, Paschim Enclave, Near Peera Giarhi Chowk, PO Paschim Vihar, Distt. West, New Delhi - 110087	B.Sc., LL.B.	11/Feb/1972	19/Mar/1999	1. Experience & Character Certificate; 2. Character Certificates; 3. Income Tax Returns; 4. Enrolment Certificate; 5. Matric Certificate; 6. DMCs of 10+2,B.Sc. & LL.B; 7. Degrees of B.Sc. & LL.B;	Bank Draft No.222579, dtd.22.8.13, for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
159	190	Chander Mohan	S/o Sh. Sher Singh, H.No. 3939, Defence Colony, Jind, Haryana 126102	B.A., LL.B., LL.M.	8/Feb/1972	11/Nov/1998	1. Matric Certificate; 2. DMCs of 10+2, B.A., LL.B. & LL.M; 3. Degrees of B.A., LL.B. & LL.M; 4. Enrolment Certificate; 5. Experience-cum-Character Certificate; 6. Experience Certificate; 7. Character Certificates; 8. Income Tax Returns.	Bank Draft No.080311, dtd.14.8.13, for Rs.500/-.	
160	191	Vijay Bhandari	W/o Sh. Kedar Thakur, Vill. Panjeheti, P.O. Talyahar, Tehsil Sadar, Distt. Mandi, H.P. - 175 001.	B.Sc., LL.B.	2/Oct/1976	23/Sep/2003	1. Experience Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of 10+2, B.Sc. & LL.B; 5. Degree of B.Sc. & LL.B; 6. Enrolment Certificate; 7. IT Returns.	Bank Draft No.427262, dtd.21.8.2013 for Rs.500/-.	
161	193	Manoj Kumar	S/o Sh. Kunwar Pal Singh, Chamber No.111-112, District Courts Compound, Rajnagar, District Ghaziabad (U.P.) - 201 002.	B.A., M.A., LL.B.	5/Jan/1973	1/Dec/1999	1. Experience Certificates; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of 10+2, B.A., M.A. and LL.B.; 5. Enrolment Certificate.	IPO No. 16H 594779- 783, dtd.22.8.13, for Rs.100/- each; total Rs.500/--.	
162	194	Harsh Kumar	S/o Sh. Amar Chand R/O VPO Upper Behli, Tehsil Sunder Nagar, District Mandi- PIN-175018	B.A., LL.B.	24/Jan/1978	6/ Aug/2004	1. Enrolment Certificate; 2. DMC of Matric & B.A.; 3. LL.B Degrees; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.021503, dtd.19.8.13, for Rs.500/-.	
163	195	Vikas Sharma	S/o Raj Krishan Sharma, House No.253/11,Vill. Swar, P.O. Purana Bazar, Teh. Sunder Nagar, Distrcit Mandi, H.P. - 175 019.	B.Sc. (Hons.), LL.B.	25/Jan/1974	7/Oct/2003	1. Experience Certificate; 2. Character Certicates; 3. Enrolment Certificate; 4. Matric Certificate; 5. DMCs of 10+2, B.Sc., LL.B.; 6. Degree of B.Sc., LL.B.	Bank Draft No.380823, dtd.23.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
164	196	Ram Lal Bhardwaj	S/O Sh. Sukh Ram R/O Village Kohlwin, P.O Raghunathpura, Tehsil Sadar, Distt Bilaspur, HP - 174005	BA, LL.B	7/Sep/1974	10/Sep/1999	1. Experience Certificate; 2. Character Certificate; 3. DMC's of 10th, BA, LL.B; 4. Enrolment Certificate.	IPO No. 37 H 854176 & 177,Dtd 27-06-13, for Rs.100/- each and 37H 854630-632, Dt. 20/08/2013 for Rs. 100/- each; Total Rs.500/--	
165	197	Neeraj Ghai	S/o Sh. Prem Nath Ghai, H.No. 652/1, Twakli Mour, Kanarian Street, Patiala - 147 001. Punjab	B.Sc., LL.B.	12/Dec/1974	23/Mar/1999	1. Character Certificates; 2. Experience Certificate; 3. Matric Certificate; 4. DMCs of 10th, 10+2, B.Sc., LL.B; 5. Degrees of B.Sc. and LL.B.; 6. Enrolment Certificate; 7. IT Returns.	Bank Draft No.079012, dtd.26.6.2013 for Rs.500/-.	
166	198	Rajesh Kumar	S/o Late Sh. Tek Singh, Vill. Arthi, P.O. Bhangrotu, Tehsil Sadar, District Mandi, H.P. - 175 021.	B.A.,LL.B.	18/Feb/1977	27/Sep/2005	1. Enrolment Certificate; 2. Experience Certificate; 3. Matric Certificate; 4. DMCs of 10+2,B.A. & LL.B.; 5. Character Certificates.	IPO Nos.37H- 836067 to 71 for Rs.100/- each; Total Rs.500/-	
167	199	Lalit Mohan	S/o Sh. Anand Raj Dogra, Vill Manwal, Tehsil & Distt. Pathankot, Punjab 145001	B.A., LL.B	23/Mar/1971	31/ Aug/1995	1. Enrolment Certificate; 2. Degree of B.A., LL.B; 3. DMCs of B.A. & LL.B.; 4. Matric & 10+2 Certificate; 5. IT Return; 6. Experience Certificate; 7. Character Certificates.	IPO Nos.37H- 562048 to 52 for Rs.100/- each; Total Rs.500/-	
168	200	Vijay Kumar	S/o Late Sh. Bheem Singh, Chamber No. 915, Civil Court, RDC Rajnagar, PO New Rajnagar, Distt. Ghaziabad, UP 201 002	B.A., LL.B	1/Dec/1975	11/Oct/1998	1. DMCs of High School, Intermediate, B.A. & LL.B.; 2. Enrolment Certificate; 3. IT Return; 4. Character Certificates; 5. Experience Certificate.	IPO Nos.16H- 594772 to 76 for Rs.100/- each; Total Rs.500/-	
169	201	Abid Ibrahim	S/o Sh. Mohd Ibrahim, C/o Azhar Husain Khan, 'K.K. Store', C-4 Okhla Vihar Jamia Nagar New Delhi - 25	B.A., LL.B	30/Sep/1972	30/Mar/1996	1. Character Certificates; 2. DMCs of 10th, 10+2, B.A. & LL.B.; 3. Degree of B.A. & LL.B; 4. Enrolment Certificate; 5. IT Return; 6. Experience & Character Certificate.	Bank Draft No.222428, dtd.21.8.2013 for Rs.500/-.	

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170	205	Dhirender Verma	S/o Sh. Gagan Singh C/O Sh. L.M. Sharma, Asstt. District Attorney, Nurpur, District Kangra-176 202, HP	BA, LL.B	3/Mar/1973	6/Sep/2002	1. DMCs of 10th, BA, LL.B; 2. Degree of BA, LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. Income Tax Returns;	Bank Draft No.507403, dtd.16.8.13, for Rs.500/-.	
171	208	Manmohan Partap Singh	S/o S. Paramjit Singh Gill R/O PO S.J.S. Avenue, Amritsar, Punjab-143008	B.A., LL.B., LL.M.	30/Apr/1974	10/Sep/1999	1. DMCs of Sec., Sr. Sec. Exam, BA, LL.B, LL.M; 2. BA, LL.B. Degree; 3. Enrolment Certificate; 4. Experience-cum-Character Certificates; 5. Character Certificates; 6. Income Tax Returns.	Bank Draft No.022992, dtd.24.6.13 for Rs.500/-.	
172	209	Sarvesh Kumar Sharma	S/o Sh. Sewa Ram Sharma, G-258, Sector 23, Sanjay Nagar, PO Kavi Nagar, Tehsil Ghaziabad, Distt. Ghaziabad, UP 201 002	B.Com., LL.B.	17/Dec/1977	6/ Aug/2001	1. Enrolment Certificate; 2. Matric & 10+2 Certificate; 3. DMCs of B.Com. & LL.B.; 4. Degree of B.Com. & LL.B; 5. IT Return; 6. Experience Certificate (However mentioned Character Certificate); 7. Character Certificates; 8. ID Proof.	Bank Draft No.576242, dtd.20.8.13 for Rs.500/-.	
173	210	Charanjit Singh	S/o Sh. Inderjit Singh R/O Shanti Niwas, PO. Dhalli, Distt. Shimla-12, HP	B.Sc., MA, PGDPM&LW, LL.B	2/Jan/1970	23/Mar/1999	1. DMC's of 10th, B.Sc., MA, PGDPM&LW, LL.B. 2. Enrolment Certificate; 3. Experience certificate; 4. Character Certificates; 5. Income Tax Return.	Bank Draft No.897638, dtd.15.06.13, for Rs.500/-.	
174	212	Mukesh Kumar Sharma	S/o Sh. S.N. Sharma, Chamber No.650, Western Wing, Tis Hazari Court, Delhi - 110 054.	B.Sc., LL.B.	30/Sep/1975	6/ Aug/2001	1. Character Certificates; 2. Experience & Character Certificate; 3. Matric Certificate; 4. DMCs of 10+2, B.Sc. & LL.B.; 5. Degrees of B.Sc. and LL.B.; 6. PG Diploma in Tax Laws; 7. Enrolment Certificate; 8. NCC Certificate; 9. IT Returns.	IPO Nos.35H- 235076 to 080 for Rs.100/- each; Total Rs.500/-	



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175	213	Arun Thakur	S/o Sh. Rajinder Thakur, Ward No.1, House No.61, Ram Shilla, Akhara Bazar, District Kullu, H.P.- 175 101.	B.A., LL.B.	12/Mar/1971	14/Sep/1999	1. Character Certificates; 2. DMCs of B.A. and LL.B.; 3. Matric Certificate; 4. Enrolment Certificate; 5. Experience Certificate; 6. IT Returns.	IPO Nos.37H- 598200 & 598401 to 404 for Rs.100/- each; Total Rs.500/-	
176	214	Girish Chand Rai	S/o Late Sh. Parasnath Rai, R/o Vill. Sahabudeenpur, P.O. Sousarwan, Via Karhan, District Mau (U.P.) - 276 402.	B.Sc., LL.B.	11/May/1969	21/ Aug/1998	1. Enrolment Certificate; 2. Matric & 10+2 Certificates; 3. DMCs of B.Sc. & LL.B; 4. Experience Certificate; 5. Character Certificates.	IPO Nos. 18H- 497022 to 026 for Rs.100/- each; Total Rs.500/-	
177	215	Vishnu Datt Rai	S/o Late Sh. Ramchandar Rai, Vill. Bhadsamanopur, PS Kopaganj, Tehsil Sadar, District Mau, U.P. - 275 305.	B.Com., LL.B.	1/Jan/1976	9/Jul/1999	1. Matric & 10+2 Certificates; 2. DMCs of B.Com. & LL.B. and Diploma in Computer Application; 3. Enrolment Certificate; 4. NCC Certificate 'C'; 5. Experience Certificate; 6. Character Certificates.	IPO Nos.18H- 497012 to 016 for Rs.100/- each; Total Rs.500/-	
178	216	Ajay Thakur	S/o Sh. Durga Singh Thakur, Office of District Attorney, District Court Complex, Mandi, HP- 175001	B.Sc., LL.B	5/Jan/1977	14/ Aug/2001	1. DMC's of 10th, 10+2, B.Sc., LL.B; 2. Degree of LLB; 3. Enrolment Certificate; 4. Experience Certificates; 5. Character Certificates; 6. Income Tax Return.	Bank Draft No.774487, dtd.21- 8-13, for Rs.500/-.	
179	217	Raj Rani	W/O Ajay Thakur, Office of District Attorney, District Courts, Mandi, HP- 175001	B.Sc., LL.B	31/Dec/1977	31/ Aug/2001	1. DMC's of 10th, 10+2, B.Sc., LL.B; 2. Degree of LLB; 3. Enrolment Certificate; 4. Experience Certificates; 5. Character Certificates; 6. Income Tax Return.	Bank Draft No.774486, dtd.21- 8-13, for Rs.500/-.	
180	218	Sanjay Thakur	S/o Dr. Janku Ram Thakur, R/o Vill. Jhiri, P.O. Nagwain, Sub-Tehsil Aut, Distt. Mandi, H.P. -175 121.	B.A., LL.B.	10/ Aug/1973	23/Mar/1999	1. Enrolment Certificate; 2. Date of Birth Certificate; 3. Detailed Marks certificates of B.A. & LL.B.; 4. IT Returns; 5. Character Certificates; 6. Experience Certificate.	Bank Draft No.980093, dtd.18.6.2013 for Rs.500/-.	

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181	219	Shalini Upadhyay	W/o Sh. Navneet Upadhyay, 11/161, Sector 3, Rajendra Nagar, Sahibabad, Ghaziabad, UP - 201005	B.Sc. , LL.B	20/Nov/1973	16/Nov/1998	1. Enrolment Certificate; 2. IT Returns; 3. Matric Certificate; 4. Detailed Marks certificates of 10+2, B.Sc. & LL.B.; 5. Degree of B.Sc. & LL.B; 6. Experience and Character Certificate; 7. Character Certificates.	Bank Draft No.222346, dtd.16.8.2013 for Rs.500/-.	
182	220	Chandra Kant Sharma	S/o Sh. Ram Kumar Sharma, 3 Alankar Vihar, Latto wali, Kankhal, Distt Haridwar, Utrakhand 249408	B.Sc. , LL.B	12/ Apr/1976	11/Jan/2003	1. Matric Certificate; 2. DMC of Intermediate, B.Sc. & LL.B.; 3. Degree of B.Sc. & LL.B; 4. Enrolment Certificate; 5. IT Returns; 6. Experience-cum-Character Certificates.	Bank Draft No.052468, dtd.17.8.2013 for Rs.500/-.	
183	221	Shailesh Kumar Sharma	S/o Sh. Bhushan Kumar Sharma, R/o H.No.198/11, Tarna Road, Mandi Town, Tehsil Sadar,Po & Distt. Mandi, H.P. - 175 001.	B.A., LL.B.	22/Jan/1977	1/Jan/2002	1. Matric Certificate; 2. DMCs of 10+2, B.A. Law, LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.545072, dtd.22.8.2013 for Rs.500/-.	
184	223	A.Ramaswamy	S/o Late Sh. S.V. Arunachalam, No. 3, 4th Street, Ayyappan Nagar, Kamaraj Nagar Post, Avadi, Chennai- 600 071, Poonamallee Taluk, Thiruvallur Distt., Tamilnadu, India	B.A., M.Com., B.L., DLL	20/ Apr/1972	7/ Apr/2000	1. Experience Certificates; 2. Character Certificates; 3. Transfer Certificate; 4. Enrolment Certificate; 5. Degree of B.A, M.Com., LL.B; 6. DMCs of 10th, 10+2, B.A., B.L., M.Com.; 7. Diploma in Labour Law; 8. Disability Certificate; 9. Community Certificate.	Bank Draft No.990768, Dtd. 21.8.2013 for Rs.500/-.	
185	224	Prashant Jain	S/o Sh. S.C. Jain, 9/2410, First Floor, Gali No. 13, Kailash Nagar, Delhi - 110 031.	B.Sc., LL.B., LL.M.	22/Feb/1974	23/Sep/1999	1. Matric Certificate; 2. DMCs of 10+2, B.Sc., LL.B., LL.M. and degrees; 3. Enrolment Certificate; 4. IT Returns; 5. Character Certificates; 6. Experience and Character Certificate.	Bank Draft No.222241, dtd.13.8.2013 for Rs.500/-.	

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186	225	Ghanshyam Lal	S/o Shri Sheonarain, C/o Sh. S.D. Mishra, Advocate, New Building, Civil Court, Bahraich, U.P. - 271 801.	B.A., LL.B.	30/Apr/1973	23/Jan/2000	1. Matric Certificate; 2. DMCs of Intermediate, B.A. and LL.B.; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate.	Bank Draft No.652484, dtd.22.6.2013 for Rs.500/-.	
187	226	Umesh Kumar Sharma	S/o Dr. Shiv Charan Lal Sharma, H.No. 4/2446, Main Road, Goverdhan Behari Colony, Shahdara, Delhi - 110 032.	B.Sc., MBA, LL.B.	30/Jan/1969	27/Nov/1996	1. Experience Certificate; 2. Character Certificates. 3. Matric Certificate; 4. DMCs of 10+2, B.Sc., MBA & LL.B; 5. Degrees of B.Sc. & LL.B. and MBA; 6. Enrolment Certificate; 7. IT Returns.	Bank Draft No.222554, dtd.21.8.2013 for Rs.500/-.	
188	227	Baljinder Pal	S/o Sh. Mangat Ram, H.No. 419, 1st Floor, Sector-18, HUDA, Jagadhri, Haryana, Pin -135 003	B.Sc., M.Sc., LL.B.	20/Sep/1976	9/ Aug/2002	1. DMCs of Matric, 10+2, B.Sc., M.Sc. & LL.B; 2. Enrolment Certificate; 3. Experience Certificate; 4. IT Returns; 5. Character Certificates.	Bank Draft No.871259, dtd.22.8.2013 for Rs.500/-.	
189	229	Bharat Bhushan Bhasin	S/o Sh. Ramesh Chander Bhasin, C-132, Delhi Admn. Flats, Sindhora Kalan, Delhi - 110 052.	B.Com., LL.B.	25/May/1969	27/Oct/1994	1. Character Certificates; 2. Enrolment Certificate; 3. Experience and Character Certificate; 4. Experience Certificate; 5. DMC's of 10th, 10+2, B.Com. & LL.B.; 6. Degree of B.Com. & LL.B.; 7. IT Returns.	Bank Draft No.221957, dtd.06.8.2013 for Rs.500/-.	
190	230	Mohit Kumar	S/o Sh. Jagmohan Sharma, R/O A-1/1, Sanjay Enclave, Manas Kunj Chowk, Uttam Nagar, New Delhi -110059	B.Com. M.Com, LLB	22/ Apr/1971	8/Sep/1999	1. Character Certificates; 2. Matric Certificate; 3. Enrolment Certificate; 4. Experience and Character Certificate; 5. DMC's of 10th, 10+2, B.Com, M.Com, LL.B; 6. Degree of B.Com., M.Com. & LL.B; 7. Income Tax Return.	Demand Draft No. 222476 Dated 19-08- 2013 for Rs. 500/-	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
191	231	Ajay Singh	S/O Sh. Suraj Bhan, R/O 785/28, Bharat Colony, Opp. Sheela Bye-Pass Chowk, Chakki Wali Gali, Rohtak, Haryana- 124 001	BA, LL.B, LL.M	14/Jan/1972	22/Oct/1997	1. Experience Certificate; 2. Character Certificate; 3. Enrolment Certificate; 4. DMC's of 10th 10+2, B.A., LL.B., LL.M; 5. Degree of BA, LL.B & LL.M; 6. Income Tax Return.	Demand Draft No. 470967 Dtd., 20.08.13 for Rs.500/-	
192	232	Ashok Kumar Pathak	S/o Sh. Shobha Ram Pathak, Moh.-Purani Bazar, P.O. Nanpara, District Bahraich, State U.P - 271 865.	B.Sc., LL.B.	5/Nov/1973	14/Apr/1999	1. Matric & Intermediate Certificates; 2. B.Sc. Degree & DMC; 3. Provisional Degree & Marks Sheet of LL.B.; 4. Enrolment Certificate; 5. IT Returns; 6. Character Certificates; 7. Experience Certificate.	Bank Draft No.652483, dtd.22.6.2013 for Rs.500/-.	
193	233	Amit Kumar	S/o Sh. Ram Bahadur Singh, C-86, First Floor, Rajpur Khurd Colony, North Extension, PO IGNOU, Chattarpur, Sub Div. Mehrauli, Distt South, New Delhi 110068	B.A., LL.B	29/Jun/1975	20/Aug/2001	1. Character Certificate; 2. DMC's of 10th 10+2, B.A., LL.B.; 3. Degree of BA, LL.B. III Year; 4. Enrolment Certificate; 5. Experience and Character Certificate; 6. Income Tax Return.	IPO Nos. 35H-239746 to 750 for Rs.100/- each; Total Rs.500/-	
194	234	Munendra Singh	S/o Sarta Ram R/O Village Ramda, PO Kairana, Teshil Kairana, District Shamli, UP, Pin -247 774	B.Sc., LL.B	1/Jan/1973	9/Sep/1995	1. DMCs of High School, Intermediate 2. Degree of B.Sc.; 3. Provi. Certificate of LL.B; 4. Copy of I.Card; 5. Enrolment Certificate; 6. Experience Certificate; 7. Character Certificates.	Bank Draft No.786733, dtd.22.06.13 for Rs.500/-.	
195	235	Navtej Singh	S/o S. mewa Singh, H.No. 427, St. No. 8, New Bishan Nagar, PO D.C.W., Patiala, Punjab 147 003	B.A., LL.B., MLIS, DCA	26/Feb/1969	17/Sep/1997	1. DMCs of Matric, 10+2, BA, LL.B., MLIS, DCA; 2. Degree of B.A., LL.B., MLIS; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Return.	Bank Draft No.079394, dtd.24.08.13 for Rs.500/-.	
196	236	Jaipreet Singh Grewal	S/o S. Sherpartap Singh Grewal, Village Bishanpura, Tehsil & PO Payal, Distt. Ludhiana - 141416, Punjab.	B.A., LL.B	27/Nov/1971	17/Oct/1998	1. DMCs of Matric, 10+2, BA, LL.B.; 2. Degree of B.A., LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Return.	IPO Nos. 25H-354824 to 828 for Rs.100/- each; Total Rs.500/-	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
197	237	Purushottam Mishra	S/o Sh. Manmohan Misra, A 114, F-1, Dilshad Colony, PO Semapuri, Sub Division North East - IV A, Distt North East, Delhi - 110095	B.A., LL.B	7/Jan/1975	15/Feb/2005	1. Character Certificates; 2. Experience and Character Certificate; 3. Enrolment Certificate; 4. Matric Certificate; 5. DMCs of Matric, 10+2, BA, LL.B.; 6. Degree of B.A., LL.B.; 7. IT Return.	IPO Nos. 35H- 239454 to 458 for Rs.100/- each; Total Rs.500/-	
198	238	Amit Gupta	S/o Sh. Ramesh Chand Gupta, 109, Second Floor, tagore Park, Near Model Town - I, Delhi 110009	B.Com., LL.B., LL.M	20/Nov/1977	8/Dec/2003	1. Experience and Character Certificate; 2. Character Certificates; 3. DMCs of Matric, 10+2, B.Com, LL.B., LL.M; 4. Degree of B.A., LL.B., LL.M; 5. Enrollment Certificate; 6. ID Proofs; 7. IT Return.	IPO Nos. 35H- 239587 to 591 for Rs.100/- each; Total Rs.500/-	
199	239	Sanjay Amrit Gopal	S/o Sh. Naresh Kumar R/O VPO Garh Jamula, Via Daroh, Tehsil Palampur, District Kangra-176092, HP	BA, LL.B	13/Mar/1973	16/Mar/1999	1. DMCs of 10th, 10+2, BA, LL.B; 2. Enrolment Certificate; 3. Experience Certificate; 4. Character Certificates.	Bank Draft No.128179, dtd.23.8.13, for Rs.500/-.	
200	240	Sri Tirtha Satrathi Mukherjee	S/o Late Sh. Mrinal Mukherjee, Opposite - Ledo Post Office, Post - Ledo, Distt Tinsukia, Assam, Pin - 786 182	BA, LL.B	26/Feb/1969	18/ Aug/1997	1. Character Certificates; 2. Experience Certificates; 3. Enrolment Certificate; 4. Provisional certificate of LL.B., 5. DMCs of 10th, 10+2, BA, LL.B.; 6. School Leaving Certificate for DOB.	IPO Nos. 20H- 388301 to 305 for Rs.100/- each; Total Rs.500/-	
201	241	Navdeep	S/o Sh. Ram Murti, H. No. 3, Vikas Residential Complex, Near Rajpura Colony, Patiala, Punjab 147 003	B.Sc., M.Sc., LL.B.	8/May/1976	28/ Aug/2002	1. Experience Certificates; 2. Character Certificates; 3. DMCs of 10th, 10+2, B.Sc.,M.Sc. & LL.B.; 4. Degree of B.Sc.,M.Sc. & LL.B.; 5. Enrolment Certificate; 6. IT Return.	Bank Draft No. 141535, dtd.14.8.13, for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
202	242	Aakash Agarwal	S/o Om Prakash Agarwal, R/O 224, Meera Khalepura, PO. Bahraich, UP-271801	B.Sc., LLB	4/Jan/1972	11/Jul/1998	1. DMCs of Matric, Intermediate, B.Sc. & LL.B.; 2. Enrolment Certificate; 3. Income Tax Return; 4. Character Certificates; 5. Experience Certificate.	Bank Draft No.652482 dtd.22-6- 13, for Rs.500/-.	
203	243	Narendra Guleria	S/o Sh. Karam Singh, VPO Talyahar, Tehsil Sadar, District Mandi, H.P. - 175 001.	B.A., LL.B.	25/Apr/1978	4/Sep/2001	1. Matric Certificate; 2. DMCs of B.A., LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Returns.	Bank Draft No.545089, dtd.22.8.2013 for Rs.500/-.	
204	244	Lipika Sharma	W/o Sh. Manoj Kumar Rohilla, B-36, Shri Ram Apartments, Plot No. 32, Sector 4, Dwarka, Delhi - 110075	B.A., M.A., LL.B., LL.M.	14/Apr/1973	9/Aug/2000	1. Experience and Character Certificate; 2. Character Certificates; 3. DMCs of 10th, 10+2, B.A., M.A., LL.B. & LL.M.; 4. Degree of B.A.,M.A. & LL.B.; 5. PG Diploma in Journalism & Environmental Law Online; 6. Enrolment Certificate; 7. Diploma in Corporate Laws & Mgnt.; 8. CV.	Bank Draft No.064006, dtd.20.8.2013 for Rs.500/-.	
205	245	Pradeep Kumar	S/o Shri Jagdish Prasad, 43/122, Sheela Market, Rajendra Mohal, Near Chowk Sarafa, Head Post Office, Distt. Kanpur - 208 001. U.P.	B.A., LL.B., LL.M.	7/May/1975	18/May/1999	1. Experience Certificate; 2. Enrolment Certificate; 3. ID Proof; 4. Matric Certificate; 5. DMCs of 10th, 10+2, B.A., LL.B. & LL.M; Degree of B.A.,LL.B & LL.M.; 7. Diploma in Computer Application and Certificate of Training in Multimedia & Animation; 8. Character Certificates.	6. Bank Draft No.307460, dtd.08.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
206	246	Mohd. Fasiuzzama	S/o Late Shri Mohd. Ilyas, Advocate, Chamber No. K-24, Near Gate No. 2, TIS Hazari Court, PO at TIS Hazari, Delhi - 110 094.	B.A., LL.B.	1/Sep/1974	10/Nov/1998	1. Experience & Character Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. DMCs of 10th, 10+2, B.A., LL.B; 5. Degree of B.A. , LL.B.	IPO Nos. 35H- 239744 to 745 & 35H 239686 to 688 for Rs.100/- each; Total Rs.500/-	
207	247	Nirmal Singh	S/o Sh. Jarnail Singh, H.No. 368, 1st Floor, Sector 17, HUDA, Jagadhri, Distt. Yamuna Nagar, Haryana	B.A., LL.B.	24/Feb/1975	25/ Apr/1999	1. DMCs of 10th, 10+2, B.A. & LL.B; 2. Enrolment Certificate; 3. Experience Certificate; 4. IT Return; 5. Character Certificates.	Bank Draft No.871260, dtd.22.8.2013 for Rs.500/-.	
208	248	Sanjeev Kumar Sharma	S/o Sh. Jagdish Chander, RZ 32, Roshan Garden, Near Power House, Najaf Garh, New Delhi, Pin 110043	B.Sc., LL.B	8/May/1970	13/Jun/1997	1. DMCs of 10th, 10+2; 2. Degree of B.Sc. & LL.B; 3. Enrolment Certificate; 4. Experience & Character Certificate; 5. IT Return; 6. Character Certificates.	Bank Draft No.222630, dtd.23.8.2013 for Rs.500/-.	
209	249	Jogendra Singh	S/o Sh. Jagjahir Singh R/O B-37, Gaurav Apartment, Plot No. 1, I.P. Extension, Patparganj, Delhi-110092	BA, LL.B	1/Jan/1975	15/ Apr/2005	1. DMCs of 10th, 10+2, B.A., LL.B; 2. Degree of LL.B; 3. Enrolment Certificate; 4. Experience-cum-Character Certificate; 5. Character Certificates.	Bank Draft No.198307, dtd.20.08.13 for Rs.500/-.	
210	250	Amit	S/o Shri Chunni Lal Gautam, CH No.K-49 (near Gate No.2), PO Tis Hazari Court, Delhi-110 054.	BA, LL.B.	1/Jul/1975	7/Sep/2001	1. Experience & Character Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. Matric Certificate; 5. DMCs of 10+2, BA & LL.B.	Bank Draft No.222492, dtd.19.8.2013 for Rs.500/-.	
211	251	Anuj Garg	S/o Sh. Brij Mohan Lal Garg, 5E/4, CMP Colony, Liddle Road, George Town, Allahabad, UP 211 002	M.Com.,LL.B., LL.M	30/Sep/1977	9/Mar/2003	1. DMCs of 10th, 10+2, B.Com., M.Com., LL.B & LL.M; 2. Degree of B.Com., M.Com., LL.B & LL.M; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.032881, dtd.17.6.2013 for Rs.500/-.	
212	252	Sneh Lata	D/o Sh. Kishan Lal, Christion Compound, Opp Rama Park, Kishan Ganj, Delhi - 110007	B.Com, LL.B., LL.M. (Pursunig)	17/ Apr/1976	15/Jan/2005	1. Experience & Character Certificate; 2. Enrolment Certificate; 3. Character Certificates; 4. Matric Certificate; 5. Degree of B.Com., LL.B; 6. DMCs of 10+2, B.Com., LL.B & LL.M.	Bank Draft No.222486, dtd.19.8.2013 for Rs.500/-.	

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213	253	Veena	D/o Sh. Ram Chandra Rupana, E-68, IIIrd Floor, Guru Nanak Pura, Jail Road, New Delhi - 110 058.	B.A., LL.B., LL.M.	13/Dec/1970	27/Oct/1994	1. Matric Certificate; 2. DMCs of 10+2, B.A., LL.B & LL.M.; 3. IT Return; 4. Experience & Character Certificate; 5. Character Certificates; 6. Enrolment Certificate.	Bank Draft No.222458, dtd.19.8.2013 for Rs.500/-.	
214	254	Yogesh Yadav	S/o Sh. Satya Pal Yadav, H.No. 794/11, Arya Samaj Mandir Gali, Near S.D. Sr. Sec. School, PO & Tehsil Jind - 126 102 (Haryana)	M.A., LL.B.	21/Dec/1973	8/Oct/1999	1. Enrolment Certificate; 2. Experience Certificate; 3. Character Certificates; 4. Matric Certificate; 5. DMCs of BA.,MA & LL.B; 6. Degree of B.A., LL.B.; 7. IT Returns.	Bank Draft No.660055, dtd.24.6.2013 for Rs.500/-.	
215	255	Vikesh	S/o Sh. Jai Singh Rathee, 1st Floor, H.No. 54, Pkt 10, Sector 22, Rohini, Delhi 86	B.Com, LL.B.	10/Mar/1978	22/Oct/2005	1. Matric Certificate; 2. DMCs of 10+2; 3. Degree of B.Com.,LL.B; 4. Enrolment Certificate; 5. Experience-cum-Character Certificate; 6. Character Certificates.	Bank Draft No.222188, dtd.13.8.2013 for Rs.500/-.	
216	256	Govind Narayan	S/o Shri Kanhaiya Lal, Off. At 150-152, Ansal Chambers-II, 6, Bhikaji Cama Place, New Delhi - 110066	B.A., LL.B.	20/May/1978	18/Jul/2005	1. Matric Certificate; 2. DMCs of B.A. & LL.B.; 3. B.A. Degree and Provisional Certificate of LL.B.; 4. Enrolment Certificate; 5. IT Returns; 6. Experience Certificate; 7. Character Certificates.	Bank Draft No.845360, dtd.20.6.2013 for Rs.500/-.	



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217	257	Purender Lakra	S/o Late Sh. Hari Krishan Lakra, G-52, Ansari Nagar East, AIIMS Campus, New Delhi - 110029	B.A., LL.B.	13/Oct/1968	22/Nov/1991	1. Enrolment Certificate; 2. IT Returns; 3. Matric Certificate; 4. DMCs of 10+2, B.A. Law & LL.B.; 5. Degree of B.A., and LL.B.; 6. Experience & Character Certificate; 7. Character Certificates.	IPO Nos. 35H-239612 to 616 for Rs.100/- each; Total Rs.500/-	
218	258	Akhilesh Kant Ranaut	S/o Sh. Basant Ram R/O Lower Rakkar Colony, VPO Rakkar Colony, Tehsil and District Una-174303	B.Sc., LL.B., LL.M., Ph.D	15/Apr/1977	25/Oct/2002	1. Matric Certificate; 2. DMC's of B.Sc., LL.B. & LL.M; 3. Degree of Ph.D; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Return.	Draft No. 857105, Dt. 24.08.13, for Rs. 300/- and Draft No. 271551, dt. 26-06-13, for Rs. 200/-; Total Rs.500/-	
219	259	Alok Chauhan	S/o Sh. Kartar Singh R/O Teachers Colony Kairana, District Shamli, UP, PIN-247774.	B.Sc., LL.B	6/Nov/1972	3/Mar/2000	1. Character -cum-Experience Certificate; 2. Character Certificates; 3. DMC's of High School & Intermediate; B.Sc., LL.B; 4. OBC Certificate; 5. Enrolment Certificate.	Draft No. 786738, dtd. 25.6.13, for Rs.500/-.	
220	261	Aman Guleria	S/o Sh. Himat Chand, Vill. Dhugiari, PO Bandi, Tehsil & Distt. Kangra, HP 176 209	B.A., LL.B.	22/Dec/1976	19/Sep/2003	1. Matric Certificate; 2. Degree of B.A. & LL.B; 3. ID Proof; 4. Enrolment Certificate; 5. IT Return; 6. Experience Certificate; 7. Character Certificates.	IPO Nos. 37H-888415 to 419 for Rs.100/- each; Total Rs.500/-	
221	262	Ashok Bhartendu	S/o Sh. Gauri Shankar Jha, House No.2002, Sector 15-C, Chandigarh, U.T. 160 015.	B.Sc., LL.B.	7/Mar/1978	24/Jul/2004	1. Character Certificates; 2. Experience & Character Certificate; 3. Enrolment Certificate; 4. Degree of LL.B; 5. DMCs of Intermediate, B.Sc. and LL.B.; 6. Matric Certificate.	IPO Nos.13H-276571 to 575 for Rs.100/- each; Total Rs.500/-	

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222	263	Tikka Ram Sharma	S/O Sh. Bhim Dutt Sharma R/o Attri Bhawan, Katcha- Tank, Sub Division Nahan , Distt Sirmour (H.P) Pin 173001	BA, LL.B	29/Sep/1970	27/Oct/1997	1. DMC's of 10th, BA, LL.B; 2. Enrolment Certificate; 3. Experience Certificate; 4. Character Cetificate; 5. Income Tax Certificate.	Draft No. 355375 Dtd 22-8-13 for Rs. 500/-	
223	264	Israr Ali	S/o Sh. Abrar Ali, B-14, Nai Bati in front of Usmania Masjid, Bijnore, Distt. Bijnore, U.P., Pin 246 701	B.A., LL.B.	7/Jan/1970	8/Sep/2001	1. Matric & Intermediate Certificates; 2. DMCs & Degrees of B.A. & LL.B.; 3. Character Certificates; 4. Enrollment Certificate; 5. Experience Certificate.	Bank Draft No.451296, dtd.25.6.2013 for Rs.500/-.	
224	265	Akshar Parsad	S/o Late Sh. I.P. Aggarwal, Advocate, Civil Courts, PO Bijnore, U.P. - 246 701	B.Sc.,M.Sc., LL.B.	26/Jul/1972	3/ Aug/1998	1. Matric & Intermediate Certificate; 2. Degrees of B.Sc., M.Sc. & LL.B.; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate.	Bank Draft No.451292, dtd.25.6.2013 for Rs.500/-.	
225	266	Ravinder Rahul	S/o Sh. Narain Singh, Flat No. 47, Sunrise Appartments, D-Block, Vikas Puri, New Delhi 110018	B.Com., LL.B	9/ Aug/1976	22/Oct/2005	1. Matric Certificate; 2. DMC of 10+2 & LL.B; 3. Degrees of B.Com.; 4. Enrolment Certificate; 5. Experience-cum-Character Certificate; 6. Character Certificates.	Bank Draft No.823776, dtd.19.8.2013 for Rs.500/-.	
226	267	Ramesh Kumar	S/o Sh. Lal Singh, VPO Alahar, Teshil Jagadhri, Distt Yamuna Nagar, Haryana 135 133	B.A., LL.B.	15/Feb/1972	29/May/1999	1. Matric Certificate; 2. DMC of B.A. & LL.B; Degrees of LL.B; 4. Enrolment Certificate; 5. Experience-cum-Character Certificate; 6. Character Certificates; 7. IT Return.	3. Bank Draft No.065403, dtd.21.8.2013 for Rs.500/-.	
227	269	Ritu Sharma	W/o Shri Sumeet Raj Sharma, 39/1, JC. Building, Middle Bazar, Shimla, H.P. - 171 001.	B.Sc., LL.B.	1/Feb/1973	3/Sep/1999	1. Enrolment Certificate; 2. Experience Certificate; 3. Character Certificates; 4. IT Returns; 5. Matric Certificate; 6. DMCs of 10th, 10+2, B.Sc. & LL.B.; 7. Degree of B.Sc. & LL.B.	IPO Nos.37H- 862286 to 290 for Rs.100/- each; Total Rs.500/-	

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228	270	Sumeet Raj Sharma	S/o Late Sh. Sukrit Raj Sharma, 4/F No.5, The Mall, Shimla, H.P. - 171 001.	B.A. (Laws), LL.B.	15/Mar/1978	14/Aug/2001	1. Enrolment Certificate; 2. Experience Certificate; 3. Character Certificates; 4. DMCs and Degrees of B.A. (Laws) & LL.B.; 5. Matric & 10+2 Certificate; 6. IT Returns.	IPO Nos.37H- 862291 to 295 for Rs.100/- each; Total Rs.500/-	
229	271	Naveen Awasthi	S/o Sh. Rattan Lal Awasthi, 7/2, Chhotta Shimla, H.P.- 171 002.	B.A., LL.B.	27/May/1976	27/Sep/2005	1. Matric Certificate; 2. DMCs of 10+2, B.A. and LL.B.; 3. LL.B. Degree; 4. Enrolment Certificate; 5. IT Returns; Experience Certificate; Character Certificates.	6. Bank Draft No.571377, dtd.23.8.2013 for Rs.500/-.	
230	272	Sikandar Arora	S/o Sh. Ram Parkash, 18/141, East Moti Bagh, Sarai Rohilla, New Delhi - 110 007.	B.Com.(Hons.), LL.B.	23/Jul/1969	16/Dec/1997	1. Matric Certificate; 2. DMCs of 10+2, B.Com. and LL.B.; 3. Degree of B.Com. & LL.B.; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience Certificate; 7. IT Returns.	Bank Draft No.222416, dtd.20.8.2013 for Rs.500/-.	
231	273	Ashish Malhotra	S/o Sh. J.S. Malhotra, 13, Nimri Colony, Near Ashok Vihar, Phase-IV, Delhi - 110 052.	B.Com.(Hons.), LL.B.	30/Mar/1971	25/Aug/1995	1. Enrolment Certificate; 2. IT Returns; 3. Matric Certificate; 4. DMCs of 10+2, B.Com. and LL.B.; 5. Degree of B.Com. & LL.B.; 6. Experience & Character Certificate; 7. Character Certificates.	Bank Draft No.222417, dtd.20.8.2013 for Rs.500/-.	
232	274	Aneesh Garg	S/o Sh. R.K. Garg, Garg Niwas, Hospital Road, Solan, H.P., Pin-173 212	BA LLB (Hons), LL.M	20/Dec/1976	3/Oct/2000	1. Matric & 10+2 Certificate; 2. Degree of B.A.,LL.B.(Hons), LL.M; 3. Enrolment Certificate; Notification of Govt. of HP, Home dept.; 5. Experience Certificates; 6. Character Certificates; 7. ID Proof; 8. IT Returns.	4. Bank Draft No.064486, dtd.23.8.2013 for Rs.500/-.	

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233	275	Aashutosh Sharma	S/o Sh. Om Parkash Sharma, R/o Dayavanti Building, Shivpuri, Shimla, H.P. - 171 001.	LL.B. (5 years Intergrated Course)	22/Nov/1973	17/ Aug/1998	1. Matric & 10+2 Certificates; 2. Enrolment Certificate; 3. DMC and Degrees of B.A.(Law). LL.B.; 4. IT Returns. 5. Character Certificates; 6. Experience Certificate.	Bank Draft No.064292, dtd.27.6.2013 for Rs.500/-.	
234	276	Hardeep Verma	S/o Sh. Amar Singh Verma R/O Verma Niwas, Below Temple, Dev Nagar, Kasumpti, Shimla-171 009, HP	B.A., LL.B	12/Nov/1968	3/Sep/1997	1. DMCs of 10th, BA, LL.B; 2. Degree of BA & LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.583559, dtd.08.8.13, for Rs.500/-.	
235	277	Pawan Kumar Singh	S/o Sh. Harpal Singh, Balwant Cottage, PO Summer Hill, Distt. Shimla, H.P. - 171 005.	BA, LL.B.	6/Nov/1975	12/Jan/2002	1. Matric & Intermediate Certificates; 2. DMCs of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	IPO Nos.37H- 859241 to 243 and 37H 859327 & 28 for Rs.100/- each; Total Rs.500/-	
236	278	Divya Pal Singh	S/o Sh. Viajy Pal Singh, Flat No.A/202, Vanchum Apartment, Sandal Estate, Chakkar, Shimla, H.P. - 171 005.	B.A., LL.B.	6/Oct/1976	10/Sep/2002	1. Matric Certificate; 2. Degree of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate. 5. Character Certificates; 6. IT Returns; 7. ID Proof.	Bank Draft No.831676, dtd.24.8.2013 for Rs.500/-.	
237	279	Ritu Malik	W/o Sh. Divya Pal Singh, Flat No.A/202, Vanchum Apartment, Sandal Estate, Chakkar, Shimla, H.P. - 171 005.	B.Sc., LL.B.	3/Feb/1975	25/ Aug/2000	1. Enrolment Certificate; 2. Matric Certificate; 3. DMC of B.Sc; 4. Degree of LL.B; 5. Character Certificates; 6. Experience Certificate; 7. ID Proof.	Bank Draft No.831675, dtd.24.8.2013 for Rs.500/-.	
238	280	Monika Singh	D/o Sh. K.R.Verma, R/O Ram Dass Building, Near Gift Zone, PO Sanjauli, Distt. Shimla-6, H.P.	BA, LL.B, PGDCA	8/Nov/1973	11/ Apr/2000	1. Matric Certificate; 2. DMC of 10+2, LL.B & PGDCA; 3. Degree of B.A.; 4. Enrollment Certificate; 5. Experience Certificate; 6. Character Certificates.	Draft No. 583574 dt. 26-08-13, for Rs. 500/-	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
239	281	Virbahadur Verma	S/o Sh. C.L. Verma, C/o Shanoo Niwas ( Near Kalgidhar Gurdwara) Below Ta-Land, Shimla 171001, HP	B.Sc., LL.B	4/Sep/1977	29/Oct/2002	1. Matric Certificate; 2. DMC of 10+2, B.Sc. & LL.B; 3. Degree of B.Sc. & LL.B; 4. Enrollment Certificate; 5. IT Return; Experience Certificate; 7. Character Certificates.	6. Draft No. 064489 dt. 26-08-13, for Rs. 500/-	
240	282	Urmil Jeet Kaur	D/o Sh. Jagraj Singh, 38, Baba Deep Singh Avenue, Nangli Bhatha, FGC Road, Amritsar, Punjab, Pin 143007	B.A., LL.B., LL.M	5/Jul/1973	8/Oct/1999	1. Matric & 10+2 Certificate; 2. Degree of B.A., LL.B. & LL.M; 3. Enrollment Certificate; Experience Certificate; 5. Character Certificates; 6. IT Return.	4. Draft No. 923581 dt. 19-08-13, for Rs. 500/-	
241	283	Geetanjali Sharma	D/o Late Sh. R.S. Sharma, Chamber 621, Distt South West, Distt Courts, Dwarka, Sec- 10, Dwarka, N.D. - 75	B.A., M.A., LL.B	12/May/1972	18/Jul/2001	1. Enrollment Certificate; 2. Matric Certificate; 3. Degree of B.A.,M.A. & LL.B.; 4. IT Return; Experience Certificate; 6. Character Certificates.	5. Draft No. 647112 dt. 22-08-13, for Rs. 500/-	
242	284	Rajesh Kumar Bachchan	S/O Sh. Ram Prasad Rai R/O PP-13, Ground Floor, Near St. Methew's Church, Laxmi Nagar, Delhi- 110092	BA, MA, LL.B	23/Oct/1972	20/Nov/2002	1. Matric & Intermediate Certificate; 2. Degree & DMC of B.A.,M.A. & LL.B.; 3. Diploma in Corporate Laws & Mgnt; 4. Enrollment Certificate; 5. Experience & Character Certificate; 6. IT Return; 7. Character Certificates.	IPO No's. 32H 136337-341, dtd. 22.6.13, for Rs.100/- each; Total Rs.500/-	
243	285	Ajay Kumar Singh	S/o Late Sh. Chunchun Singh, CH.No.641, Lawyers' chamber, Saket Court Complex, New Delhi - 110017.	M.A., LL.B.	16/Dec/1969	20/Mar/1999	1. Experience & Character Certificate; 2. Character Certificates; 3. Matric & I.Sc Exam Certificate; 4. Enrollment Certificate; 5. Degree & DMC of BA, MA & LL.B.;	Bank Draft No.222569, dtd 22.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
244	286	Ajay	S/o Sh. Bali Ram Chandel, Trinity House, Kelston Estate, Shimla, H.P. - 171 001.	B.Sc., LL.B.	29/Oct/1975	25/ Aug/2000	1. Matric Certificate; 2. DMCs of 10+2, B.Sc. and LL.B.; 3. Degree of B.Sc & LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. IT Returns; 7. Character Certificates.	Bank Draft No.064493, dtd.27.8.2013 for Rs.500/-.	
245	287	Ajay Kumar	S/o Sh. Parkash Chand, 712, Sector 7, U.E. Kurukshetra, Haryana 136 118	B.A., M.A., LL.B	9/Oct/1971	28/ Aug/2006	1. Matric Certificate; 2. DMCs of 10+2, B.A., M.A., and LL.B.; 3. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Returns.	Bank Draft No.513804, dtd.26.8.2013 for Rs.500/-.	
246	288	Brijesh Oberoi	S/o Late Sh. Hari Ram, D- 67, Lajpat Nagar, Part-1, New Delhi -24	B.A., LL.B	28/Apr/1970	9/Jan/1998	1. Matric Certificate; 2. DMCs of 10+2, B.A. and LL.B.; 3. Degree of B.A., LL.B; 4. Enrolment Certificate; 5. IT Returns; 6. Experience Certificate; 7. Character Certificates.	IPO No's. 35H 239186-190, dtd. 13.8.13, for Rs.100/- each; Total Rs.500/-	
247	289	Rishi Kumar	S/o Sh. K.K. Lal, 80-1/A, Tagore Town, Allahabad, UP, 211 002	B.A., LL.B.	30/Sep/1974	11/Jan/2003	1. Matric Certificate; 2. DMCs of 10+2, B.A. and LL.B.; 3. Degree of B.A., LL.B; 4. Enrolment Certificate; 5. Certificate of M.Sc in Cyber Law & IT; 6. ID Proof; 7. Experience Certificate; 8. Character Certificates.	IPO No's. 27H 130755-759, dtd. 23.8.13, for Rs.100/- each; Total Rs.500/-	
248	290	Chandra Shekhar Seth	S/o Sh. Sona Lal Seth, D.11/10, Kotwalpura, Bansphatak, Ward/PO Dashaswamedh, Distt Varanasi 221001, Uttar Pradesh	B.Com, LL.B	1/Jun/1977	18/Oct/2003	1. Enrolment Certificate; 2. Character Certificates; 3. Experience Certificate; 4. Matric Certificate; 5. DMCs of 10+2, B.Com. and LL.B.; 6. Degree of B.Com., LL.B.	Bank Draft No.386511, dtd.24.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
249	291	Jai Kumar Sinha	S/o Sh. Krishan Kumar Sinha, KC-4A, II Floor, Ganesh Nagar II Extn, Shakarpur, Delhi 110092	B.Sc., LL.B.	1/Dec/1968	11/Mar/1995	1. Matric Certificate; 2. DMCs of 10+2, B.Sc. and LL.B.; 3. Degree of B.Sc., LL.B.; 4. Diploma in Corporate Laws & Mgnt.; 5. Enrolment Certificate; 6. IT Return; 7. Character Certificates; 8. Experience Certificate.	Bank Draft No. 771297, dtd.17.8.2013 for Rs.500/-.	
250	292	Reena Chauhan	D/o D.R. Chauhan, R/O Vinay Cottage, New Land, Near Timber House, PO GPO Shimla, Shimla-1, HP	B.Sc, LL.B., LL.M	21/May/1976	12/Sep/2000	1. Matric Certificate; 2. DMC's of B.Sc., LL.B, LL.M; 3. Enrolment Certificate; 4. Degree of LL.B; 5. Experience Certificate; 6. Character Certificates; 7. ID Proof; 8. Income Tax Return.	Bank Draft No.583571, dtd.23.8.13, for Rs.500/-.	
251	293	Shahzad Hussain	S/o Late Sh. Shri Gulam Hussain, WZ-175, Plot No.160, Ravi Nagar, PO Tilak Nagar, New Delhi - 110 018.	B.Com., LL.B.	1/Jun/1972	9/Nov/1995	1. Matric Certificate; 2. DMC's of 10+2, B.Com., LL.B; 3. Degree of B.Com. & LL.B; 4. Enrolment Certificate; 5. Experience Certificate; 6. Income Tax Return; 7. Character Certificates.	Bank Draft No.222418, dtd.20.8.2013 for Rs.500/-.	
252	294	Manoj Kumar	S/o Sh. Ram Kanwar, E-1/165, LIG Flats, Sector 11, Rohini, Distt North -West, (Post Office at Sector-7 Rohini), New Delhi 110085	B.Com., LL.B.	3/Aug/1974	4/Dec/2001	1. Matric Certificate; 2. DMC's of 10+2, B.Com., LL.B; 3. Enrolment Certificate; Degree of B.Com. & LL.B; 5. Income Tax Return; Character Certificates; Experience Certificate.	4. Bank Draft No.222631, dtd.23.8.2013 for Rs.500/-. 6. 7.	
253	295	Arvind Kumar	S/o Late Sh. Devi Singh, R/O A-722, Buddha Marg, Mandawali Fazalpur, Delhi-110092	BA, LL.B	20/Apr/1972	7/Jun/1999	1. Certificate of 10th & Intermediate.; 2. Degree of BA & LL.B; 3. Enrolment Certificate; 4. Character-cum-Experience Certificate; 5. Character Certificate.	IPO No's. 38H 910798 to 802 dtd. 23.8.13, for Rs.500/-	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
254	296	Mahender Singh Kanwar	S/o Sh. Bhawani Singh Kanwar R/O Kanwar Niwas, Inder Nagar, Dhalli, Shimla-12, HP	B.Sc, LL.B, PGDPM&LW	4/Mar/1970	27/Sep/1993	1. Experience Certificate; 2. DMC's of 10th, B.Sc.,LL.B, PGDPM&LW 3. Enrolment Certificate; 4. Income Tax Return; 5. Character Certificates;	Bank Draft No.583527, dtd.28.6.13, for Rs.500/-.	
255	297	Sharma Devi	D/o Sh. Jai Kishore R/O H.No. 15, Gali No.1, Brahmpuri, Shahdra Distt, PO - Seelampur, Delhi- 110053.	BA, LL.B	1/Feb/1972	2/Sep/1997	1. Certificate of 10th & 10+2; 2. Degree of BA & LL.B; 3. Enrolment Certificate; 4. Character-cum-Experience Certificate; 5. Character Certificate.	IPO No's. 38H 910793-797, dtd. 23.8.13, for Rs.500/-	
256	298	Sanjay Kumar Chaubey	S/o Sh. Ramakant Chaubey, 49/3, Narayanpur (DAFI), PO Naipurakalan (B.H.U.), P.S. Lanka, Distt Varanasi, U.P. - 221005	BA, LL.B	15/May/1976	14/Mar/2002	1. Character Certificates; 2. Certificate of 10th & 10+2; 3. DMC & Degree of B.A. & LL.B; 4. NSS Certificate; 5. Enrolment Certificate; 6. Experience Certificate; 7. ID Proofs; IT Return.	8. Bank Draft No.885732, dtd.19.8.13, for Rs.500/-.	
257	299	Smita Dikshit	D/o Dr. Ram Sharan Dikshit R/O House No. 227, R.A. Bazar (Behind Topkhana Police Chowki), Meerut Cantonment, UP-250001	B.Sc., M.Sc., LL.B., PG Diploma in Cyber Laws	15/ Aug/1976	30/Nov/2004	1. DMCs of High School, Higher Secondary, B.Sc., M.Sc., LL.B.; 2. B.Sc., LL.B Degree; 3. Enrolment Certificate; 4. PG Diploma in Cyber Law; 5. Income Tax Returns; 6. Experience Certificate; 7. Character Certificates.	Bank Draft No.003283, dtd.06.8.13, for Rs.500/-.	
258	300	Nitin Kumar Thakur	S/o Sh. Kusheshwar Thakur, Advocate -on - Record, Bar Library No. 1, Supreme Court of India, Tilak Marg, New Delhi 110001	BA, LL.B	25/Jun/1974	7/ Aug/2004	1. Character Certificate; 2. Experience Certificate; 3. Matric Certificate; DMCs of 10th, 10+2, B.A.; 5. B.A. & LL.B Degree; 6. Enrolment Certificate; 7. Certificate of Membership of Supreme Court Bar Association.	4. IPO No's. 32H 174116-117 dtd. 24.8.13, for Rs.100/- each and IPO No's. 69G 947514-519 dtd. 24.8.13, for Rs.50/each; Total 500/-	



SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
259	301	Pravinendra Kumar Dixit	S/o Sh. Ram Chandra Dixit, Ch. No. A-35, Amar Nath Monga Block, Tis Hazari Courts, Delhi - 110054	B.A., LL.B	20/Sep/1972	19/Nov/1997	1. Matric Certificate; 2. DMCs of 10+2, B.A. and LL.B.; 3. Degree of LL.B; 4. Enrolment Certificate; 5. Experience & Character Certificate; 6. IT Returns; 7. Character Certificates.	Bank Draft No.222432, dtd.21.8.2013 for Rs.500/-.	
260	302	Bageshawar Singh	S/o Sh. Ramdeo Singh, Cham. No. F-424, Karkardooma Court, Shahadra, Delhi- 110032	B.Sc., LL.B	11/Feb/1969	23/Sep/1999	1. Proof of DOB; 2. DMC's of B.Sc., LL.B(6th Sem); 3. Enrolment Certificate; 4. Character-cum-Experience Certificate; 5. Character Certificate.	IPO No's. 35H 236915 to 918, 957 dtd. 24.6.13, for Rs.100/- each; Total Rs. 500/-	
261	303	Vir Bahadur Singh	S/o Late Sh. Rajnet Singh R/O Village-Ahilad, Post- Bagali- Pizara, District Mau (UP), PIN- 275 101	B.Sc., LL.B.	9/Jul/1970	2/May/1999	1. DMCs of High School, Intermediate, B.Sc., LL.B; 2. Enrolment Certificate; 3. Experience certificate; 4. Character Certificates.	IPO No. 18H 190049-53, dtd.27.6.13, for Rs.500/-.	
262	304	Naresh Kumar	S/o Shri Jagdish Chander, H.No.317, Sarojini Colony, Distt. Yamuna Nagar, Tehsil Jagadhri, Haryana - 135 001.	B.Com., LL.B.	9/Jan/1970	19/Dec/1995	1. Matric Certificate; 2. Enrolment Certificate; 3. IT Returns; 4. Experience certificate; 5. Character Certificates; 6. DMC & Degree of B.com. & LL.B.	Bank Draft No.871275, dtd.23.8.2013 for Rs.500/-.	
263	306	Ram Lal	S/o Shri Jai Singh, Judicial Complex, District Courts, Dharamshala, District Kangra, H.P. - 176 215.	M.Com., LL.B.	3/Jan/1977	1/Oct/2004	1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. ID Proof; 5. I.T. Returns; 6. Degrees of B.Com & LL.B.; 7. Detailed Marks of 10+2, B.Com., M.Com & LL.B.; 8. Matric Certificate; 9. NSS Certificate.	Bank Draft No.141015, dtd.19.8.2013 for Rs.500/-.	

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264	307	Meena Kumari	W/o Sh. Dhan Dev, Village Mahardhar, PO Kot Mors, Tehsil Sadar, Distt Mandi, HP 175001	B.A., LL.B	19/Nov/1973	5/Sep/2000	1. Matric Certificate; 2. Detailed Mark Sheets of BA & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.427300, dtd.26.8.2013 for Rs.300/- & Draft No. 427294 dtd 24.8.13 for rs. 200/- ; Total Rs. 500/-.	
265	308	Dhan Dev	S/o Sh. Dayalu Ram R/O Village Mahardhar, PO Kotmors, Tehsil Sadar, District Mandi- 175001	B.A., LL.B	26/Mar/1973	24/Mar/2000	1. DMCs of Matric, BA, LL.B. 2. Enrolment Certificate; 3. Experience-cum-Character Certificate; 4. Income Tax Returns; 5. Character Certificates.	Bank Draft No.427284, dtd.23.8.13, for Rs.500/-.	
266	309	Yashpal	S/o Sh. Bhupender Singh Thakur, Vill. Bhutti Colony, P.O. Shamshi, Tehsil & District Kullu, H.P. - 175 126.	B.A., LL.B., MBA	5/May/1972	2/Dec/1997	1. Experience Certificate; 2. Character Certificates; 3. LL.B. Degree; 4. Enrolment Certificate; 5. Matric Certificate; 6. DMCs of B.A. and LL.B.	IPO Nos.37H-598193 to 197 for Rs.100/- each; Total Rs.500/-	
267	311	Vinod Kumar Chandel	S/o Sh. Jai Ram, District Courts Solan, Tehsil & Distt. Solan, HP-173 212	B.A., LL.B	15/Mar/1971	16/Sep/1997	1. Matric Certificate; 2. Detailed Marks of 10+2; 3. Degree of B.A. & LL.B; 4. Enrollment Certificate; 5. Experience Certificate; 6. Character Certificates.	IPO Nos.37H-869282 to 286 for Rs.100/- each; Total Rs.500/-	
268	312	Jeet Singh Parmar	S/o Sh. Gambhu Ram, Bhakati Sadan, H. No. 99/3, Ward No. 7, Near Thodoground, Solan, HP 173212	B.A., LL.B	10/Jun/1970	29/Mar/1996	1. Enrollment Certificate; 2. Matric Certificate; 3. Degree of B.A. & LL.B; 4. Experience Certificate; 5. Character Certificates.	IPO Nos.37H-869287 to 291 for Rs.100/- each; Total Rs.500/-	
269	313	Satender Singh Kushwaha	S/o Sh. Vihswanath Singh, Chamber No.32, Civil Court Compound, District Courts, Dehradune - 248 001.	M.Sc., LL.B.	18/Dec/1973	26/ Aug/2000	1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. Degrees of B.Sc.,M.Sc. and LL.B.; 5. Matric Certificate; 6. Certificate of Intermediate.	Bank Draft No.366620, dtd.18.6.2013 for Rs.500/-.	

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270	314	Yogeshwar Krishan	S/o Sh. Krishan Kant, Vill. Lathi, P.O. Kumarsain, District Shimla, H.P. - 172 029.	M.A., LL.B.	16/Sep/1975	17/Sep/2002	1. Matric Certificate; 2. DMCs of B.A.,M.A. and LL.B; 3. Degree of BA, MA, LL.M; 4. Enrolment Certificate; 5. IT Returns; 6. Experience Certificate; 7. Character Certificates.	Bank Draft No.983031, dtd.27.6.2013 for Rs.500/-.	
271	315	Vikram Sarmai	S/o Sh. Krishan Kumar Sarmai, Dehra, Distt. Kangra, H.P. - 177 101.	B.A., LL.B.	4/Sep/1976	24/ Aug/2001	1. Matric & 10+2 Certificates; 2. DMCs of B.A. & LL.B. and Degree LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	IPO Nos.36H- 876383 to 385 and 876396 & 397 for Rs.100/- each; Total Rs.500/-	
272	316	Ranjna Patial	D/o Sh. Piar Chand Patial, Dehra Civil Court Complex, Chamber No. 6, Teh. Dehra, District Kangra, H.P. - 177 101.	M.A., LL.B. & PG Diploma in Legal & Forensic Science	2/Dec/1976	10/Sep/2002	1. Enrolment Certificate; 2. Provisional Certificate & DMC of PG Diploma in Legal & Forens. Sci.; 3. DMCs of B.A., M.A. & LL.B.; 4. Matric & 10+2 Certificates; 5. Character Certificates; 6. Experience Certificate.	IPO Nos.36H- 876373 to 377 for Rs.100/- each; Total Rs.500/-	
273	317	Uday Singh	S/o Partap Singh R/O Ambika Vihar, Kachyari Road, Kangra, District Kangra-176001, HP	BSL, LL.B,	23/Jul/1975	1/ Aug/2003	1. Character Certificates; 2. DMCs of 10th, 10+2, LL.B 3. Enrolment Certificate; 4. Degree of BSL & LL.B; 5. Experience Certificate.	Bank Draft No.525528, dtd.17.8.13, for Rs.500/-.	
274	318	Gaurav Kohli	S/o Sh. Ved Prakash Kohli, R/O C-4- F-81, Janak Puri, New Delhi-110058	B.Com., LL.B., LL.M	14/Jul/1975	20/ Aug/2001	1. Character Certificates; 2. Experience Certificate; 3. Enrolment Certificate; 4. Income Tax Return; 5. DMCs of 10th, 10+2, B.Com, LL.B, LL.M; 6. Degree of B.Com., LL.B, LL.M; 7. Copy of letter of appointment of Commissioner for Recording Evidence; 8. Mediation Centre Certificate.	Bank Draft No.241691, dtd.17.08.13 for Rs.500/-.	

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275	319	Naveen Kumar Dhiman	S/o Late Sh. Kashi Ram, VPO Jagnoli, Teh. Fatehpur, Distt. Kangra, H.P. -176 025.	BSL, LL.B.	24/Mar/1973	6/Aug/1998	1. Degree of BSL & LL.B.; Enrolment Certificate; 2. DMCs of BSL & LL.B; 3. Matric Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificates; 7. Declaration under FR 13.	Bank Draft No.609360, dtd.27.6.2013 for Rs.500/-.	
276	320	Chander Shekhar Bhatia	S/o Sh. Prem Bhatia, Deputy Distt Attorney-cum- Law Officer, S.P. Office, Una, H.P. - 174 303.	B.A., LL.B.	22/Mar/1972	10/Sep/1999	1. Matric Certificate; 2. Experience Certificate; 3. Character Certificates; 4. DMCs of 10+2, B.A. and LL.B.; 5. Enrolment Certificate; 6. IT Return.	Bank Draft No.609401, dtd.22.8.2013 for Rs.500/-.	
277	321	Dinesh Rohilla	S/o Sh. Sujan Singh, RL-7, Third Floor, Ganga Ram Vatika, PO Tilak Nagar, West Distt., New Delhi 110018	B.Com., LL.B., LL.M	14/Feb/1971	19/Dec/1996	1. Matric & 10+2 Certificate; 2. DMC & Degree of B.Com. and LL.B.; 3. Enrolment Certificate; 4. Experience & Character Certificate; 5. IT Return; 6. Character Certificates.	IPO Nos.35H- 239971 to 975 for Rs.100/- each; Total Rs.500/-	
278	322	Rajan Sharma	S/o Sh. S.K. Sharma R/O VPO Mansimbal, Tehsil Palampur, District Kangra- 176083, HP	B.Sc., LL.M	3/Feb/1977	17/Sep/2002	1. Matric Certificate; 2. DMC & Degree of B.Sc., LL.B. & LL.M; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	IPO No. 36H 851992-96, dtd.24.8.13, for Rs.500/-.	
279	323	Sushil Kumar Chauhan	S/o Sh. Krishan Chand Chauhan, Chauhan Niwas, Grace Villa, Anadale, Shimla, (PO Kaithu) H.P. - 171 003.	B.A., LL.B., LL.M.	3/Dec/1977	14/Oct/2003	1. Character Certificates; 2. DMCs of 10+2; 3. Enrolment Certificate; 4. Degree of B.A. and LL.B. 5. Matric Certificate; 6. Experience Certificate.	Bank Draft No.429132, dtd.27.6.2013 for Rs.500/-.	
280	324	Abhishek Mohan Sinha	S/o Sh. Krishna Prakash Sinha, 10-C/218, 1st Floor, Near Vanasthali Public School, Vasundhara, Ghaziabad, Uttar Pradesh, Pin 201012	B.Com., LL.B	9/Oct/1977	17/Dec/2005	1. DMCs of 10th, 10+2, B.Com., & LL.B.; 2. Enrolment Certificate; 3. Experience Certificate; 4. IT Return; 5. Character Certificates.	Bank Draft No.001740, dtd.24.8.2013 for Rs.500/-.	

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281	325	Naresh Kumar	S/o Sh. Shiv Dutt R/O House No. 1560, Duliya Colony, VPO Alipur, Delhi-110036.	BA, LL.B., LL.M	4/Apr/1971	9/Apr/2003	1. DMC's of 10th, 10+2, BA, LL.B, LL.M; 2. Degree of BA, LL.B, LL.M; 3. Enrollment Certificate; 4. Experience-cum-Character Certificate; 5. Aadhaar card; 6. Income Tax Return; 7. Character Certificates.	Draft No. 222669, dtd. 24.8.13, for Rs.500/-.	
282	326	Imran Khan	S/O Sh. Saleem Khan R/O Near Bawa Singh Furniture House, Below Sher-E-Panjab, The Mall Shimla - 171001	BA, LL.B	3/May/1975	29/Aug/2000	1. DMC's of 10th 10+2, B.A., LL.B; 2. Character Certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. Income Tax Return.	Draft No.064305 Dated 28-06-13, Rs. 500/-	
283	327	Nidhi Singh	W/o Sh. Chandranarayana Singh, 70/1, The Mall, Shimla - 171001, HP	LL.B., LL.M. & Ph.D.	1/Dec/1976	28/Dec/2001	1. Matric Certificate; 2. DMCs of 10+2, LL.B. and LL.M.; 3. Degrees of LL.B., LL.M. and PH.D. in Law; 4. IT Returns; 5. Experience Certificate; 6. Character Certificates; 7. Enrolment Certificate.	Bank Draft No.064308, dtd.23.6.2013 for Rs.300/-and No.064307 for Rs.200/- . Total Rs.500/-	
284	328	Seema Maniktala	D/o Sh. Lt. Col G.C. Sharma (Rtd.), W/O Neeraj Maniktala, HIG-8, Jakhu Housing Board Colony, Shimla-2, HP	B.Sc., LL.B., LL.M	1/Oct/1973	30/Oct/1998	1. Matric Certificate; 2. Enrolment Certificate; 3. DMC's of 10th,10+2, B.Sc., LL.B, LL.M; 4. Character Certificates; 5. Experience certificate.	Bank Draft No.064256, dtd.24.6.13, for Rs.500/-.	
285	329	Ashwani Kumar Sharma	S/o Sh. Surender Sharma, R/o Kailar, PO Saproon, Teh. and District Solan, H.P. 173 211.	B.Sc., M.A.,LL.B., LL.M. and Diplomas in various courses as attached with the application	5/Jul/1976	19/Sep/2003	1. Enrolment Certificate; 2. Experience Certificates; 3. Matric Certificate; 4. DMCs of 10+2, B.Sc.,M.A., LL.B. & LL.M; 5. PG diploma in Journalism & MC, Translation, PM&LW, Cyber Law; 6. Character Certificates.	Bank Draft No.177948, dtd.26.8.2013 for Rs.500/-.	

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286	330	Janesh Mahajan	S/o Late Sh. S.K. Mahajan, Flat No.7, Block C, Harmilina Estate, Bharari, Shimla, H.P.	B.A., LL.B.	2/Oct/1969	20/Oct/1995	1. Matric Certificate; 2. Degrees of B.A. & LL.B.; 3. Bank Draft No.064295, dtd.27.6.2013 for Rs.500/-. 4. Transfer Application; 5. IT Returns; 6. Enrolment Certificate.		
287	332	Harish Kumar	S/o Sh. Raghuvar Dayal, H.No.350/8, Main Bazar, Gohana, PO Gohana, District Sonapat, Haryana - 131 301.	B.Sc., LL.B.	17/Jan/1974	12/Sep/2001	1. Matric Certificate; 2. DMCs of B.Sc. & LL.B.; 3. Enrolment Certificate; 4. IT Return; 5. Character Certificates; 6. Experience Certificate.	Bank Draft No.064495, dtd.29.8.2013 for Rs.500/-.	
288	333	Meena Kumari	D/o Late Sh. Nafe Singh, 89, Good will Apptt., Sector 13, Rohini, Delhi 110085	B.A., LL.B., LL.M	15/Jul/1974	21/May/2004	1. Experience cum Character Certificate; 2. Enrolment Certificate; 3. Matric Certificate; 4. DMCs of 10+2, B.A. Law, LL.B. & LL.M; 5. Degree of LL.B; 6. IT Return; 7. Character Certificates.	Bank Draft No.860412, dtd.26.8.2013 for Rs.500/-.	
289	334	Suresh Kumar	S/o Sh. Lachhman Dass, H.No. 83/27, Moh. Brahm Puri, Khanna Distt Ludhiana 141401, Punjab	B.Com., LL.B.	29/Apr/1972	19/May/2000	1. Matric Certificate; 2. DMCs of B.Com. & LL.B.; 3. Degree of B.Com. & LL.B; 4. Enrolment Certificate; 5. IT Return; 6. Character Certificates.	Bank Draft No.173153, dtd.24.8.2013 for Rs.500/-.	
290	335	Lakhvir Singh	S/o S. Mehar Singh, H.No. 835/2, Chandigarh Road, PO Khanna, Distt Ludhiana, Punjab. Pin 141401	B.A., LL.B	24/Feb/1978	6/Jul/2004	1. Matric & 10+2 Certificate; 2. DMCs of B.A. & LL.B.; 3. Degree of B.A. & LL.B; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.208350, dtd.26.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
291	336	Sumit Jain	S/o Late Sh. Surinder Jain, House No. 117, Ward No. 4B, Malerkotla Road, Dhuri 148024, Distt Sangrur, Punjab	B.Com., LL.B	31/May/1977	20/Aug/2002	1. Matric & 10+2 Certificate; 2. DMCs of B.Com. & LL.B.; 3. Degree of B.Com. & LL.B; 4. Enrolment Certificate; 5. Experience-cum-Character Certificate; 6. Character Certificate.	Bank Draft No.173152, dtd.24.8.2013 for Rs.500/-.	
292	337	Ramesh Ranjan Choubey	S/o Sh. Paras Nath Choubey, Near Block Office Jamtara Jharkha,VPO Nagpura, Distt. Buxar, Pin 815351, Jharkhand	B.Sc., LL.B., LL.M	31/Jan/1971	4/Sep/2003	1. Character Certificate; 2. Enrolment Certificate; 3. Experience Certificate; 4. DMCs of B.Sc.,LL.B. & LL.M; 5. Provisional Degree of B.Sc. & LL.B; 6. Matric & 10+2 Certificate.	IPO No. 9H 723821- 825, dtd.24.8.13, for Rs.500/-.	
293	338	Virendra Kumar	S/o Sh. Ram Sewak Maurya, Flat N. F-4, Plot N. 87A, Shalimar Garden Extension- 1, Shahibabad, Ghaziabad, Uttar Pradesh 201005	B.A., LL.B	8/Feb/1972	4/May/2000	1. Experience Certificate; 2. Character Certificates; 3. Matric & 10+2 Certificate; 4. DMCs of B.A. & LL.B.; 5. Enrolment Certificate; 6. IT Return.	IPO No. 38H 910165-169, dtd.24.8.13, for Rs.500/-.	
294	339	Manjeet Kirpal	W/o Sh. Rajesh Pathak, B- 338, Second Floor, Vaishali Sector 2, Ghaziabad, UP-501 010	B.Com., LL.B, LL.M	5/Mar/1977	26/Nov/2000	1. Character Certificates; 2. Matric & 10+2 Certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. DMC & Degree of B.Com., LL.B & LL.M.; 6. IT Return.	Bank Draft No.228561, dtd.22.8.2013 for Rs.500/-.	
295	340	Manoj Kumar Mishra	S/o Sh. Bankey Bihari Mishra R/o B 34/131- 5,Sukulpura, Sarainandan, Varanasi, U.P, Pin-221010	BA, LL.B	15/Jul/1971	1/Jul/1998	1. Certificate of Matric & 10+2; 2. Provisional Certificate of BA; 3. DMC & Degree of LL.B; 4. Enrolment Certificate; 6 Experience Certificate; 7. Character Certifiactes.	Demand Draft No. 509368 Dated 20-08- 13 for Rs. 500/-	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
296	341	Parmil Kumar	S/o Sh. Satya Vir Singh, E-23, West jyoti Nagar, PO Gokul Puri, Delhi - 110 094.	B.A., LL.B.	28/Dec/1976	3/Jul/2003	1. Certificate of Matric & 10+2; 2. DMC & Degree of B.A. & LL.B; 3. Enrolment Certificate; 4. ID Proof; 5. Experience Certificate; 6. IT Return; 7. Character Certifiactes.	Bank Draft No.733299, dtd.22.8.2013 for Rs.500/-.	
297	342	Ankur Srivastava	S/o Sh. Shyam Bihari Lal, C/o Shishu-Teerth School, W. No. 14, Lohiya Nagar, Chandauli, PO Chandauli, Distt Chandauli, (UP), Pin 232104	B.Sc., LL.B., LL.M	3/Aug/1975	26/Nov/2000	1. Certificates of Matric & 10+2; 2. DMC & Degree of B.Sc., LL.B & LL.M; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certifiactes.	IPO No. 74G 276501-510, dtd.26.8.13 for Rs. 50/- each; Total Rs.500/-.	
298	343	Manorma Masih	D/o Sh. Daniel B. Masih, 24- C, Janyug Appartments, Sector 14 extension, Rohini, Delhi 110085	B.A., M.A., LL.B	12/Nov/1975	26/Jul/2005	1. Experience cum Character Certificate; 2. Character Certifiacte; 3. Enrolment Certificate; 4. DMC & Degree of B.A. & M.A.; 5. DMCs of LL.B.; 6. Matric & 10+2 Certificate; 7. IT Return.	Bank Draft No.823775, dtd.19.8.2013 for Rs.500/-.	
299	344	Rupesh Chauhan	S/o Sh. Prem Pal Singh Chauhan C/O Smt. Kamlesh Kumari, Sunder Niwas, Near Congress Bhawan, Tehsil Nahan, District Sirmaur-173001, HP.	B.Com., LL.B	21/May/1973	20/Nov/2001	1. DMC's of 10th, 10+2, B.Com, LL.B; 2. Degree of B.Com. & LL.B; 3. Enrolment Certificate; 4. Income Tax Return; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.285095, dtd.27.08.13, for Rs.500/-.	
300	345	Amit Aggarwal	S/o Sh. Madan Lal Aggarwal, R/O 2460/9, Som Villa, Mohalla Ranital, Nahan, District Sirmaur- 173001, HP.	BA, LL.B	8/Oct/1972	5/Nov/1997	1. DMC's of 10th, 10+2, BA, LL.B; 2. Degree of B.A. & LL.B; 3. Enrolment Certificate; 4. Income Tax Return; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.285096, dtd.27.08.13, for Rs.500/-.	
301	346	Ratan Lal Goyal	S/o Late Sh. Ramniwas Goyal, Flat No. 205, Amba Apartment, E-71-A, Ambabari, Jaipur 302023, Rajasthan	B.Com., LL.B	15/Oct/1970	2/Dec/1996	1. Experience Certificate; 2. Enrolment Certificate; 3. Certificate of Secondary & Higher Secondary; 4. DMC's of B.Com. & LL.B; 5. Income Tax Return; 6. Character Certificates.	Bank Draft No.243607, dtd.24.08.13, for Rs.500/-.	



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302	347	Charan Singh	S/o Sh. Rohtash Singh #941-A, Sector-7-B, Chandigarh, PIN-160019	B.A., LL.B., LL.M., MA (Pol Sci), B.Ed., DCA	25/Oct/1973	23/Sep/2003	1. DMCs of Matric, B.A, LL.B, LL.M, M.A, B.Ed; 2. Provisional Certificate of LL.M; 3. B.A, LL.B, M.A, B.Ed Degree; 4. Diploma in Computer Programming; 5. Experience-cum-Character Certificate; 6. Enrolment Certificate; 7. Income Tax Return; 8. Character Certificate.	Bank Draft No.617188, dtd.26.8.13, for Rs.500/-.	
303	348	Mukesh Kumar Maroria	S/o Sh. Nathu Ram, E-016, Pragat Vihar Hostel, Lodi Road, New Delhi 110003	B.A., LL.B	11/ Aug/1971	28/Jan/1999	1. Matric & 10+2 Certificate; 2. DMCs of B.A. & LL.B.; 3. Degree of LL.B; 4. Enrolment Certificate; 5. Experience & Character Certificate; 6. Experience Certificate; 7. IT return; 8. Character Certificate.	Bank Draft No.492899, dtd.22.8.13, for Rs.500/-.	
304	349	Bhagish Sharma	S/o Sh. Jagdish Chand Sharma, MIG-41, Housing Board Colony, Hamirpur, Distt. Hamirpur, H.P. - 177 001.	BSL & LL.B.	17/Feb/1978	19/Jul/2002	1. IT Returns; 2. Experience Certificate; 3. Matric Certificate; 4. DMCs of 10+2 and LL.B.; 5. LL.B. Degree & Bachelor of Social, Leagal Science; 6. Enrolment Certificate; 7.Character Certificates.	Bank Draft No.141066, dtd.26.8.2013 for Rs.500/-.	
305	350	Vishawjeet Sharma	S/o Sh. Hans Raj Sharma, Vill. Samkri, P.O. Mundkhar, Teh. Bhoranj, District Hamirpur, H.P. - 176 044.	B.Sc., LL.B.	30/Jun/1971	30/Mar/1999	1. Matric Certificate; 2. DMCs of 10+2, B.Sc. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificate.	IPO Nos.37H-832189 to 193 for Rs.100/- each; Total Rs.500/-	
306	351	Digvijay Kumar Rai	S/o Late Dr. Bhagwati Prasad Rai, N8/236, R 43-A, Ganesh Dham Colony, Newada, Sunderpur, Varanasi-221 005. Uttar Pradesh.	B.Sc., LL.M.	2/Sep/1970	20/Oct/2001	1. Secondary Certificate; 2. Degrees of B.Sc.,LL.B. & LL.M.; 3. DMCs of B.Sc., LL.B.& LL.M.; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience Certificate.	Bank Draft No.386216, dtd.19.6.2013 for Rs.500/-.	

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307	352	Ravinder Narayan Tiwari	S/o Late Shri Lakshmi Narayan Tiwari, D.8/17, Kalika Gali, Dassashwamedh, Varanasi - 221001.	B.A, LL.B., LL.M	2/Feb/1974	26/ Aug/1999	1. Detailed Marks of Matric and Intermediate, B.A.,LL.B., LL.M.; 2. Provisional Certificate of B.A. & LL.B; 3. Degree of LL.M.; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience Certificate.	Bank Draft No.386217, dtd.19.6.2013 for Rs.500/-	
308	353	Devi Dayal Singla	S/o Sh. Kulwant Rai R/O # 276, FF, Sector 18, Panchkula 134109, Haryana	BA, LL.B, LL.M	20/ Apr/1973	18/Sep/2000	1. DMCs of 10th, 10+2, BA, LL.B, LL.M(Part-II); 2. Degree of LL.B., LL.M; 3. Income Tax Return; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No. 090616, dtd.23.8.13, for Rs.500/-.	
309	354	Harpreet Singh	S/O Sh. Tarlochan Singh, R/O Gobind Niwas, Near Octroi Post No.II, Yol Bazaar, PO Yol Cantt, Teh. Dharamshala, Distt Kangra - 176052, HP.	BA, LL.B, LL.M	25/Nov/1977	4/Oct/2005	1. Character Certificates; 2. Experience Certificate; 3. Income Tax Return; 4. DMC's of Matric, 10+2, LL.M; 5. Degree of BA, LL.B; 6. Enrolment Certificate;	IPO No. 37H 599429 to 33 for Rs. 500/- Dtd 25-06-13	
310	355	Anju Sharma	W/o Sh. Dinesh Kumar Sharma, C/o Sh. Kapil Tyagi, Tahia Chowk, Village Burari, Delhi.	B.A., LL.B	1/Jan/1974	20/Mar/1999	1. DMC's of Matric, 10+2, B.A., LL.B; 2. Provisional Certificate of LL.B; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience & Character Certificate; 6. Income Tax Return.	IPO No. 35H 239986 to 990 for Rs. 500/- Dtd 26-08- 13	
311	356	Parvesh Kumar Ranga	S/o Sh. Prakash Chand Ranga, H.No. 51, Pocket - 13, Sector 20, Rohini, Delhi 110086	B.A., LL.B	29/Dec/1974	6/Nov/2000	1. Enrolment Certificate; 2. Certificate of Matric, 10+2; 3. Degree of B.A. & LL.B; 4. Income Tax Return; 5. Character Certificates; 6. Experience Certificates.	Bank Draft No.823793, dtd.21.8.2013 for Rs.500/-	
312	358	Avinash Kumar Mishra	S/o Sh. Chandra Badan Mishra, VPO Bairia, Distt. Ballia, (U.P.) - 277 201.	B.Sc., LL.B.	21/Oct/1976	18/Oct/2003	1. Matric Certificate; 2. Degree of B.Sc., LL.B.; 3. Detailed Marks 10+2, B.Sc., LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	IPO Nos.17H- 529005 to 009 for Rs.100/- each; Total Rs.500/-	

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313	360	Renu Narseth	W/o Sh. Yashwant Kumar Narseth, Set No. 5, M-Block, Arisht Spinning Mills, Sai Road Baddi, PO Baddi, Tehsil Baddi, Sub Div. Nalagarh, Distt. Solan, HP 173205	B.A., LL.B	4/Jun/1970	26/Mar/1999	1. Matric Certificate; 2. DMCs of 10+2, B.A.,LL.B.; Degree of BA & LL.B; Enrolment Certificate; 5. Experience Certificates; 6. Character Certificates.	3. Bank Draft 4. No.544391, dtd.23.8.2013 for Rs.500/-.	
314	361	Archna Dutt Sharma	D/o Prof. R.D. Sharma, Summer Resort, Near Lakshmi Narayan Temple, PO Sanjauli, Shimla, H.P. - 171 006.	B.A., LL.B.	27/Jun/1972	8/Sep/1997	1. Experience Certificate. 2. Matric Certificate; 3. DMCs of 10+2, B.A. and LL.B.; 4. Enrolment Certificate; 5. IT Returns; 6. Character Certificates.	Bank Draft No.064484, dtd.23.8.2013 for Rs.500/-.	
315	363	Rajinder Chauhan	S/o Sh. B.S. Chauhan R/O Tara View, Khalini, Shimla, HP- 171 002	BA, LL.B	21/Nov/1973	9/Oct/1998	1. DMC of 10th; 2. Degree of BA, LL.B; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate; 6. Income Tax Return.	Bank Draft No. 259653, Dtd.29-8-13 for Rs. 500/-	
316	364	Mohinder Singh Thakur	S/o Late Sh. Hari Krishan, R/O Village Phayal, PO Dhari, Shoghi, Tehsil and District Shimla, HP	BA, LLB	23/Nov/1972	26/Mar/1999	1. Enrolment Certificate; 2. DMC of 10th; 3. Degree of BA & LL.B; 4. Character Certificates; 5. Experience Certificate.	Bank Draft No. 583576, Dtd.27-8-13 for Rs. 500/-	
317	365	Jeevesh Sharma	S/o Shri Keswa Nand Sharma, Sharma Niwas,(Shankli Road), Lower Lakkar Bazar, Shimla, H.P. - 171 001.	B.A., LL.B.	28/Feb/1973	26/Sep/2000	1. Matric Certificate; 2. DMCs of B.A. & LL.B.; 3. Enrolment Certificate; 4.. Experience Certificate; 5. Character Certificates.	Bank Draft No.064498, dtd.29.8.2013 for Rs.500/-.	
318	366	Himanshoo Panwar	S/o Sh. Gian Chand Panwar, R/O Panwar Niwas, Sangti, PO Chailly, Summerhill, Shimla-5, HP	B.Sc., LL.B, PGDPM&LW, MA, M.Sc	14/Jan/1970	23/Mar/1999	1. Enrolment Certificate; 2. DMC's of 10th, B.Sc., LL.B, PGDPM&LW, MA, M.Sc; 3. Character Certificates; 4. Experience Certificate.	Bank Draft No. 583577, Dtd.27-8-13 for Rs. 500/-	
319	367	Pawan Kumar	S/o Sh. Devesh Sharma, Hari Niwas, Talai, P.O. Cheog, Tehsil Theog, District Shimla, H.P. -171 209.	B.A., LL.B.	30/Sep/1976	10/Sep/2002	1. Enrolment Certificate; 2. Experience Certificate; 3. DMCs of B.A. and LL.B.; 4. Matric Certificate; 5. Character Certificates.	IPO Nos.36H- 799393, 37H 858123 & 24 and 858318 and 858421 for Rs.100/- each; Total Rs.500/-	

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320	369	Rajesh Kainthla	S/o Late Sh. Hira Nand Kainthla, Kainthla Niwas, Bothwell Estate, Sanjauli, Shimla, H.P. - 171 006.	B.A., LL.B.	23/Jun/1970	25/Sep/1998	1. Enrolment Certificate; 2. Experience Certificate; 3. Matric Certificate; 4. Degree & DMC of B.A. and LL.B.; 5. Character Certificates.	IPO Nos.37H-858118 to 22 for Rs.100/- each; Total Rs.500/-	
321	370	Dharmendra Kumar	S/o Sh. Lekha Singh, House No. H-3, Geeta Nagri, Civil Line, Bijnor, U.P. , Pin 246 701	B.A., LL.B	1/Jun/1971	16/Oct/1999	1. Experience Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMC of 10+2, B.A. and LL.B.; 5. Enrolment Certificate.	IPO Nos.71G-174229 to 238 for Rs.50/- each; Total Rs.500/-	
322	371	Chander Shekhar	S/o Sh. Ram Prakash, VPO Berthin, Tehsil Jhandutta, Distt Bilaspur, HP 174 029	B.A., LL.B., LL.M	26/Jul/1970	29/Dec/1998	1. Matric Certificate; 2. DMC of B.A., LL.B. & LL.M; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No. 139669, Dtd.22-8-13 for Rs. 500/-	
323	372	Bhupinder Singh Mehta	S/O Sh. Bhagat Ram Mehta R/O Trinetra Bhawan, 2nd Floor Near District Courts, The Mall Solan, Tehsil & District Solan -173212, HP	B.Sc., LL.B	13/Sep/1972	29/ Aug/2000	1. Experience Certificate; 2. Enrolment Certificate; 3. DMC of 10th; 4. Degree of B.Sc., LL.B; 5. Character Certificates.	Demand Draft No. 157571 Dated 28.08.13 for Rs. 500/-	
324	373	Rajesh Sharma	S/o Sh. Bhagat Ram Sharma, H.No. 26/3, Palace Coloney, Mandi Town, HP - 175 001	B.A., LL.B	7/Jan/1972	11/ Aug/2000	1. Experience Certificate; 2. Character Certificates; 3. DMC of 10th, 10+2, B.A., & LL.B; 4. Degree of LL.B; 5. Enrolment Certificate.	IPO Nos.37H-837731 to 735 for Rs.100/- each; Total Rs.500/-	
325	374	Bhupinder Kumar	S/O Sh. Bihari Lal R/O VPO Nagchala, Tehsil Sadar, Distt Mandi -175021, HP	B.A., M.A., LL.B	3/May/1972	23/Mar/1999	1. DMC's of 10th, 10+2, BA, MA, LL.B; 2. Enrolment Certificate; 3. Experience Certificate; 4. Character Certificates.	Draft No. 545133 Dtd 23-08-13 for Rs.500/-	
326	376	Rahul Kumar	S/o Late Sh. D.S. Verma, I-10, Vijay Vihar, Phase-II, Sector-4, Rohini, Delhi 110085	B.A., LL.B.	7/Jul/1978	30/Nov/2004	1. DMC's of 10th, 10+2, BA & LL.B; 2. Degree of B.A. & LL.B; Enrolment Certificate; IT Return; 5. Experience Certificate; 6. Character Certificates.	3. IPO Nos.35H-795445 to 449 for Rs.100/- each; Total Rs.500/-	

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327	377	Ashok Kumar	S/o Sh. Dhani Ram, Vill Manjher, PO Bhullana, Tehsil Baijnath, Distt. Kangra, HP- 176071	B.A., LL.B.	16/ Apr/1977	26/Sep/2003	1. Character Certificates; 2. Experience Certificate; 3. Enrolment Certificate; 4. DMC's of 10th, 10+2, BA & LL.B; 5. Degree of LL.B;	Draft No. 791673 Dtd 27-08-13 for Rs.500/-	
328	378	Dinesh Singh Jaryal	S/o Sh. Bhim Singh Jaryal, C/o Sh. Chhote Lal, R/o House No. 114, Upper Shamnagar, PO & Tehsil Dharamshala, Distt. Kangra, HP Pin 176 215	B.A., LL.B., PGDPM&LW	8/ Apr/1973	30/Mar/1999	1. Enrolment Certificate; 2. Experience Certificate; 3. Character Certificates; 4. DMC's of 10th, BA, LL.B. & PGDPM&LW; 5. Diploma in Yoga.	Draft No. 141037 Dtd 22-08-13 for Rs.500/-	
329	379	Tejasvi Sharma	S/o Sh. Bhagwan Dass Sharma, H. No.1-B, Raura Sector-III, N.B.T., Bilaspur, H.P.	B.Sc., LL.B.	7/Feb/1969	28/Jun/1993	1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs of B.Sc. & LL.B.; 4. Experience Certificate; 5. Character Certificates.	IPO Nos.37H- 854178 to 182 for Rs.100/- each; Total Rs.500/-	
330	380	Gulshan Kumar Sharma	S/o Sh. Shri Ram Sharma, L-147, Viajy Vihar, Phase-II, Sector-4, Rohini, Delhi - 110 085.	B.Com., LL.B.	22/ Aug/1977	21/Jun/2004	1. Experience Certificate; 2. DMCs of 10+2,B.Com. & LL.B. and degrees of B.Com; 3. Matric Certificate; 4. Enrolment Certificate; 5. Character Certificates.	IPO Nos.35H- 775398,99, 775400,401 and 775508 for Rs.100/- each; Total Rs.500/-	
331	382	Rajiv Kumar Bhardwaj	S/o Late Shri Suresh Chander Bhardwaj, V&PO Trehal, Tehsil Baijnath, District Kangra,H.P. - 176 063.	B.A., LL.B.	30/Jul/1974	29/ Aug/2000	1. Martic Certificate; 2. Degree of B.A. & LL.B.; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate.	Bank Draft No.791660, dtd.24.8.2013 for Rs.500/-.	
332	383	Anil Kumar Sharma	S/O Sh. Narotam Dass Sharma R/O H.No.-204, Raura Sector -II, Tehsil Sadar, Bilaspur (H.P)-174 001	B.A., M.A., LL.B, PGDPM&LW	2/Sep/1970	23/Mar/1999	1. Experience Certificate; 2. Character Certificates; 3. DMC's of 10th, BA, MA, PGDPM & LW, LL.B; 4. Enrolment Certificate.	IPO No. 37 H 854026 to 30 for Rs. 100/- each Total Rs. 500/-Dtd 27-06- 13	
333	385	Pankaj Sood	S/o Sh. Rajender Kumar Sud, House No.564, Depot Bazar, Dharamshala, District Kangra, H.P. - 176 215.	B.Sc., LL.B.	30/ Apr/1974	30/Mar/1999	1. Matric Certificate; 2. DMCs of 10+2, B.Sc. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificates.	Bank Draft No.125085, dtd.24.8.2013 for Rs.500/-.	

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334	386	Mohinder Kumar	S/o Sh. N.R. Kaundal, District Courts Solan, Tehsil Solan, Distt. Solan, HP - 173 212.	M.A., LL.B	7/Jun/1976	20/Sep/2005	1. Matric Certificate; Degree of LL.B. & M.A.; 3. Experience Certificate; 4. Character Certificates; 5. Enrolment Certificate.	2. IPO No. 37 H 869271 to 275 for Rs. 100/- each Total Rs. 500/-Dtd 24-08-13	
335	387	Rajesh Kumar Moudgil	S/o Sh. Lajpat Rai Moudgil, R/O H. No. 118, Sunny Enclave (Near Paras Down Town Square), Zirakpur, District SAS Nagar (Mohali), Punjab.	B.Sc., LL.B., LL.M	3/Jan/1972	5/Sep/1998	1. DMCs of Matric, B.Sc, LL.B., LL.M; 2. Degree of B.Sc & LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.283365, dtd.27.8.13, for Rs.500/-.	
336	388	Naresh Kumar	S/o Sh. Ram Pal R/O H.No. 1721, Guru Teg Bahadur Nagar, Jagadhri Workshop, Tehsil Jagadhri, District Yamuna Nagar, Haryana- 135 002	LL.B, MA	22/Oct/1971	30/Mar/1999	1. DMCs of 10th, 10+2, B.A., LL.B, MA; 2. Degree of BA, LL.B, MA; 3. Computer Diploma; 4. Character Certificates; 5. Enrolment Certificate; 6. Income Tax Return; Experience Certificate.	7. Bank Draft No.065405, dtd.21.08.13 for Rs.500/-.	
337	389	Rajesh Ridla	S/o Sh. Saroop Singh, 10A/10784, W.E.A., Karol Bagh, New Delhi 110005.	B.Com., LL.B.	17/Oct/1976	9/Sep/2002	1. DMCs of 10th, 10+2, B.Com., LL.B.; 2. Degree of B.Com., LL.B.; 3. Enrolment Certificate; 4. Income Tax Return; Experience & Character Certificate; 6. Character Certificates.	5. Bank Draft No.222687, dtd.24.08.13 for Rs.500/-.	
338	391	Kuldeep Singh	S/o Sh. Om Prakash Yadav, R/O # 2075, Sector-15 C, Chandigarh, Pin 160015	B.A. (Law), LL.B	29/ Aug/1978	29/ Aug/2001	1. Matric Certificate; 2. DMCs of 10+2, BA (Law) & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character & Experience Certificate; 6. Character Certificate.	IPO Nos.37H- 877856 to 860 for Rs.100/- each; Total Rs.500/-	
339	392	Hardeep Kaur	W/o Sh. Surender Deswal, Chamber No-77, New Bar Complex, Pb & Hry High Court, Chandigarh, (UT) Pin 160001	BA, LL.B, LL.M, Ph.D	12/Mar/1976	8/ Aug/2001	1. DMC's of 10th, BA, LL.B, LL.M; 2. Degree of LL.B, LL.M & Ph.D; 3. Experience certificate; 4. Enrolment Certificate; 4. Character Certificates; 5. Income Tax Returns.	Bank Draft No.504425, dtd.27.8.13, for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
340	393	Davender Kumar	S/o Shri Om Parkash, Advocate, Chamber No. 13, Court Complex, Tohana, District Fatehabad, Haryana - 125 120.	B.A., LL.B.	2/Jun/1976	29/Oct/1999	1. Matric Certificate; 2. DMCs of 10+2, BA & LL.B.; 3. Degrees of BA & LL.B. 4. Enrolment Certificate; 5. IT Returns; 6. Experience certificate; 7. Character Certificates.	Bank Draft No.247509, dtd.23.8.2013 for Rs.500/-.	
341	395	S. Gurdeep Singh	S/o S. Ajit Singh, 4957, Arorian Street, Arya Samaj, Distt. Patiala, Punjab- 147 001	B.Com., LL.B	1/Mar/1973	19/Sep/1998	1. Matric Certificate; 2. DMCs of 10+2, B.Com. & LL.B.; 3. Degree of B.Com. & LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. IT Returns; 7. Character Certificates.	Bank Draft No.079360, dtd.21.8.2013 for Rs.500/-.	
342	396	Virender Kumar	S/o Late Shri Ram Lal, Vill. & PO Lahli, Teh. Ratia, District Fatehabad, Haryana 125 051.	B.Sc. (Electronics) MFM, LL.B., CCI Urdu, M.Phil.- Management	25/Mar/1971	27/Sep/2001	1. Experience Certificate; 2. Enrolment Certificate; 3. Character Certificates; 4. IT Returns. 5. Matric Certificate; 6. DMCs of 10+2, B.Sc., MFM, LL.B., CCI Urdu, M.Phil - Management; 7. Degree B.Sc., MFM, LL.B., M.Phil - Management; 8. Certificate of Merit for NSS Certificate.	Bank Draft No.247508, dtd.23.8.2013 for Rs.500/-.	
343	397	Pranjal Srivastava	S/o Sh. Baikunth Nath Srivastava, H.No. C-32/32 A 4, Saraswati Nagar, Chandua Chhittupur, PO Cantt, Varanasi 221002	B.Com., LL.B	9/Sep/1973	24/Apr/2005	1. Experience Certificate; 2. Enrolment Certificate; 3. Character Certificates; 4. Matric Certificate; 5. DMCs of 10th, 10+2, B.Com. & LL.B.; 6. Degrees of B.Com. & LL.B.; 7. IT Returns.	Bank Draft No.369572, dtd.22.8.2013 for Rs.500/-.	
344	400	Ravi Dahiya	S/o sh. Balbir Singh Dahiya, D-101, Yadav Nagar, Samaypur, Delhi - 110 042.	B.A., LL.B.	4/Jan/1975	5/Feb/2000	1. Matric Certificate; 2. DMCs of 10+2, B.A., LL.B. and Degrees of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience certificate; IT Returns; 6. Character Certificates.	5. Bank Draft No.823847, dtd.26.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
345	401	Sher Singh	S/o Sh. Sardara Ram, 550, Lawyers Chamber, Dwarka Court Complex, Sector 10, Dwarka, New Delhi, Pin 110075	B.A., LL.B.	2/Oct/1970	24/Dec/1997	1. Experience & Character Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of 10+2, B.A.(Law), LL.B. and Degrees of B.A. & LL.B.; 5. Enrolment Certificate; IT Returns.	Bank Draft No.647115, dtd.22.8.2013 for Rs.500/-.	
346	402	Saiyad Uruj Abbas	S/o Sh. Saiyad Rahabar Hussain, Chamber No.180, Block-II, Lawyers' Chambers, Delhi High Court, New Delhi - 110 003.	B.A., LL.B.	14/Nov/1973	25/Oct/1998	1. IT Returns; 2. Enrolment Certificate; 3. Provisional Certificate of B.A & LL.B.; 4. DMCs of B.A. and LL.B.; 5. Matric & 10+2 Certificates; 6. Character Certificates; 7. Experience & Character Certificate.	IPO Nos. 35H- 239931 to 935 for Rs.100/- each; Total Rs.500/-	
347	403	Love Kumar Adlakha	S/o Sh. Jitender Nath, Ward No. 6, Punjabi Mohalla Bawal, Post Office - Bawal, Tehsil Bawal, Distt. Rewari, Haryana, Pin 123501	B.Com., LL.B	9/Nov/1975	2/Sep/2002	1. Matric Certificate; 2. DMCs of 10+2, B.Com., LL.B. and Degrees of B.Com. & LL.B.; 3. Enrolment Certificate; 4. Experience certificate; 5. Character Certificates; 6. IT Returns.	IPO Nos. 77G- 777260 to 269 for Rs.50/- each; Total Rs.500/-	
348	404	Amarpreet Singh Luna	S/o Sh. Mohinder Singh Luna, Kothi No. 521, Phase- 1, Mohali, Punjab 160055	B.A., LL.B.	1/May/1971	10/May/2002	1. Matric & 10+2 Certificate; 2. Degrees of B.A. & LL.B.; 3. Enrolment Certificate; 4. IT Returns; 5. Experience certificate; Character Certificates.	IPO Nos. 39H- 062230 to 234 for Rs.100/- each; 6. Total Rs.500/-	
349	405	Rajesh Kumar	S/o Shri Kamlesh Chand, C/o Kuldeep Guleria, House No.238, Ward No.6, Ropa Colony, Sarkaghat, District Mandi, H.P. -175 024.	B.A., LL.B.	23/Sep/1976	2/Dec/2005	1. DMC of Matric, 10+2, B.A. & LL.B.; 2. Enrolment Certificate; 3. Experience certificate; 4. Character Certificates.	Bank Draft No.011804, dtd.26.6.2013 for Rs.500/-.	
350	406	Pankaj Parihar	S/o Shri Kishori Lal, VPO Bhawarna, Tehsil Palampur, Distt. Kangra, H.P. - 176 083.	B.Com., LL.B.	5/Apr/1977	1/Oct/2002	1. Matric Certificate; 2. DMCs of 10+2, B.Com. and LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	IPO Nos.36H- 851963 to 967 for Rs.100/- each; Total Rs.500/-	



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351	407	Sneh Lata	W/o Sh. Pushpender Singh Thakur, C/O Rajinder Singh Rana, H.No.144, Ward No.2, Partap Nagar, Behind D.C. Office, Teh. and District Hamirpur, H.P. - 177 001.	B.A., LL.B.	12/Sep/1975	19/Oct/2001	1. Matric and 10+2 Certificates; 2. DMCs of B.A. & LL.B. 3. Degree of LL.B; 4. Enrolment Certificate; 5. Character Certificate; 6. Experience-cum-Character Certificate.	IPO Nos. 77G- 059662 & 671 for Rs.50/- each; Total Rs.500/-	
352	409	Jaishi Ram	S/o Sh. Milkhi Ram, VPO Bhadrol, Tehsil Palampur, Distt Kangra, HP 176 101	B.A., LL.B.	25/Dec/1976	8/Nov/2005	1. DMCs of Matric, 10+2, B.A. & LL.B.; 2. Bonafide Certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	IPO Nos. 36H- 851977 & 981 for Rs.100/- each; Total Rs.500/-	
353	410	Sanjeev Sharma	S/o Sh. Ram Sharan, H.No. 1214/11, New Milap Nagar, Ambala City, Haryana 134 003	B.A., LL.B.	8/Mar/1976	20/Sep/2000	1. DMCs of Matric, B.A. & LL.B.; 2. Degree of LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.491366, dtd.24.8.2013 for Rs.500/-.	
354	412	Ashok Kumar	S/o Shri Janak Singh, VPO Utrala, Teh. Baijnath, District Kangra, H.P. - 176 115.	B.Com, LL.B.	10/Nov/1977	8/Oct/2004	1. Character Certificates; 2. Matric Certificate; 3. Enrolment Certificate; 4. Detailed Marks of LL.B.; 5. Experience Certificate.	Bank Draft No.791659, dtd.24.8.2013 for Rs.500/-.	
355	413	Raj Rani	D/o Sh. Chand Ram, H.No. 28/411, West Ram Nagar, Sonapat, Haryana 131 001	LL.B., LL.M., P.hd	2/Apr/1975	24/Sep/1996	1. Matric Certificate; 2. DMC of 10+2, BA(Law), LL.B, PGDLW&PM, LL.M; 3. Degree of BA(Law), LL.B., LL.M, P.hd; 4. Enrolment Certificate; 5. Experience & Character Certificate; 6. IT Return; 7. Character Certificate.	Bank Draft No.823834, dtd.24.8.2013 for Rs.500/-.	
356	414	Ram Narayan Prasad	S/o Sh. Baijnath Prasad, North Ring Road, Kedarpur, Ambikapur, Surguja, C.G. 497 001	B.A., M.A., LL.B	1/Jul/1971	24/ Aug/1996	1. Experience Certificate; 2. Character Certificate; 3. Enrolment Certificate; 4. Matric Certificate; 5. DMC of 10+2, B.A., M.A. & LL.B.	IPO Nos. 27H- 646094 & 098 for Rs.100/- each; Total Rs.500/-	

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357	415	Atul Kumar Gupta	S/o Sh. Kailash Chand Gupta, 1380/1, Kacha Patiala - 147 001, Patiala (Punjab)	B.Com., LL.B.	1/Sep/1977	6/Nov/2003	1. Character Certificates; 2. Matric Certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. DMCs of 10+2, B.Com. and LL.B.; 6. Degrees of B.Com. and LL.B.; 7. IT Return.	Bank Draft No.183978, dtd.20.6.2013 for Rs.500/-.	
358	417	Rakesh Kumar Sinha	S/o Late Sh. Badri Prasad Sinha, Advocate, 'Shyama Bhawan', Devi Ganj, Ward No. 12, Ambi kapur, P.O. Ambikapur, Surguja Distt., State Chhattish Garh, 497 001	B.A., LL.B	22/Apr/1972	20/Nov/1995	1. Experience Certificate; 2. Character Certificates; 3. Matric & 10+2 Certificates; 4. DMCs of B.A.,LL.B.; 5. Enrolment Certificate.	IPO Nos. 27H- 646089 & 093 for Rs.100/- each; Total Rs.500/-	
359	418	Neeraj Gautam	S/o Sh. Lalit Mohan Gautam, Advocate, Lawyer's Chamber No. 93, Distt Courts, Kurukshetra, Haryana 136 118	B.A., LL.B	23/May/1978	29/ Aug/2001	1. Enrolment Certificate; 2. Degree of LL.B; 3. DMCs of 10+2, B.A., LL.B.; 4. Matric Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Return.	Bank Draft No.149992, dtd.26.8.2013 for Rs.500/-.	
360	419	Pankaj Gupta	S/o Late Sh. Sant Gopal Gupta, Advocate, Deviganj Road, Ambika pur, Distt - Surguja, C.G., Pin- 497 001	B.A., LL.B	9/May/1976	25/Nov/2001	1. Matric Certificate; 2. DMCs of 10+2, B.A., LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	IPO Nos. 27H- 646052 & 056 for Rs.100/- each; Total Rs.500/-	
361	420	Hari Shankar Vishwakarama	S/O Shri Kameshwar Vishwakarama R/O Sadar Road, Ambikapur, District Surguja (C.G)-497001	MA, LL.B.	20/Nov/1973	20/Jun/2004	1. DMC's of 10th, 10+2, BA, MA, LLB; 2. Copy of Bar Council I.Card; 3. Experience Certificate; 4. Character Certificates.	IPO Nos.27H 646069-73 for Rs.100/- each; total Rs.500/-	
362	421	Dharminder Singh Lamba	S/O Shri Rajinder Singh Lamba, R/O Cheema Colony, Bassi Pathana, Fatehgarh Sahib, Punjab- 140412	BA, LL.B., LL.M	28/Dec/1976	15/Feb/2000	1. Experience -cum-Character Certificate; 2. Character Certificates; 3. DMC of 10th, 10+2, BA; 4. Decree of LLB, LL.M; 5. Enrollment Certificate; 6. IT Return.	IPO Nos.37H 863479-83 for Rs.100/- each; total Rs.500/-	

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363	422	Pawan Kumar Gautam	S/O B.R. Gautam R/O Bhagat House, 72/9, Ram Bazar, Shimla-1	BA, LL.B	14/Mar/1971	31/Mar/2000	1. Experience -cum-Character Certificate; 2. Character Certificates; 3. Proof of Date of Birth; 4. DMC of BA & 10+2; 5. Decree of LLB & LLM; 6. Enrolment Certificate.	IPO Nos.37H 862278-82 for Rs.100/- each; total Rs.500/-	
364	423	Vishwajeet Pandey	S/O Brahma Deo Pandey R/O Mohalla & Post Jagdishpur, PS Kotwali, Distt. Ballia, UP-270001	M.Sc., LL.B.	16/Jul/1976	11/Jan/2003	1. Matric Certificate 2. Enrollment Certificate 3. Degree of B.Sc, M.Sc, LL.B; 4. Certificate of Inter-mediate; 5. Experience Certificate; 6. Character Certificates.	IPO Nos.31H 376316-20 for Rs.100/- each; total Rs.500/-	
365	424	Lachhmi Singh	S/O Shri Purshotam Singh R/O Chamber No.32, District Court Ropar, Tehsil and District Ropar	BA, LL.B	15/Aug/1973	12/Sep/2001	1. DMC's of 10th, 10+2, BA, LLB; 2. Enrollment Certificate; 3. Degree of BA, LLB; 4. Character Certificate; 5. IT Return; 6. Experience Certificate;	IPO Nos.25H 312698-700-731-732 for Rs.100/- each; total Rs.500/-	
366	425	Rajesh Kumar	S/o Shri Dharam Singh, VPO Chambi, Teh. Sunder Nagar, District Mandi, H.P. - 175 018	B.A., LL.B.	8/Feb/1973	16/Mar/2001	1.DMC's of 10th, 10+2, BA, LLB; 2. Degree of BA, LLB; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates;	Bank Draft No.380816, dtd.21.8.2013 for Rs.500/-.	
367	426	Arvind Sharma	S/o Sh. Vidya Prakash Sharma, Chamber No. 28, Near Civil Courts Dehra, District Kangra, HP.	B.Com., LL.B	8/Apr/1977	25/Aug/2000	1. Experience Certificate; 2. Character Certificates; 3. DMC's of Matric, 10+2, B.Com, LL.B; 4. Degree of B.Com, LL.B; 5. Enrolment Certificate; 6. Bar Membership Certificate;	IPO.No. 36H 599478-82, Rs.100/- each; total Rs.500/-	
368	427	Surender Singh Thakur	S/O Late Sh. Nain Singh Thakur R/O Bhaskar Bhawan, Vill Sargheen, PO Beolia, Tehsil & Distt. Shimla-9	BA, LL.B	1/Jan/1970	28/Dec/1994	1.Character Certificate; 2.Experience Certificate; 3. DMC's of 10th, LLB; 4. Enrollment Certificate.	IPO.No. 37H 862455, Rs.100/- each; total Rs.500/-	

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369	428	Shashi Kamal Sharma	S/o Sh. Kirpal Sharma, R/O Village and PO Khudla, Teh Baldwara, Distt. Mandi, H.P. - 175 033.	B.A., LL.B.	4/Jun/1976	13/Sep/2002	1. DMC's of 10th, 10+2, BA, LLB; 2. Enrolment Certificate; 3. Experience Certificates; 4. Character Certificate;	Bank Draft No.064328, dtd.29.6.2013 for Rs.500/-.	
370	430	Bhanwar Singh	S/o Shri Punnu Ram, 1679, Sector 17, HUDA, Jagahari, District Yamuna Nagar, Haryana- 135 003.	B.Sc. (Agri.), LL.B.	28/Mar/1970	7/Dec/1995	1. Experience-cum Character Certificate; 2. Character Certificate; 3. Matric Certificate; 4. DMCs of 10+2, B.Sc. (Agri.) and LL.B; 5. Enrolment Certificate; 6. IT Returns	Bank Draft No.065413, dtd.22.8.2013 for Rs.500/-.	
371	431	Rajan Kumar Verma	S/O Shri Shiv Keshwar Prasad Verma, R/O Mo- Bramha Para, Near Ram Mandir, PO Ambikapur, Dt. Surguja, Chhatisgarh - 497001	B.Com., LL.B	14/Jan/1972	16/Jul/1995	1. Matric Certificate; 2. DMC's of B.Com, LLB; 3. Enrollment Certificate; 4. Experience Certificate; 5. Character Certificates;	IPO Nos.27H 646078-82 for Rs.100/- each; total Rs.500/-	
372	432	Sudhir Gakhar	S/O Krishan Gakhar R/O 541, Sonia Colony, Ambala City- 134003, Haryana	BA, LL.B., LLM, CS in Medical Law	22/Jan/1978	6/Dec/2000	1. DMC's of 10th , BA, LLB, LLM; 2. Degree of BA, LLB, 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificate;	Bank Draft No.491367, dtd.24.8.2013 for Rs.500/-.	
373	433	Vijender Kumar	S/o Late Shri Virender Singh, C/o Verma Jeweller, Main Bazar Sarkaghat, District Mandi, H.P. -175 024.	B.A., LL.B.	8/Jun/1973	16/ Apr/1999	1. Experience Certificate; 2. Enrolment Certificate; 3. DMC's of 10th, 10+2, BA, LLB; 4. Character Certificates.	Bank Draft No.011802, dtd.26.6.2013 for Rs.500/-.	
374	434	Rakesh Kumar	S/o Late Sh. Tara Chand, Village Bandal, PO Khauda, Teh. Sarkaghat, District Mandi, H.P. 175 026	B.A., LL.B.	6/ Aug/1976	14/ Aug/2001	1. Character Certificates; 2. Character Certificate; 3. DMC's of 10th, 10+2, BA, LLB; 4. Degree of LLB; 5. Enrolment Certificate;	Bank Draft No.011803, dtd.26.6.2013 for Rs.500/-.	
375	436	Rakesh Chauhan	S/O Jai Chand C/O District Court Complex, Rampur Bushahr, PO and Tehsil Rampur Bushahr, District Shimla-172001	BA, LLB	24/Jan/1974	23/Oct/1998	1. DMC of 10th; 2. Degree of BA & provisional certificate of LLB; 3. Enrolment Certificate; 4. Experience Certificate; 5.Character Certificate;	IPO.No. 37H 816832-36 Rs.100/- each; total Rs.500/-	

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376	437	Roopesh Kumar	S/O Rajabhau Joshi R/O Plot No.14-A, Unit NO-3, Mantri Nagar, Sootmill Road, Latur TQ & District Latur-413512 Maharashtra	B.Com., LLB	22/Nov/1973	27/Mar/1999	1. Experience-cum Character Certificate; 2. Character Certificates; 3. DMCs of 10th, 10+2, B.Com. and LL.B; 4. Degree of B.Com., LLB 5. Enrolment Certificate;	IPO.No. 34H 994262-65 Rs.100/- each; total Rs.500/-	
377	438	Nittin Mahajan	S/O Shri Madan Mahajan R/O Dak Villa, Club Road, Subhash Chowk, Dalhousie, District Chamba-176304	B.Sc., LLB	28/Dec/1973	14/Sep/1999	1. Enrolment Certificate; 2. Degree of B.Sc., LLB; 3. DMC's of 10th, 10+2, B.Sc., LLB; 4. IT Returns; 5. Experience Certificate; 6. Character Certificate;	IPO.No. 25H 359056-60 Rs.100/- each; total Rs.500/-	
378	441	Seema Sharma	D/O Dr. M.L. Sharma, R/O VPO Basoli, Tehsil and District Una.	M.Com., LLB	28/Dec/1977	31/Oct/2003	1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. DMC's of 10th, 10+2, B.Com, M.Com, LLB, 5. IT Returns	Bank Draft No.084324, dated 23-8-13 for Rs.500/- .	
379	442	Aprajita Kama	W/O Giriraj Singh R/O The Palace, Junga, VPO Junga, District Shimla-171218	BA, LLB	4/Apr/1970	5/Dec/1993	1. DMC's of 10th, BA, LLB; 2. Degree of BA, LLB; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificate;	Bank Draft No.259656, dated 30-8-13 for Rs.500/- .	
380	443	Rani Thakur	D/o Sh. Shesh Ram R/O Nova Cottage, Dinera Estate, Boileauganj Shimla-5	BA, LL.B	8/Feb/1977	12/Sep/2003	1. DMC's of 10th, B.A., 2. Degree of LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates;	Bank Draft No.583578, dtd.27.8.13, for Rs.500/-.	
381	444	Vinod Kumar	S/o Sh. Roshan Lal Thakur, Chamber No.B-4, M.C. Commercial Complex, Near High Court, Shimla, H.P. - 171 001.	B.Sc., LL.B.	17/May/1973	10/Sep/1999	1. Matric Certificate; 2. DMCs of B.Sc. & LL.B; 3. Degree of B.Sc., LLB; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Returns;	Bank Draft No.064321, dtd.29.6.2013 for Rs.500/-.	

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382	445	Dinesh Kumar Thakur	S/o Late Sh. Ram Dass Thakur, Kudrat Bhawan, Near Wheat Research Centre, Flower Dale, Chhotta Shimla, District Shimla, H.P. - 171 002.	B.A., LL.B.	7/May/1977	15/Mar/2002	1. Enrolment Certificate; 2. DMC's of Matric & 10+2 B.A. & LL.B.; 4. IT Returns; 5. Character Certificates; 6. Experience Certificate.	IPO Nos.37H- 859352 to 356 for Rs.100/- each; Total Rs.500/-	
383	446	Bharat Bhushan Dahiya	S/O Shri Kishore Dahiya R/O B-6, Mini Sect. Colony, Rajgarh Road, Hisar, Haryana-125001	BA, LLB	13/Dec/1977	20/Mar/2013	1. DMC's of Matric, 10+2, BA, LLB; 2. Degree of BA, LLB; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Returnes & PAN Card	Bank Draft No.450002, dtd.23.08.13 for Rs.500/-.	
384	447	Rajnish Kumar	S/O Shri Rikshpal Singh Tyagi R/O H.No. 375, M.S. Enclave, Dhakoli, Zirakpur, District S.A.S Nagar (Mohali) Pb-160104	MA, LLB	1/Sep/1977	8/May/2003	1. Experience Certificate; 2. Character Certificate; 3. DMC's of 10th, 10+2, BA, MA, LLB; 4. Degree of BA, MA, LLB, PGDHRM; 5. Enrolment Certificate; 6. IT Returns	Bank Draft No.450002, dtd.23.08.13 for Rs.500/-.	
385	448	Rajeev Duggal	S/O Shri Surinder Kumar Duggal R/O H.No. 590, Phase-2, Sector 54, Mohali- 160055	BA, LLB	3/Oct/1975	23/Mar/1999	1. Experience Certificate; 2. Character Certificate; 3. DMC of 10th, 10+2, BA, LLB 4. Degree of BA, LLB; 5. Enrolment Certificate; 6. IT Returns;	Bank Draft No.209554, dtd.29.08.13 for Rs.500/-.	
386	449	Manish Kumar	S/O Bikram Chand R/O Village Panjehati P.O Talyahar Tehsil Sadar Distt Mandi H.P. 175001	BA, MA, LL.B	19/Sep/1974	19/Mar/2002	1. Character Certificats; 2. Experience Cetificate; 3. DMC's of 10th, 10+2, BA, MA, LL.B; 4. Enrolmet Certificate;	IPO No. 37H 837987 to 91 for Rs. 500/-Dtd. 26.08.2013	
387	450	Ashok Sharma	S/O Late Shri B. R. Sharma, R/O RZ-111, Santosh Park, Uttam Nagar, ND0110059	M.Sc., M.Phil, LLB	1/ Aug/1976	3/Jul/2003	1. Experience-cum Character Certificate; 2. Character Certificate; 3. DMC's of 10th, 10+2, B.Sc., M.Sc., M.Phil, LLB; 4. Enrolment Certificate; 5. IT Returns;	IPO No. 74G 648178-80, 648250- 56 for Rs. 50/- each, total Rs. 500/-	
388	451	Mohit Bali	S/o Dr. B.K. Bali, R/o Vill. Pirdi, P.O. Mohal, Tehsil & District Kullu, H.P. 175126.	B.Sc., LL.B.	4/Oct/1973	10/Sep/1999	1. Enrolment Certificate; 2. Matric Certificate; 3. Character Certificates; 4. Experience Certificate; 5. IT Returns.	IPO Nos.37H- 598188 to 192 for Rs.100/- each; Total Rs.500/-	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
389	452	Neelam Goswami	W/o Dr. Satyajit Kumar, House No.176, Pocket-3, Sector-24, Rohini, Delhi - 110 085.	B.A., LL.B., M.Phil, LL.M.	3/May/1974	7/Feb/2000	1. Matric Certificate; 2. Degrees of BA,LL.B., LL.M. and DMC of M.Phil; 3. IT Returns; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.730868, dtd.26.6.2013 for Rs.500/-.	
390	453	Naresh Kumar	S/O Shri Gian Chand R/O VPO Thana Bajuri, Tehsil Bamson at Tauni devi, District Hamipur-177023	BA, LLB, MA, PGDHRM	9/Sep/1968	4/May/1999	1. DMC's of 10th, 10+2, PGDHRM; 2. Degree of BA, LLB, MA; 3. Experience Certificate; 4. Character Certificates; 5. Enrolment Certificate;	IPO Nos.37H- 859255, 82-85 for Rs.100/- each; Total Rs.500/-	
391	454	Daleep Singh Kanwar	S/O Late Shri Bir Singh Kanwar R/O Kanwar Niwas, Near IARI, Tutikandi, PO Chaura Maidan, Shimla-4	BA, LLB	7/Dec/1970	23/Feb/1999	1. DMC's of 10th, BA, LLB; 2. Degree of BA, LLB; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates;	Bank Draft No.583570, dtd.23.08.13 for Rs.500/-.	
392	455	Dhriti Jasleen Sharma	W/o Shri Sanjeev Sharma, H. No. 671-A, Harmilap Nagar, P.O. Baltana, NAC Zirakpur, Distt. SAS Nagar, Mohali - Pb. -140 603.	B.A., LL.B.	20/Jul/1976	25/ Aug/2000	1. Experience Certificate; 2. Enrolment Certificate; 2. Date of Birth proof 3. Matric Certificate; 4. DMCs of 10+2,B.A. & LL.B. and degrees of BA, LLB; 5. IT Returns; 6. Character Certificates.	Bank Draft No.064298, dtd.27.6.2013 for Rs.500/-.	
393	456	Hari Shyam Upadhyay	S/o Sh. Goverdhan Singh, R/O Saroj Bhawan, North Oak, Sanjauli, Shimla-6	B.Sc., LL.B	14/Sep/1968	23/Sep/1992	1. DMC's of 10th, B.Sc.,LL.B 2. Degree of B.Sc.; 3. Enrolment Certificate; 4. Income Tax Return 4. Experience Certificate; 5. Character Certificates;	IPO No's. 37H 859270, dtd.25.6.13, for Rs.500/-	
394	457	Vivek Sharma	S/o Col. S.D. Sharma, R/O House No.2237, Phase- X, Mohali, Punjab-160062.	B.Sc., LL.B., PGDPM&LW	16/Oct/1974	10/Sep/1999	1. Matric & 10+2, B.Sc., LL.B. and PG Diploma in PM&LW; 2. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Returns.	Bank Draft No.805142, dtd.26.6.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
395	458	Archana Sharma	W/o Sh. Vivek Sharma, House No.2237, Phase-X, Mohali, Punjab- 160062.	B.A., LL.M.	16/Feb/1974	31/Aug/1999	1. DMC's of Matric & 10+2, B.A.,LL.B. and LL.M.; PGDPM&LW 2. Enrolment Certificate; 3. Experience Certificate; 4. Character Certificates; 5. IT Return.	Bank Draft No.805143, dtd.26.6.2013 for Rs.500/-.	
396	459	Mohit Thakur	S/o Sh. Prem Singh Thakur, Thakur Palace, Lower Chakkar, Shimla - 171 005.	B.Sc., LL.B.	12/Mar/1975	7/May/1999	1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs of B.Sc., LL.B. 4. Degree of B.Sc., LLB; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.064501, dtd.30.08.13 for Rs.500/-.	
397	460	Shalini Kumari	D/o Sh. Diwana Ram, R/o Vill. Purtila, P.O. Kohala, Tehsil Jawalamukhi, District Kangra, H.P. - 176 036.	B.A, LL.B., PGDPM&LW	20/Jun/1972	23/Oct/1998	1. Enrolment Certificate; 2. DMCs LL.B. & DMC of PG Diploma in PM&LW; 3. Matric Certificate; 4. Experience Certificate; 5. Character Certificates. 6. Bonafied Himachali Certificate; 7. IT Returns.	IPO Nos.36H- 876367 to 371 for Rs.100/- each; Total Rs.500/-	
398	461	Jeet Ram Poswal	S/o Sh. Kali Ram @ Kadu Ram, R/o Vill. Banuti, P.O. Totu, Tehsil & Distt. Shimla, H.P.- 171 011.	B.A. (Hons), M.A., LL.B.	4/Feb/1969	14/Aug/1995	1. Matric Certificate; 2. DMCs of B.A., M.A. and LL.B.; 3. Degree of MA, LLB; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Returns.	Bank Draft No.064505, dtd.30.08.13 for Rs.500/-.	
399	462	Rajvinder Kaur Sandhu	D/o Sh. Gurudev Singh W/O Sh. Joginder Sandhu, R/O Sandhu Cottage, Middle Sangti, Summerhill, Shimla-5	MA, LL.B, PGDPM&LW	29/ Aug/1969	14/Mar/1996	1. Matric Certificate; 2. DMCs of 10+2,B.A., LL.B. PGDPM&LW, MA; 3. Enrolment Certificate; 4. IT Returns; 5. Character Certificates; 6. Experience Certificate;	Bank Draft No.102653, dtd.28.6.2013 for Rs.500/-.	
400	463	Jagjeet Singh Bagga	S/o Late Sh. Ram Parkash, St. Albans Cottage, Below Old Bus Stand, Shimla, H.P.- 171 001.	B.A, LL.B., PGDPM&LW	2/Jul/1969	13/Oct/1992	1. Enrolment Certificate; 2. DMC's of 10th, 10+2, PGDPM &LW; 3. Degree of BA, LLB; 3. Experience Certificate; 4. Character Certificates;	Bank Draft No.942343, dtd.30.08.13 for Rs.500/-.	



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401	464	Neeraj Sharma	S/O Shri K.D. Sharma R/O Sai Dev Blossoms, Ghussan Raod Mehli, Shimla-9	B.Com., LLB	14/May/1976	25/ Aug/2000	1. Character Certificate; 2. DMC's of 10th, B.Com., LLB; 3. Enrolment Certificate; 4. Experience Certificate; 5. Degree of B.Com & LLB; 6. Income Tax Return;	Bank Draft No.064500, dtd.30.08.13 for Rs.500/-.	
402	465	Suneel Awasthi	S/o Sh.D.P. Awasthi, Set No.8, Jubilee House, Shivpur, Himland Shimla, H.P. - 171 001.	B.A.,M.A., LL.B.	9/Mar/1977	16/Sep/2003	1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. DMCs of 10th, BA, MA and and LL.B.; 5. IT Returns.	Bank Draft No.064506, dtd.30.08.13 for Rs.500/-.	
403	466	Ram Krishan Khidtta	S/o Sh. Chet Ram Sharma, Amrit Bhawan, Dev Nagar, Kasumpti, Shimla, H.P. - 171 009.	M.A., LL.B.	10/ Apr/1970	8/Sep/1998	1. Enrolment Certificate; 2. Matric Certificate; 3. DMC of BA 4. Degrees of LL.B.; 5. Character Certificates; 6. Experience Certificate; 7. IT Returns;	Bank Draft No.583575, dtd.27.8.2013 for Rs.500/-.	
404	467	Navlesh Verma	S/o Sh. N.L. Verma, R/o Vishnu Vatika, Below B.C.S. New Shimla, H.P. - 171 009.	B.A., LL.B., PGDHRM, DHMCT&AN	24/ Apr/1970	30/Nov/1995	1. Matric Certificate; 2. Enrolment Certificate; 3. Experience Certificate. 4. LL.B. Degree; 5. IT Return; 6. Character Certificates.	Bank Draft No.500387, dtd. 29.08.13 for Rs.500/-.	
405	468	Manoj Thakur	S/o Sh. Trilok Singh, Chitrakoot Dham, Neear Judicial Complex, Chakkar, Shimla- 5.	B.A., LL.B., PGDPM&LW	1/Jul/1976	3/Oct/2000	1. Matric & PGDPM&LW Certificate; 2. Degrees of LL.B. and Diploma in PM&LW; 3. Experience Certificate; 4. Character Certificates; 5. Enrolment Certificate; 6. IT Returns.	IPO Nos.36H- 799565 to 569 for Rs.100/- each; Total Rs.500/-	
406	469	Khub Singh Thakur	S/O Late Shri Mast Ram R/O Bhagwati Dhanay Kutir, Dhudli, PO Bharari. 171 001	BA, LLB	10/Jul/1971	25/ Aug/2000	1. DMC's of 10th; 2. Degree of BA, LLB; 3. Enrolment Certificate; 4. Experience Cetificate; 5.Character Certificates;	Bank Draft No.583583, dtd. 30.08.13 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
407	470	Raman Sethi	S/o Late Sh. Harish Sethi, 73/6, 3rd Floor, Alice Villa, Ram Bazar, Shimla, H.P. - 171 001.	B.Sc., LL.B.	14/Dec/1973	23/Mar/1999	1. Character Certificates. 2. Matric Certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. DMC's of 10+2, B.Sc., LL.B. ; 6. Degrees of B.Sc., LLB 7. IT Returns;	Bank Draft No.064496, dtd.30.8.2013 for Rs.500/-.	
408	471	Kadambini	D/O Mukand Lal Arora R/O # 4125, Abohar Road, Sri Muktsar Sahib, Distt. Sri Muktsar Sahib, Punjab- 152026	BA, LLB, LLM	17/Oct/1971	21/Dec/1994	1. Matric Certificate; 2. Degree of BA, LLB; 3. DMC's of 10th , LLB, LLM; 4.Enrolment Certificate; 5. Experience Certificate; 6. Character Certificate; 7. IT Returns	Bank Draft No.080331, dtd.29.8.2013 for Rs.500/-.	
409	472	Nitin Dubey	S/O Mukesh Dubey R/O House NO. 249, Sector- 37/A, Chandigarh -160036	BA, LLB	22/Jan/1978	24/ Aug/2005	1. Experience Certificate; 2. Character Certificate; 3. DMC's of 10th, 10+2,BA, LLB; 4. Degree of BA, LLB; 5. Enrolment Certificate; 6. IT Return;	Bank Draft No.209542, dtd.27.8.2013 for Rs.500/-.	
410	473	Laxman Prasad	S/O Dr. J.P. Sharma R/O K- 71A, Lawyers Chamber, Tis Hazari Court, Gate No-2, Delhi-110054	BA, LLB, MA,	1/Jul/1972	24/Feb/1999	1. DMC's of Matric, 10+2, BA, MA, LLB; 2.Degree of BA, MA, LLB; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate; 6. IT Returns;	Bank Draft No.222588, dtd.22.8.2013 for Rs.500/-.	
411	474	Surinder Singh Chauhan	S/o Sh. B.R. Chauhan R/O Chauhan Cottage, Near Ghandhi Villa gate Dhalli, Shimla-12	BA, LL.B	10/Mar/1969	17/Mar/1998	1. DMC of 10th; 2. Enrolment Certificate; 3. Degree of BA., LL.B; 4. Experience Certificate; 5. Character Certificates; 6. IT Returns;	Draft No. 583584, dt. 30-08-13, for Rs. 500/-	
412	475	Charanjeet Singh	S/O Shri Tarlok Singh R/O 835/2, Chandigarh Road, PO & Teh. Khanna, Distt. Ludhiana, Pb -141401	BA, LL.B	6/Mar/1973	8/May/2003	1. DMC's of 10th, LLB; 2. Degree of BA, LLB; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificates;	Draft No. 793263, dt. 29-08-13, for Rs. 500/-	

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413	476	Sandeep Kumar	S/o Sh. Ronak Lal R/O V & P.O. Sarkaghat, Tehsil Sarkaghat, Distt Mandi-175024	BA, LL.B	27/Dec/1970	26/Mar/1999	1. Enrolment Certificate; 2. Character Certificate; 3. DMC's 10th, 10+2, BA, LLB; 4. Experience Certificate;	IPO.No. 25H 361785 to 89 for Rs. 500/- Dtd 29-06-13	
414	477	Mandep Singh	S/O Shri Harbhajan Singh R/O H.No. 1110, St.No. 4, Krishna Nagar, Khanna, Tehsil Khanna, District Ludhiana, Punjab-141401	BA, LLB	6/May/1975	14/Mar/2000	1. Matric Certificate; 2. Degree of LLB, BA & 10+2; 3. Enrolment Certificate; 4. IT Returns; 5. Experience Certificate; 6. Character Certificates;	IPO.No. 66G 922963-72 for Rs. 50/- each, for Rs. 500/-	
415	478	Mandeep Kaur	D/O Sarwan Singh R/O H. No. 2370, Sec-23-C, Chandigarh-161023	BA, LLB	15/Jun/1977	13/Sep/2002	1. Enrolment Certificate; 2. DMC's of Matric & LLB 3. Degree of LLB; 4. Experience Certificate; 5. Character Certificate	IPO.No. 36 H- 866973-74, 503401, 503723, 503965 for Rs. 100/- each, for Rs. 500/-	
416	479	Arun Kumar Kaundal	S/o Sh. O.P. Kaundal, House No.868/1, Sector 40-A, Chandigarh - 160 036.	B.Sc., LL.B, LL.M.	26/ Aug/1976	15/Nov/2000	1. Enrolment Certificate; 2. Degree of B.Sc., LLB, LLM 3. DMCs of 10th, 10+2, B.Sc., LL.B., LL.M. 4. IT Returns; Experience Certificate; 5. Character Certificates.	Bank Draft No.597591, dtd.29- 8-13 for Rs.500/-.	
417	481	Noorun Nahar Firdausi	D/o Late Dr. N.H. Firdausi, M-14, Mezzanine Floor, Vardhaman City Plaza, ASAF Ali Road, Delhi 110002	B.A., M.A., LLB	18/Jun/1972	23/Oct/2000	1. Matric Certificate; 2. DMC of 10+2, BA, MA, LL.B.; 3. Degree of BA, MA, LL.B.; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience Certificate; 7. IT Return.	Bank Draft No.228557, dtd.21.8.2013 for Rs.500/-.	
418	482	Binod Kumar Upadhyay	S/o Sh. Mritunjay Jee Upadhyay, C/o Prashant Kumar, Flat No. 452, Radhika Appartment, Pocket-1, Sector 14, Dwarka, New Delhi 110075	B.A., LL.B.	29/Nov/1976	11/ Aug/2006	1. Enrolment Certificate; 2. Experience Certificates; 3. Character Certificates; 4. IT Return; 5. Matric Certificate; 6. DMC of 10+2, BA, LL.B.; 7. Degree of BA & LL.B.;	Bank Draft No.500229, dtd.22.8.2013 for Rs.500/-.	

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419	484	Sunil Kumar Singh	S/o Sh. Ramanurag Singh, Chamber No. 29, Bar Council Building, Patna High Court, Patna Pin - 800001, Bihar.	B.A.,M.A., LL.B.	26/Jan/1973	23/Sep/2002	1. Enrolment Certificate; 2. DMC & Provisional Certificates of BA, MA, LL.B.; 3. Character Certificates; 4. Experience Certificate; 5. Matric & Intermediate Certificate.	IPO Nos.33H- 553389 to 393393 for Rs.100/- each; Total Rs.500/-	
420	485	Rameshwari Sharma	D/o Thakur Chand Sharma, R/o Vill Gungralli, P.O. Cheni, Tehsil Banjar, Distt. Kullu, H.P. - 175 123.	B.Sc., LL.B.	26/Dec/1969	11/Nov/2005	1. Experience Certificate; 2. Enrolment Certificate; 3. DMCs of 10+2, B.Sc. & LL.B. degrees; 4. Matric Certificate; 5. Character Certificates; 6. Bonafide Himachali Certificate.	Bank Draft No.393215, dtd.19.6.2013 for Rs.500/-.	
421	486	Jitender Kumar Rana	S/o Sh. Joban Ram Rana, R/o VPO Sidhbari, Teh. Dharamshala, District Kangra, H.P. - 176 057.	B.Sc., LL.B.	30/Apr/1975	7/Sep/2001	1. Matric Certificate; 2. DMCs of B.Sc. and LL.B.; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate; 6. IT Returns.	Bank Draft No.767902, dtd.29.8.2013 for Rs.500/-.	
422	487	Baldev Singh	S/o Late Sh. Maya Ram, H.No.1217, Sector-4, Panchkula, Haryana - 134 112.	B.A., LL.B.	11/Feb/1969	22/Aug/1994	1. Matric Certificate; 2. DMCs of 10+2, B.A. and LL.B; 3. Degree of B.A.(Law), LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Returns.	Bank Draft No.288355, dtd.30.8.2013 for Rs.500/-.	
423	488	Pawan Kumar Sharma	S/o Sh. Lal Man Sharma, Advocate, Sub-Divisional Courts, Ghumarwin, District Bilaspur, H.P. - 174 021.	B.A.(Hons.), LL.B., M.A., LL.M., PGD in Legal & Forensic Science	16/Oct/1974	5/Oct/1999	1. Character Certificates; 2. IT Returns; 3. Experience Certificate; 4. Enrolment Certificate; 5. Matric Certificate; 6. DMCs of 10+2,B.A.,M.A. LL.B. & LL.M. and PG Diploma in FS. 7. Degree of BA, LL.B., MA., LL.M;	Bank Draft No.093843, dtd.28.6.2013 for Rs.500/-.	
424	489	Pandey Satya Prakash	S/o Sh. Pandey N. Prasad, DDA Flat No. 743, Pocket-A, Lok Nayak Puram (Bakkarwala), Near Najafgarh, New delhi 110041	B.A.,M.A., LL.B.	25/Dec/1972	13/Feb/2001	1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs of 10+2,B.A.,M.A. LL.B.; 4. Degree of BA, MA, LL.B.; 5. Experience Certificate; 6. Character Certificates.	IPO Nos.32H- 174253 to 257 for Rs.100/- each; Total Rs.500/-	

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425	490	Ashok Kumar	S/o Sh. Brahm Ram, E-390, III Floor, Gali No. 7, East Vinod Nagar, Delhi 91	B.Com., M.Com., LL.B., LL.M	4/Jul/1969	30/Aug/1997	1. Experience cum Character Certificates; 2. Residence Certificate; 3. Matric & 10+2 Certificate; 4. DMC & Degree of B.Com.,M.Com., LL.B & LL.M; 5. Enrollment Certificate.	Bank Draft No.593676, dtd.26.8.2013 for Rs.500/-.	
426	491	Satya Dev Negi	S/o Late Sh. Bhagmant Negi, C/o Chamber No. 7, Judicial Court Complex, Rockong Peo, Distt. Kinnaur, HP	B.A., LL.B.	7/Jun/1971	8/Oct/1999	1. Matric Certificate; 2. DMC of B.A. & LL.B; 3. Enrollment Certificate; 4. Bank Draft No.562465, dtd.27.8.2013 for Rs.500/-. 5. ST Certificate; 6. Character Certificates; Experience Certificate.		
427	493	Ashok Kumar Mehta	S/o Sh. Rajender Mehta, R/O VPO Surad, Tehsil Rampur Bsr, District Shimla- 172001, HP	BA, LL.B	28/May/1975	1/Oct/1999	1. Character Certificates; 2. DMC's of Matric; 3. Degree of BA, LL.B; 4. Enrolment Certificate; 5. IT Return; Experience Certificate.	IPO No. 37H 816413-17, dtd.27.8.13, for 6. Rs.500/-.	
428	494	Rajesh Kumar Sinha	S/o Late Sh. M.K. Sinha, Bharat Prasad Lane, Saleempur, Chapra, Bihar - 841 301.	B.Sc. (Hons.), LL.B.	2/Nov/1970	12/Mar/1996	1. Character Certificates; 2. Matric Certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. DMC of 10+2, B.Sc. & LL.B and Degree of LL.B.	IPO Nos.8H-101127 to 131 for Rs.100/- each; Total Rs.500/-	
429	496	Gajendra Pandey	S/o Sh. Krishna Pandey, C/o sh. Ved Prakash Ojha, Takkar Mor, PO Chapra, P.S. Bhagwan Bazar, District Saran, Chapra, Bihar - 841 301.	B.A., LL.B.	9/Feb/1970	7/Dec/1995	1. Character Certificates; 2. Matric Certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. DMC of BA & LL.B.	IPO Nos.9H-833503 to 507 for Rs.100/- each; Total Rs.500/-	
430	498	Rajeev Kumar	S/o Sh. Hari Dutt Sharma, Advocate, Chamber No. F 727, Kar kar Dooma Court, Delhi	B.A.,M.A., LL.B.	16/Aug/1973	6/May/1999	1. Experience Certificate; 2. Character Certificates; 3. Matric & Intermediate Certificate; 4. DMCs of B.A.,M.A. LL.B.; 5. Enrolment Certificate.	IPO Nos.38H- 910424, 910317-318, 910336-337 for Rs.100/- each; Total Rs.500/-	

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431	499	Munshi Lal Gautam	S/o Sh. Dwarka Prasad, H.No.B-705, J.J. Colony, Bawana, PO Puth Khurd, Bawana, Delhi - 110 039.	B.A., LL.B.	20/Jul/1969	18/Dec/2004	1. Experience cum Character Certificate; 2. Matric Certificate; 3. DMCs of 10+2, B.A. & LL.B. and degree of BA & LL.B; 4. Enrolment Certificate; 5. IT Return; 6. Character Certificate.	IPO Nos.35H- 775587 to 89 & 775512-13 for Rs.100/- each; Total Rs.500/-	
432	500	Chiranjiv Kumar	S/o Sh. Shankar Lal, 55-A, DDA Flats, Mata Sundri Road, PO I.P. Estate, Central Distt., New Delhi 110002	B.A., LL.B, LL.M.	14/Dec/1976	13/Nov/2000	1. Character Certificates; 2. Matric & 10+2 Certificate; 3. Degree of BA, LL.B & LL.M; 4. Enrolment Certificate; 5. Experience & Character Certificate; 6. IT Return.	IPO Nos.38H- 910126-127, 910155- 157 for Rs.100/- each; Total Rs.500/-	
433	501	Navin Nischal	S/o Sh. Roshan Lal, Vill Hari Nagar, PO Thana Kalan, The. Bangana, Distt Una, HP 174 321	B.A., LL.B.	14/Jun/1973	12/Nov/1999	1. Matric & 10+2 Certificate; 2. Degree of BA, LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificate.	Bank Draft No.084327, dtd.27.8.2013 for Rs.500/-.	
434	503	Pushpinder Karan	S/o Sh. Jai Karan, Pong View Cottage, Cantt Road, Dharamsala, Distt Kangra, HP 176 215	B.A., LL.B.	18/May/1977	6/May/2003	1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. ID Proof; 5. Degree of BA; 6. Matric & 10+2 Certificate.	4. IPO Nos.37H- 800795 to 799 for Rs.100/- each; Total Rs.500/-	
435	505	Kapil Hooda	S/o Dr. O.P. Hooda, H.No. 114-A, Circular Road, Shivaji Colony, Rohtak, Haryana Pin 124 001	B.A., LL.B.	13/Nov/1977	15/Feb/2005	1. Enrolment Certificate; 2. DMC and Degree of B.A. & LL.B.; 3. Matric & 10+2 Certificate; 4. Character Certificate; 5. Experience & Character Certificate.	IPO Nos.35H- 240159 to 163 for Rs.100/- each; Total Rs.500/-	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
436	506	Amit Vaid	S/o Late Sh. R.M. Vaid, Vaid Cottage, Stokes Place, Shimla, H.P. -171 002.	B.A., LL.B., LL.M, PH.D., PGDJ&MC, D.Com	18/Dec/1973	31/ Aug/2001	1. Enrolment Certificate; 2. Experience Certificate; 3. Matric Certificate; 4. DMCs of 10+2,B.A., LL.B.,LL.M. and Ph.D. degree; 5. PG Diploma Certificates in J&MC, Diploma in Computer in Office Management; 6. IT Returns; 7. Character Certificates.	Bank Draft No.383355, dtd.28.6.2013 for Rs.500/-.	
437	507	Vikas Bhardwaj	S/o Sh. S.K. Bhardwaj, A- 514, Sector IV, New Shimla, Shimla, HP 171 009	B.Sc. , LL.B	12/Mar/1972	5/Jan/2001	1. Matric & 10+2 Certificate; 2. Degree of B.Sc. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Return; 6. Character Certificate..	Bank Draft No.064499, dtd.30.8.2013 for Rs.500/-.	
438	508	Giriraj Chauhan	S/o Sh. Karam Singh, Laxmi Bhawan, North Oak, Sanjauli, Shimla, H.P. - 171 006.	B.A., LL.B.	26/Mar/1970	9/Nov/1994	1. Experience Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of B.A. & LL.B.; 5. Enrolment Certificate; 6. IT Returns.	Bank Draft No.583517, dtd.27.6.2013 for Rs.500/-.	
439	511	Pradeep Kumar Verma	S/o Sh. Ghan Shyam Dass, Lahori Market, Lower Bazar, PO GPO The Mall, Distt. Shimla, HP 171 001	B.A., LL.B	21/Nov/1971	29/ Aug/1997	1. Character Certificates; 2. Matric Certificate; 3. DMCs of 10+2; 4. Degree of BA & LL.B; 5. Enrolment Certificate; 6. Experience Certificate; 7. IT Returns.	Bank Draft No.583581, dtd.29.8.2013 for Rs.500/-.	
440	512	Swaran Dev Sharma	S/o Sh. Devi Dutt Sharma, Dev Niwas, Shangti, Sanjauli, Shimla, H.P. - 171 006.	B.A., LL.B.	9/Jul/1975	14/Jul/2000	1. Matric & 10+2 Certificates; 2. DMCs of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.577586, dtd.28.6.2013 for Rs.500/-.	
441	513	Raman Parashar	S/o Sh. R.C. Parashar, 38, Lakkar Bazar, Shimla, HP, Pin 171 001	B.Com., LL.B	18/Jan/1977	3/Sep/2002	1. Enrolment Certificate; 2. Degree of B.Com., LL.B; 3. Matric & 10+2 Certificates; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.064509, dtd.31.8.2013 for Rs.500/-.	

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
442	514	Anil Kumar	S/o Late Sh. Sohan Lal, Block No. 17, House No. 16, Trilok Puri, New Delhi 110091	B.A., LL.B	28/Aug/1970	21/May/1999	1. Matric & 10+2 Certificates; 2. DMC & Degree of B.A. & LL.B; 3. Enrolment Certificate; 4. Experience & Character Certificate; 5. IT Return; 6. Character Certificates.	IPO Nos.35H- 240424 to 428 for Rs.100/- each; Total Rs.500/-	
443	515	Ashish Kumar Mishra	S/o Sh. Roopendra Nath Mishra, A-116/A, First Floor, Gulab Bagh, Uttam Nagar, PO D.K. Mohan Garden, New Delhi 110059	B.Sc. , LL.B	1/Mar/1976	20/Mar/1999	1. Enrolment Certificate; 2. Matric & 10+2 Certificates; 3. DMC & Degree of B.Sc. & LL.B; 4. Experience & Character Certificate; 5. Character Certificates; 6. IT Return.	IPO Nos.32H- 174326-27, 32H- 174267, 32H-174390- 91 for Rs.100/- each; Total Rs.500/-	
444	516	Arvind Kumar	S/o Sh. Jai Mangal Singh, B-270, 3rd Floor, Greater Kailash-I, New Delhi - 110 048.	LL.B.	25/Dec/1972	26/Apr/1999	1. Matric & 10+2 Certificates; 2. DMC & Degree of LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Returns.	Bank Draft No.219994, dtd.10.6.2013 for Rs.500/-.	
445	517	Navneet Sharma	S/o Late Sh. S.D. Sharma, C3A\144C, Janak Puri, PO Janak Puri, New Delhi 110058	B.Sc. & LL.B	2/May/1976	23/Oct/2000	1. Enrolment Certificate; 2. Matric & 10+2 Certificates; 3. DMC & Degree of B.Sc. & LL.B; 4. ID Proof; 5. Experience & Character Certificate; 6. Character Certificates; 7. IT Returns.	IPO Nos. 35H- 812740-42, 35H- 812847- 848 for Rs.100/- each; Total Rs.500/-	
446	518	Neeraj Sharma	S/o Sh. L.R. Sharma, A- 3/101, First Floor, Janak Puri, New Delhi 110058	B.Sc. & LL.B	5/Nov/1975	23/Oct/2000	1. Enrolment Certificate; 2. Matric & 10+2 Certificates; 3. DMC & Degree of B.Sc. & LL.B; 4. Experience & Character Certificate; 5. Character Certificates; 6. IT Returns.	IPO Nos. 35H 812849, 35H 812758- 759, 35H 812792- 793 for Rs.100/- each; Total Rs.500/-	
447	519	Krishan Kant Verma	S/o Late Sh. Rajender Singh, Advocate, Ward No.5., NAC, Sarkaghat, PO & Tehsil Sarkaghat, District Mandi-175024, HP	BA, LL.B, PGDJMC, PGD Human Rights	5/Nov/1973	23/Aug/2002	1. Matric & 10+2 Certificates; DMC & Degree of B.A. & LL.B; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate.	2. IPO No's. 37H 835373 -77, dtd.25.6.13, for Rs.500/-	
448	520	Anil Chauhan	S/o Sh. Laiq Ram Chauhan, R/O Punder House, Inder Nagar, Dhalli, Shimla- 171012, HP	B.A., LL.B	11/Mar/1974	23/Mar/1999	1. DMCs of Matric, 10+2, BA, LL.B; 2. Enrollment Certificate; Experience Certificate; 4. Income Tax Returns; 5. Character Certificates.	3. Bank Draft No.064261, dtd.25.6.13, for Rs.500/-.	



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449	521	Diwan Chand Verma	S/o Sh. Het Ram Verma, C/o Mohan Singh Thakur, Thakur Niwas, Below Durga Gas Store, PO Sanjauli, Shimla - 171 006, HP	B.A., LL.B	11/Dec/1975	7/Oct/2003	1. DMCs of Matric, BA, LL.B; 2. Character Certificates; 3. Enrollment Certificate; 4. Experience Certificate.	Bank Draft No.500389, dtd.30.8.13, for Rs.500/-.	
450	522	Surinder Kumar Saklani	S/o Sh. Mangal Singh Thakur, Sunshine Villa, Basant Vihar, Shimla, H.P. - 171 009.	B.A., LL.B.	16/Sep/1974	10/Sep/1999	1. IT Returns; 2. Experience Certificate. 3. Character Certificates. 4. Enrolment Certificate; 5. Matric Certificate; 6. DMCs of 10+2, B.A., LL.B.	IPO Nos.77G- 048194, 195 289, 388, 664 to 666, 049502 to 04 for Rs.50/- each; Total Rs.500/-	
451	523	Sandeep Sharma	S/o Sh. Raja Ram Sharma, Behind Punjab National Bank, Nangal Road, Una, HP 174 303	B.A., LL.B.	24/Oct/1974	18/May/2001	1. Experience Certificate; 2. Matric Certificate; 3. DMCs of B.A. & LL.B.; 4. Enrolment Certificate; 5. Character Certificates; 6. IT Returns; 7. Experience Certificate.	IPO Nos. 37H- 869331-335 for Rs.100/- each; Total Rs.500/-	
452	524	Sanjay Pandit	S/o Sh. Uma Dutt Sharma, H.No. 1316/6, Mohalla Amarpur Nahan Distt Sirmaur HP 173001	B.Sc. , LL.B	8/Jan/1970	24/Nov/1998	1. Experience Certificate; 2. Matric Certificate; 3. DMCs of B.Sc. & LL.B.; IT Returns; Experience Certificate; Character Certificates; 7. Enrolment Certificate.	4. IPO Nos. 25H- 372880-884 for 5. Rs.100/- each; 6. Total Rs.500/-	
453	525	Rakesh Kumar Thakur	S/o Late Sh. R.S. Thakur, Thakur Kuteer, Near Happy Child School, Kasumpti, Shimla, H.P. - 171 009.	B.A., LL.B.	29/Dec/1973	5/Nov/1999	1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs of 10+2,B.A. and LL.B.; 4. Experience Certificates. 5. Character Certificates. 6. IT Returns;	Bank Draft No.064323, dtd.29.6.2013 for Rs.500/-.	
454	526	Pardeep Singh Chauhan	S/o Sh. Bhagwant Singh Chauhan, R/O H. No. 188/9, Chotta Chowk, Nahan, Tehsil Nahan, District Sirmaur-173001, HP	BA., LL.B	2/Mar/1972	4/Jan/1996	1. Experience Certificates; 2. Character Certificate; 3. Enrolment Certificate; 4. Income Tax Returns; 5. DMCs of 10th, BA, LL.B; 6. Degree of BA & LL.B;	Bank Draft No.355380, dtd.29.08.13 for Rs.500/-.	

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455	527	Naresh Kumar	S/o Sh. Duli Chand C/o B.R. Sharma, Sharma Building, Cemetary, PO Kamla Nagar, Sanjauli, Shimla-6, HP	B.Sc., LL.B	25/Nov/1973	29/ Aug/2000	1. Enrolment Certificate; 2. Experience Certificate; 3. DMC's of 10th, 10+2, B.Sc., LL.B., 4. Character Certificates;	Draft No. 583587 dt. 31-08-13, for Rs. 500/-	
456	528	Dinesh Malik	S/o Sh. Suraj Mal, Flat No. 301, GH-7A, Sector 24, PKL, Haryana.	B.A., LL.B.	15/Oct/1973	1/ Apr/1999	1. Experience Certificate; 2. Character Certificates; 3. Bank Draft Matric Certificate; 4. DMC & Degree of BA & LL.B.; 5. Enrolment Certificate;	No.200662, dtd.29.8.2013 for Rs.500/-.	
457	531	Vinod Kumar	S/o Sh. Rati Ram, R/O Verma Building, Janog Ghat, Theog, Tehsil Theog, Distt. Shimla, HP-171 201	B.A., LL.B.	20/Sep/1974	3/Sep/1999	1. Matric Certificate; 2. DMCs of B.A., LL.B.; 3. Enrolment Certificate; 4. Degree of LL.B.; 5. Caste Certificate; 6. Character Certificates; 7. Experience Certificate.	IPO Nos. 37H- 860226 & 227, 37H- 860283, 36H 798968, 37H-859269 for Rs.100/- each; Total Rs.500/-	
458	532	Digvijay Singh	S/o Sh. Surinder Singh, Kamla Niwas, Near Tunnel, New Dhalli, Shimla, H.P. - 171 012.	M.A., LL.B.	14/May/1974	16/Nov/2001	1. Character Certificates; 2. Experience Certificate; 3. Enrolment Certificate; 4. Matric Certificate; 5. DMCs and Degrees of B.A., LL.B.	Bank Draft No.064508, dtd.31.8.2013 for Rs.500/-.	
459	533	Raghu Nandan Chaudhary	S/o Sh. Surinder Kumar Chaudhary, R/o Melvilla Cottage No.1, Jakhu, Shimla, H.P. - 171 001.	B.A., LL.B.	19/Dec/1974	21/Sep/2001	1. Matric & 10+2 Certificates; 2. B.A. and LL.B. Degrees; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience Certificate; 6. IT Returns.	Bank Draft No.064511, dtd.31.8.2013 for Rs.500/-.	
460	534	Atul G. Sood	S/o Gian Prakash Sood, Ishro Lodge, Rahi Ghat, Theog, P.O. & Tehsil Theog, District Shimla, H.P. - 171 201.	B.Sc., LL.B.	19/Feb/1978	17/May/2005	1. Enrolment Certificate; 2. Matric & 10+2 Certificates; 3. Degrees of B.Sc. & LL.B.; 4. DMC of LL.B.; 5. IT Return; 6. Character Certificates; 7. Experience Certificate.	IPO Nos.37H- 859420-24 for Rs.100/- each; Total Rs.500/-	

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461	535	Kartik Kumar	S/o Sh. Rajinder Kumar, Harsidhi Kunj, North Oak, Sanjauli, Shimla, H.P. - 171 006.	M.A., LL.B.	24/Apr/1975	21/Sep/2004	1. Caste Certificate; 2. Matric & 10+2 Certificates; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Returns; 7. DMCs of B.A.,M.A. & LL.B. and Degrees of B.A. and LL.B.	IPO Nos.37H- 859425 & 426, 37H 862950 to 952 for Rs.100/- each; Total Rs.500/-	
462	536	Sangeeta Justa	W/o Sh. Nitin Mishra, 45, The Mall, Shimla, H.P. - 171 001.	B.A., LL.B.	3/Jan/1977	10/Sep/2002	1. Enrolment Certificate; 2. Experience Certificates; 3. Character Certificates; 4. Middle Std. and 10+2 Certificates; 5. Degrees of B.A. & LL.B.	Bank Draft No.583518, dtd.27.6.2013 for Rs.500/-.	
463	539	Parveen Kumar	S/o Sh. Ratti Ram, House No. 64, Industrial Area, Ward No. I, Bilaspur, Tehsil Sadar, District Bilaspur, H.P. - 174 001.	B.Com., LL.B.	21/Apr/1969	6/Apr/1999	1. Matric & 10+2 Certificates; 2. DMCs and Degrees of B.Com. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	IPO Nos.37H- 854183 to 187 for Rs.100/- each; Total Rs.500/-	
464	540	Bhupinder Singh Ahuja	S/o Sh. D.K. Ahuja, Bhupindra Cottage, Dingle Estate, Shimla, H.P. - 171 003.	B.A., LL.B.,DCA	19/Apr/1969	17/Mar/1994	1. Enrolment Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of B.A., LL.B. & DCA; 5. Experience Certificate.	Bank Draft No.064310, dtd.28.6.2013 for Rs.500/-.	
465	542	Virender Singh	S/o Sh. Partap Singh, Vill. Chakloo, PO Kunihar, Tehsil Akri, Solan, HP	B.Sc., LL.B., PGDPM	10/Mar/1976	29/Aug/2000	1. Character Certificates; 2. Experience Certificates; 3. Matric Certificate; 4. DMC of LL.B. and Degrees of B.Sc. & LL.B.; 5. Enrolment Certificate; 6. PGDPM&LW Certificate and Certificate in Computing;	Bank Draft No.064510, dtd.31.8.2013 for Rs.500/-.	
466	544	Amit Goel	S/o Sh. Vinod kr. Goel, H.No. 1940, Malka Ganj, Main Road, Near Hans Raj College, Delhi 110007	B.A., LL.B	3/Mar/1977	11/Aug/2000	1. Enrolment Certificate; 2. Matric & 10+2 Certificate; 3. Degree of B.A. and LL.B.; 4. Experience Certificate; 5. IT Return; 6. Character Certificates.	IPO Nos. 35H- 240171 & 172, 35H 239907 & 908 for Rs.100/- each; And 69G 881768 & 769 for Rs. 50/-; Total Rs.500/-	

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467	545	Tarun Sharma	S/o Late Sh. A.K.Sharma, C-8/183, Lawrence Road, Keshav Puram, Delhi-110035	B.A., LL.B	4/Aug/1977	11/Aug/2000	1. Enrolment Certificate; 2. Matric & 10+2 Certificate; 3. Degree of B.A. and LL.B.; 4. Experience Certificate; 5. IT Return; 6. Character Certificates.	IPO Nos. 35H-239903 to 906 for Rs.100/- each; And 74G 687137 & 69G881767 for Rs. 50/-; Total Rs.500/-	
468	546	Kamal Kishor	S/o Sh. Chuni Lal, VPO Kotlu Brahmna, Tehsil Ghumarwin, Distt. Bilaspur, HP, Pin 174029	B.Com., LL.B	18/May/1974	26/Sep/2003	1. Experience Certificate; 2. Matric & 10+2 Certificate; 3. DMC & Degree of B.Com. and LL.B.; 4. Enrolment Certificate; 5. Character Certificates.	Bank Draft No.332915, dtd.30.8.2013 for Rs.500/-.	
469	547	Rajeev Sharma	S/o Sh. Sharwan Dev Sharma, House No.89, Ward No.5, Sarwari Bazar, P.O. Dhalpur, Teh. & Distt. Kullu, H.P. - 175 101.	B.Sc., LL.B.	28/Jul/1975	22/Oct/2002	1. Enrolment Certificate; 2. Matric & 10+2 Certificates; 3. DMCs of B.Sc.,BJ&MC, MJMC, LL.B; 4. Experience Certificate; 5. Character Certificates;	IPO Nos.37H-598424 to 28 for Rs.100/- each; Total Rs.500/-	
470	548	Arvind Kumar	S/o Sh. Kishori Lal Sharma, R/o Vill. Adarsh Nagar, P.O. & Teh. Palampur, District Kangra-176061, HP	B.A., LL.B.	8/Mar/1975	19/Oct/2004	1. Matric certificate; 2. DMC of BA & LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	IPO Nos.36H-851167 to 71 for Rs.100/- each; Total Rs.500/-	
471	549	Kamal Dutt Sharma	S/o Sh. Shankar Dass Sharma, Advocate, Barsar, Distt. Hamirpur, HP	B.A., LL.B.	28/Sep/1968	22/Sep/1997	1. Character Certificates; 2. Enrolment Certificate; 3. DMCs B.A. and LL.B.; 4. Matric & 10+2 Certificates.	Bank Draft No.276469, dtd.28.6.2013 for Rs.500/-.	
472	550	Churia Ram	S/o Sh. Bhag Chand, C/o Pannu Chhaya, Karan Kunj, Leadin High School Street, Azad Nagar, Hisar, Haryana 125 039	B.A., LL.B.	8/Jan/1969	20/Jan/1999	1. Experience Certificates; 2. Character Certificates; 3. Matric Certificate; 4. DMC of 10+2, BA & LL.B.; 5. Enrolment Certificate; 6. IT Return.	IPO Nos. 77G-744623 to 632 for Rs.50/- each; Total Rs.500/-	
473	551	Dinesh Kumar	S/o Sh. Sat Narain Gupta, C/o Devi Ram Sat Narain, 568/4, Kacha Beri Road, Rohtak-124001, HR.	B.Com.,M.Com LL.B.	20/Aug/1972	31/Jan/2002	1. Matric & 10+2 Certificates; 2. DMCs & Degree of B.Com., M.Com. and LL.B.; 3. Enrolment Certificate; 4. Experience certificate; 5. Character Certificates.	Bank Draft No.478313, dtd.27.8.2013 for Rs.500/-.	

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474	552	Sandeep Madan	S/o Sh. Chander Bhan Madan, H.No. 1122/12, Ward No. 27, Gali No. 6, Shanti Nagar, Post Office-K.U.K.-136 119, Thanesar, Distt Kurukshetra, Haryana	LL.B, LL.M	15/Nov/1977	10/Sep/1999	1. Experience certificate; 2. Character Certificates; 3. Matric & 10+2 Certificate; 4. Enrolment Certificate; 5. Degree of LL.B & LL.M.; 6. Certificate course in German; 7. IT Return.	Bank Draft No.489230, dtd.29.8.2013 for Rs.500/-.	
475	553	Manoj Gautam	S/o Sh. Mohan Lal Gautam, 71 Railway Colony Motikunj, Distt. Mathura, UP 281 001	B.Sc., M.Sc., LL.B	27/ Aug/1976	18/Oct/2003	1. Experience certificate; 2. Matric & 10+2 Certificate; 3. DMC of B.Sc., M.Sc. & LL.B.; 4. Enrolment Certificate; 5. IT Return; 6. Character Certificates.	Bank Draft No.882332, dtd.26.8.2013 for Rs.500/-.	
476	554	Sunil Kumar	S/o Sh. Amar Singh, Public-Prosecutor Office, Sr. D.S.C., KUR Division, E.Co.Railway, Orrisha.	B.A., LL.B.	30/Jun/1977	14/Nov/2003	1. Matric Certificate; 2. DMC of 10+2, BA & LL.B.; 3. Degree of BA & LL.B; 4. Enrolment Certificate; 5. Experience Certificates; 6. Character Certificates.	IPO Nos. 19H-803006 to 010 for Rs.100/- each; Total Rs.500/-	
477	555	Rajinder Singh	S/o Sh. Pritam Singh, Village Bairampur, PO Malikpur, Tehsil & Distt Ropar, Punjab 140001	B.A., LL.B.	18/Jun/1973	15/Feb/2000	1. Matric & 10+2 Certificate; 2. DMC & Degree of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience certificate; 5. Character Certificates; 6. IT Returns.	Bank Draft No.377133, dtd.27.8.2013 for Rs.500/-.	
478	556	Arvind Sharma	S/o Prem Dass Sharma R/O VPO Saliana, Tehsil Palampur, District Kangra-176103, HP.	BA, LL.B	17/ Apr/1969	31/May/1995	1. Experience certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. Matric Certificate; 5. Degree of B.A. & LL.B.	4. IPO No. 36H 851155-59, dtd.27.6.13, for Rs.500/-.	
479	557	Vikrant Marwaha	S/o Sh. Ranbir kumar Marwaha, H.No. 63, Ward No. 4, Marwaha Street, Tehsil & PO Samrala, Distt Ludhiana, Punjab	BA, LL.B	3/Feb/1975	31/ Aug/1999	1. Matric & 10+2 Certificate; 2. DMC & Degree of B.A. & LL.B.; 3. Enrolment Certificate; 4. Character Certificates; 5. Experience certificate.	IPO No. 25H 354864-68, dtd.29.8.13, for Rs.500/-.	
480	558	Om Prakash Singh	S/o Sh. Bhaiya Gupte Shwar Singh, Advocate, Opposite Shri Sharda Dham, Namna Kala, PO Ambikapur, Distt. Surguja, Chhattisgarh. Pin 497 001.	B.Sc., M.A., LL.B	31/Jan/1970	20/ Apr/2001	1. Character Certificates; 2. Experience Certificate; 3. Enrolment Certificate; 4. Higher Sec. School Certificate; 5. DMC of B.Sc., M.A. & LL.B.; 6. Degree of B.Sc. & LL.B.	IPO No. 27H-646063 to 067 dtd.22.8.13, for Rs.500/-.	

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481	559	Ranjeet Kumar	S/o Sh. Surendra Prasad Srivastava, M-1, Road No. 11, Sri Krishna Nagar, In side Dr. Indu Bhushan Sinha,PO GPO, P.S. Kotwali, Distt. Patna, Bihar- 800001	LL.B, LL.M	14/ Aug/1976	7/ Apr/2000	1. Matric & 10+2 Certificate; 2. DMC of B.A., LL.B. & LL.M; 3. Degree of B.A. & LL.B.; 4. Enrolment Certificate; 5. IT Returns; 6. Experience Certificate; 7. Character Certificates.	IPO No. 11H 199408-12, dtd.24.8.13, for Rs.500/-.	